



Gurugram Metropolitan Development Authority
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To

The Registrar General
National Green Tribunal
Principal Bench, New Delhi-110001

Memo No.EP-15006/1/2018/010 /2019/3324
Dated: 2th May, 2019

Subject: OA No.325/2015 titled as Lt. Col. Sarvadaman Singh Oberoi Vs
Union of India & others; submission of report of GMDA
Gurugram, regarding.

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Dear Sir,

Please find enclosed herewith the report prepared by GMDA Gurugram in compliance to the Hon'ble NGT Order dated 20-07-2018 and 21-02-2019 in the above cited OA no. 325/2015.

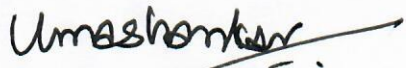
The delay in submission of the report is regretted. The legal jurisdiction of GMDA extends to only part of the Gurugram district (only Municipal Corporation Gurugram, Municipal Committee Farukhnagar and 74 out of the remaining 228 villages). However, as the specific direction of the Hon'ble NGT and State Government placed the responsibility for putting together the report on GMDA, the work was coordinated beyond GMDA's legal jurisdiction. The work involved coordination with many departments including officials of the revenue department, irrigation department, town and country planning department, municipal corporation, one municipal council, three municipal committees and 41 gram panchayats.

The inventory work had to be accomplished by referring to multiple data sources including revenue records of 1956-67, Survey of India maps of 1976 and 1994, and World View satellite imagery of 2012. Besides the Unmanned Aerial Vehicle (UAV/Drone) images taken by GMDA in 2018, Google Earth images and the inputs provided by Sh. Chetan Aggarwal were

also put together. Remote sensing, GIS and GPS technology was extensively used in recording the geographical coordinates, transmission of the spot photos and coordinates to the headquarter, incorporation of field information in the master database and in preparation of maps. Physical visits of the revenue and GIS officials to over eight hundred sites individually located in about 242 villages of the district were also taken.

The water bodies are owned and possessed by 20 different entities including government departments, local bodies and private owners. As far as the issue of water body restoration, development and management is concerned, necessary interventions may be undertaken by the respective department/bodies. Besides the Chief Secretary of the state, the report has been forwarded to the Deputy Commissioner Gurugram, Commissioner Municipal Corporation of Gurugram, Member Secretary, Haryana Pond and Waste Water Management Authority and the administrative secretaries of the departments of Town and Country Planning, Urban Local Bodies, Irrigation and Water Resources, and Development and Panchayati Raj for further necessary action regarding the water bodies under their respective jurisdiction. The Haryana Pond and Water Management Authority has been constituted under the Haryana Pond and Waste Water Management Authority Act, 2018. The mandate of the Authority extends to take steps for regulation, control, protection, cleaning, beautification, conservation, reclamation, regeneration, restoration and construction of ponds in the State of Haryana and to prepare integrated plan for development of ponds. On its own part, GMDA is undertaking development works at two large water bodies in coordination with the Haryana Shehri Vikas Pradhikaran and Municipal Corporation Gurugram.

Encl: As above.


(V. Umashankar)
Chief Executive Officer,
GMDA, Gurugram.

A copy is forwarded to Sh. Anil Grover, Additional Advocate General, Haryana for kind information and necessary action.

Water bodies in district Gurugram

A Report prepared by GMDA Gurugram

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1. The genesis of this report lies in the original application filed on 14th August, 2015 mainly to restore Ghata Lake in Gurugram District and not to grant development permission over water bodies and their catchment areas in Gurugram and Faridabad districts. The State of Haryana has furnished status reports on this subject from time to time. In accordance with different sources, the number of water bodies reported varies from 641 as per Revenue Record of 1956 to 487 as per Survey of India Report of 1976 and further to 557 as per the World View satellite imagery of 2011-12 (Ref: order dated 20.07.2018; Para 5). In its order dated 22.01.2018, NGT noted that 123 water bodies are common in all these numbers (reports) and are in possession of the State.
2. The NGT issued certain directions in its order dated 20.07.2018 which are reproduced below:
 - (i) Immediate steps to be taken for assigning unique identification number to at least 123 water bodies which are in possession of the State Government and steps be taken for their proper maintenance and restoration within 3 months from today.
 - (ii) The State of Haryana to undertake such an exercise to identify water bodies in the rest of the State, assign them unique identification and take restoration steps.
 - (iii) The Chief Executive Officer (CEO) of Gurugram Metropolitan Development Authority (GMDA) may identify other water bodies also and try to retrieve them. On such retrieval, such water bodies may also be given unique identification number and restoration measures may be adopted. He will be free to associate Mr. Chetan Aggarwal who was a member of the Mapping Committee.
 - (iv) We also direct the Chief Executive Officer of Gurugram Metropolitan Development Authority (GMDA) to look into the grievance of the about the water body at Ghata Village. In the status report filed by the State of Haryana on 10.03.2017, it is stated that water body at Ghata village in one among the list of identified water bodies in Gurugram and demarcation and wire fencing of this water body will be done by the department. Let the same be done.

- (v) It will be open for any member of public to give suggestions to the State of Haryana as well as to the Chief Executive Officer of Gurugram Metropolitan Development Authority (GMDA) and GMDA/State of Haryana may put up a notice on website for this purpose for at least three days.
3. In compliance of the order of NGT dated 20th July, 2018, the CEO, GMDA, vide order dated 5th September, 2018, constituted a committee consisting of following officers (copy enclosed as **Annexure-1**):
- 1) Sh. M. D. Sinha, Addl. CEO, GMDA. (Chairperson)
 - 2) Sh. Dinesh Chauhan, CTP, GMDA.
 - 3) Sh. Sultan Singh, Head GIS Division, GMDA.
 - 4) Sh. Rajbir Singh Bondwal, Advisor (Environment), GMDA.
 - 5) Sh. Chetan Aggarwal, Former Member of the Mapping Committee.
 - 6) A nominee of Commissioner, MCG, Gurugram. Sh. Ajay Nirala, Ex. En. (Horticulture) MCG has been representing the Commissioner, MCG in the meetings.

The committee was given the mandate to assign Unique Identification Number to at least 123 water bodies, identify other water bodies and also look into the grievance of the public about the water body at village Ghata.

4. The committee held its first meeting on 5th September, 2018 itself and discussed further course of action. Since then, the committee has been meeting regularly to review the progress and carry the work forward. The team of officials deputed on this work has carried out the work of identification and inventory of the natural water bodies in Gurugram districts in a systematic manner as per letter and spirit of the NGT Order dated 20-07-2018. The work was started initially with a focus on 123 water bodies which were observed to be common in all the three earlier reports. In due course, the scope of the work was widened to include all the 647 water-bodies mentioned in the order. The scope was further enhanced to include such water bodies and similar features also which were not covered in the numbers given in the order but were noticed in additional map/image sources during the course of work. In all, 826 water bodies or features, including the core number of 123, have been checked from the records as well as verified on the ground, distributed in 242 villages of the district. Sh. Chetan Aggarwal and his team members were duly associated with the whole task

right from the beginning. The work could practically take off during September-October 2018. Field verification went through December-January, followed by analysis of the information and documentation.

5. At the outset, the committee would like to state the jurisdiction issue that it confronted. The jurisdiction of the Gurugram Metropolitan Development Authority (GMDA) does not extend to the entire district of Gurugram. The Gurugram Metropolitan Area notified by the State Government vide notification dated 12th August, 2018, includes the areas within the Municipal Corporation, Gurugram, the Municipal Councils of Farukhnagar, Sohna, and Pataudi, and 41 Gram Panchayats only. Therefore, while the committee surveyed all water bodies in the district, it went beyond the jurisdiction assigned as per law. Further, all natural water bodies under a State entity are owned and possessed by the local bodies i.e. the Municipalities in case of a water body located in an urban area and the Gram Panchayats in case of water bodies located in rural areas. Beside the local bodies, the areas pertaining to the water bodies are also owned and possessed by a number of other government departments and private owners wherein the GMDA cannot intervene in any manner unilaterally, As far as identification and inventory of water bodies is concerned, the GMDA has an excellent GIS database which could be sourced for the purposes of the surveying exercise.

6. The procedure followed in accomplishing the mandated task is briefly described below:

(i) Identification of water-bodies

The earlier maps of water-bodies and locations thereof, available in GIS domain in GIS Division of GMDA were used as a starting point for the new inventory. Before undertaking field verification, the water-bodies of the entire Gurugram district were checked in the GIS maps in reference to the following sources:

- Revenue data (1956-57)
- Survey of India Toposheet (1976)
- Satellite Imagery (2012)

Subsequently, during perusal of high resolution UAV (2018) imagery and historical Google Earth images, additional water bodies and similar features were noticed which were also included in the field verification schedule.

(ii) Collation with Google Earth images

The water-bodies shown in the GIS maps were checked in the GMDA UAV images of summer 2018 and in Google Earth images on the website. It made it possible to visualise precise location of the water bodies or features at various zoom levels and understand their spatial context vis-à-vis other neighbouring ground features. The geographical coordinates were confirmed.

Beside the location, the images indicated present state as well as an insight into recent history of the waterbody in terms of its areal extent and probable shrinking etc. Screen shots of the relevant portion of Google Earth imagery were captured and print outs were provided to the field crew for helping them in navigation on the ground.

(iii) Perusal of Revenue Record for Revenue Numbers and Ownership

The revenue records of the related villages were referred for checking the revenue khasra numbers of the water bodies and ownership of the land. The accuracy of the khasra no. and precise area are, however, subject to further verification and authentication by the Revenue Department.

(iv) Field verification

A team comprising revenue officials and GIS staff of GMDA was assigned the task of visiting each and every water body on the ground. The Google Earth screenshots and the geo-coordinates of the water bodies were entered into GPS of the field team which helped in finding the target water body on the ground. Sh. Chetan Aggarwal and his team actively participated in identification of water-bodies in map/image references as well as in field verification. The field team made observations about present status of the waterbody, captured site photographs and conveyed the whole information to the GIS personnel at GMDA HQ for entry/update into the master database.

Besides the number of water bodies mentioned in the Order, several additional water bodies or similar features were noticed during visualisation in the UAV images (2018) and in the Google Earth. In all, 826 water bodies/features located in 242 villages were scrutinised. The field work was carried out mainly during December 2018 and January 2019, followed by subsequent gap filling.

(v) Re-digitization of erstwhile water-bodies

The digitisation of erstwhile 647 water-bodies available in GIS domain were reviewed in combination with the GMDA acquired UAV (drone) images of summer 2018 and with the latest imagery available at the Google Earth. Wherever necessary, the extent was re-digitised to reflect the latest area.

(vi) Digitisation of new water-bodies

Additional water-bodies and similar features identified during the course of the study were digitized with the help of UAV (drone) images (2018) and the latest available Google Earth images.

(vii) Water body wise review and categorisation

The status of every water body/feature was individually reviewed. Besides other parameters, following criterion was followed to place them in any one of the seven categories:

i. Existing village ponds under public ownership.

These need to be protected; could be referred to the Haryana Pond and Wastewater Development Authority for management and development as per their specific mandate.

ii. Erstwhile listed water bodies which either no longer exist or are completely dried-up/obliterated with little further potential or feasibility of revival or water collection.

iii. Natural low lying water collection areas.

These need to be preserved through appropriate legal mechanisms

iv. Small areas with occasional waterlogging,

v. Privately owned STPs/WTPs, water supply tanks etc.

vi. Government or community owned STPs/WTPs, water supply tanks etc.

These are being managed by the concerned departments/bodies.

vii. Features included in earlier reports as water bodies on the basis of the World View (2012) imagery but appearing neither in the revenue record nor in Survey of India maps.

(viii) Preparation of Database

The information gathered from the field has been compiled in MS Excel spreadsheets with columns described ahead. Complete dataset is enclosed as **Annexure-2**.

- i. S/No.
- ii. Waterbody no.
- iii. Unique ID
- iv. Source (RoR, SoI, WV, UAV, Google Earth or any combination)
- v. Tehsil
- vi. Village
- vii. Latitude
- viii. Longitude
- ix. Area (acres)
- x. *Site image (Google Earth Image, only in Annexure 2a)*
- xi. Site snap (Photograph taken during field verification, only in Annexure 2a)
- xii. Category (Out of the above defined seven categories)
- xiii. Ownership (Government Depts., Local bodies or Private)
- xiv. Final Remarks

(ix) Assigning Unique IDs

Each and every waterbody/feature, including the particularly mentioned 123 water bodies (now taken as 124 as described ahead), have been assigned a unique no. showing its three digit serial no. along with eight digit identifiers of the latitude and longitude: ###-#####-#####. The UID format is subject to modification in conformity with the guidelines of Ministry of Water Resources.

For example: WB no. 007-28.43992-76.86918 refers to a waterbody with serial no. 7 and situated at **28.43992°N** latitude and **76.86918°E** longitude in village Sayyad Mohamadpur in Farukhnagar Tehsil. The field verification shows that this water body has vanished and the site is now in agriculture use. The three digit serial number takes care of the total 826 such features of the district dealt with in this study.

The unique ID and inventory system makes the water-body and its condition trackable in space and status. Its location can be viewed in any geo-referenced map or image by entering the latitude-longitude given in the unique ID number, whereas its condition can be compared with the bench-mark images and details given in the database. The database with complete profile of each and every feature, physically verified on the ground makes this information a robust, authentic and valuable input for further management and monitoring of each and every water body individually.

(x) Further verification of area, category and final remarks

The waterbody wise **area** shown in the database (and hence in all area summaries) are only approximations computed on the basis of GIS polygons available either in GIS database or drawn on the water features as visible in Google Earth etc. Accuracy of the area needs to be further verified by the respective departments from the revenue record at the time of preparation of the development plan. Similarly, the restoration **category** and the **remarks** are based only on the observations of the field officials sent for site verification and on the basis of the situation/condition visible on the Google Earth and UAV images. The concerned agency may further verify all these details during preparation of the restoration/development plan of a particular water body.

7. Preparation of maps

For proper understanding of the waterbody situation of the district as a whole, the location of the water bodies/features have been mapped in various ways showing their distribution in the whole district, tehsil-wise, inside or outside MCG area, inside or outside GMDA areas or in rural areas etc. The district and tehsil-wise maps are enclosed as annexures as under:

1) Water-bodies in Gurugram District:	Annexure 3
2) Water-bodies in Gurugram Tehsil:	Annexure 4
3) Water-bodies in Sohna Tehsil:	Annexure 5
4) Water-bodies in Pataudi Tehsil:	Annexure 6
5) Water-bodies in Farukhnagar Tehsil:	Annexure 7
6) Water-bodies in Manesar Tehsil:	Annexure 8

8. Analysis of Information on different aspects

As described above, starting from the core number of 123, the scope of the study was widened to a total number of 826 features. All these features, however, cannot be termed as water bodies per se. As many as 47 features are actually water treatment plants (WTPs), sewage treatment plants (STPs) and other types of constructed tanks whereas 135 features are still subject to further analysis before assigning them any particular status. The number of waterbodies appearing in all the three earlier sources, i.e. RoR (1956), SoI (1976) and WV (2012) images has found to be 126. However, two of these features are actually constructed tanks and hence excluded from this group and the revised number is taken as 124. The 182 (47 tanks etc. +135 undefined

entities) features and remaining 644 (826-182) water bodies, which differ in their present upkeep and further development potential have been analysed separately. The analysis has been carried out in following respects:

- (i) What is the basic source of information about existence of the waterbody which necessitates its inventory and consideration for further development?
- (ii) How many waterbodies in the district fall within the core group of 123 or 124 and how many fall in the additional groups of 520 water bodies, and under ownership of which agency?
- (iii) What is tehsil wise distribution of the water-bodies in terms of the number and area in acres in five tehsils of the district?
- (iv) What is size wise abstract of all water bodies?
- (v) What are future restoration prospects of the waterbodies, ownership wise?
- (vi) How many waterbodies are vulnerable to or are at the risk of vanishing due to activities like landfill, garbage/C&D waste dumping, levelling, encroachment, construction or other type of land use changes?
- (vii) How many waterbodies face the risk of deterioration due to discharge of sewage and other waste water?

Above aspects have been studied mainly in terms of the number of water bodies and their area (in acres) under ownership of various agencies. The respective agencies may undertake further detailed study of each waterbody and plan necessary restoration measures. The overall status of waterbodies in respect to above aspects is described one by one in the following sections.

9. Source of information about existence of the particular waterbody

As mentioned in Para 5, earlier status reports submitted by the government in Hon'ble NGT were based on three sources, namely (i) the Revenue Record (1956-57), (ii) Survey of India Toposheets (1976), and (iii) World View (WV) satellite imagery of 2012. This study was started with ground verification of the same water bodies or features as were already documented in these earlier reports. The scope, however, was widened to include more such water bodies as were noticed in the UAV (2018) images and the Goggle Earth images during the course of work. It was noticed that 135 features were listed as waterbodies only on the basis of their indication in the World View (2012) imagery and did not find matching reference as waterbodies in the revenue record or in the Survey of India maps. Therefore these require further analysis for assigning them water body status. Besides this, 47 waterbodies are actually duly

constructed water treatment plants (WTPs), sewage treatment plants (STPs) and other tanks. Beside these 182 (135+47) features, the source information about other 644 waterbodies is summarised in Table 1.

Table 1: Source of Information about 644 waterbodies

1. Source of information about existence of the waterbodies: No. and Area (acre)							
S. No.	Source	Group (124)		Group (520)		Total (644)	
		No	Area	No	Area	No	Area
1	1956(ROR)			21	27	21	27
2	1956(ROR), 1976(SOI)			8	6	8	6
3	1956(ROR), 1976(SOI), WV(2012)	124	206			124	206
4	1956(ROR), WV(2012)			127	141	127	141
5	1976(SOI)			12	7	12	7
6	1976(SOI), WV(2012)			75	350	75	350
7	Google Earth			81	62	81	62
8	UAV(2018)			51	49	51	49
9	WV(2012)			145	293	145	293
	Grand Total	124	206	520	935	644	1142

10. Ownership wise account of water-bodies in the whole district

The 644 water-bodies inventoried in the whole district cover an area of approximately 1142 acres. The core 124 water bodies encompass 206 acres whereas additional 520 water bodies encompass 935 acres. The area figures are estimated on the basis of the signs of water inundation on the ground and are subject to further verification from the revenue authorities.

The 644 water bodies are owned by 20 different departments/bodies including, government, local bodies and private owners, and relate to various categories like Abadi Deh, Civil Panchayat Deh, Shamlat Deh etc. Some Panchayat or MCG water bodies extend into adjoining private lands and hence have been categorised as such. Ownership of 11 water bodies placed in ‘Others’ category could not be ascertained. Similarly, in the case of other 11 water bodies shown in ‘Government’ category, no specific department could be identified as owner department.

It is observed that number wise about 60% water bodies are owned by the local bodies, 35% by private owners and 5% by the government departments. Area-wise, local bodies own about half of the waterbodies whereas government departments and private entities own one quarter each. Overall ownership wise distribution of water bodies in the district is summarized in Table 2. The geographical distribution in the district is depicted in the map given in Annexure 3.

Table 2: Ownership wise account of waterbodies in Gurugram district

2. Water bodies in Gurugram District: Ownership-wise No. and Area (acres)							
S. No.	Ownership	Group (124)		Group (520)		Total (644)	
		No	Area	No	Area	No	Area
1	Abadi Deh_Shamlat			11	8	11	8
2	Government			11	240	11	240
3	Government: BSNL			1	1	1	1
4	Government: GMDA			1	1	1	1
5	Government: HSIIDC			7	12	7	12
6	Government: HSVP			10	14	10	14
7	Government: PWD			2	1	2	1
8	Government: Railway			1	1	1	1
9	Gram Panchayat	108	180	202	271	310	451
10	Gram Panchayat & Private			3	2	3	2
11	Gram Panchayat_Civil Panchayat Deh	1	1	24	18	25	19
12	Gram Panchayat_Shamlat Patta	1	1			1	1
13	MCG	10	17	45	69	55	85
14	MCG &Private	1	3			1	3
15	Nagar Palika Farukhnagar			2	1	2	1
16	Nagar Palika Jatauli	2	2	6	4	8	7
17	Nagar Palika Pataudi	1	3	3	1	4	4
18	Private			173	262	173	262
19	Shamlat			7	12	7	12
20	Others			11	20	11	20
	Grand Total	124	206	520	935	644	1142

11. Tehsil wise distribution of water-bodies

Tehsil-wise distribution of water bodies in the district is shown in Table 3

Table 3: Tehsil wise distribution of water bodies

3. Tehsil-wise distribution of waterbodies: No. and Area (acres)							
S. No.	Tehsil	Group (124)		Group (520)		Total (644)	
		No	Area	No	Area	No	Area
1	Farukhnagar	28	29	81	58	109	87
2	Gurugram	32	50	152	435	184	484
3	Manesar	11	27	60	37	71	64
4	Pataudi	14	24	88	81	102	106
5	Sohna	39	76	139	325	178	401
	Grand Total	124	206	520	935	644	1142

It is observed that maximum number and area of water bodies, 184 (484 acre) and 178 (401 acre) are situated in Gurugram and Sohna Tehsils respectively. Other tehsils have much less number with Manesar having the least, only 71. Area wise, average area per

waterbody is about one acre in Pataudi tehsil and less than one acre in Farukhnagar and Manesar tehsils. The distribution of water bodies in the five tehsils is shown in the maps placed in Annexures 3, 4, 5, 6 and 7.

12. Size wise abstract of all water bodies

Size-wise, about 63% water bodies are less than 1 acre area, and next 25% are between one and 2.5 acres or one hectare. Only 76 no. or 12% water bodies are larger than 2.5 acres or 1 ha including 27 no. larger than 5 acre and only 15 larger than 10 acres in the whole district. The details are in summarized in Table 4.

Table 4: Size-wise distribution of water bodies

4. Size-wise distribution of waterbodies: No. and Area (Acres)							
S. No.	Size (acres)	Group (124)		Group (520)		Total (644)	
		No	Area	No	Area	No	Area
1	0 - 1	47	26	360	155	407	181
2	1 - 2.5	55	88	106	167	161	256
3	2.5 - 5	19	66	30	103	49	170
4	5 - 10	2	14	10	71	12	86
5	Above 10 acres	1	11	14	438	15	449
	Grand Total	124	206	520	935	644	1142

13. Future Restoration Prospects

As described in Para 5 (vii), depending upon the present condition, the water bodies were placed in any of the seven categories as under:

- (i) Existing village ponds under public ownership.
- (ii) Erstwhile water bodies either no longer existing, vanished, completed dried-up or obliterated.
- (iii) Natural low lying water collection areas largely in private ownership
- (iv) Small areas with occasional waterlogging,
- (v) Private STPs/WTPs, water supply tanks etc.
- (vi) Government STPs/WTPs, water supply tanks etc.
- (vii) Other features documented as such on the basis of the WV (2012) images but not appearing in revenue record or Survey of India maps.

Table 5 summarises the ownership wise restoration status of categories 1, 2, 3 and 4 water bodies.

Table 5: Restoration prospects of waterbodies

5. Restoration prospects of waterbodies: No. and Area (acres)											
S. No.	Ownership	1. WB Exists: public ownership		2. WB no longer exist		3. WB Exists: Public & Private ownership		4. Occasional water logging		Total	
		No	Area	No	Area	No	Area	No	Area	No	Area
1	Abadi Deh_Shamlat	6	3	3	0	1	1	1	3	11	8
2	Government	1	1	3	7	6	230	1	2	11	240
3	Government: BSNL			1	1					1	1
4	Government: GMDA			1	1					1	1
5	Government: HSIIDC			6	7	1	5			7	12
6	Government: HSVP	1	1	3	4	6	9			10	14
7	Government: PWD			1	0			1	0	2	1
8	Government: Railway							1	1	1	1
9	Gram Panchayat	235	324	26	27	39	49	10	51	310	451
10	Gram Panchayat & Private	1	0			2	2			3	2
11	Gram Panchayat_Civil Panchayat Deh	17	12			7	6	1	1	25	19
12	Gram Panchayat_Shamlat Patta	1	1							1	1
13	MCG	18	25	7	26	27	32	3	2	55	85
14	MCG &Private					1	3			1	3
15	Nagar Palika Farukhnagar	2	1							2	1
16	Nagar Palika Jatauli	4	5			3	1	1	0	8	7
17	Nagar Palika Pataudi	1	3	2	1	1	0			4	4
18	Others			1	0	4	3	6	16	11	20
19	Private	17	16	98	109	39	60	19	76	173	262
20	Shamlat	1	0	1	0	5	11			7	12
	Grand Total	305	393	153	184	142	412	44	153	644	1142

The water-bodies placed in category 2 have practically vanished beyond recovery or revival. Category 4 water features are just seasonal/ephemeral waterlogging sites and cannot be termed as water bodies.

Category 5, 6 and 7 are not included in Table 5 and, instead, are described separately in section no. 16. Category 5 and 6 comprise private or government built up STPs, WTPs, water tanks etc. under the respective management bodies. Category 7 comprises such features which are documented as water bodies in the earlier reports

on the basis of World View (2012) images but not mentioned either in the revenue record or in the Survey of India maps. Some of these features also do not appear as water bodies in the subsequent images, and hence require further analysis and discussion with the owner departments/bodies.

This leaves Categories 1 and 3 comprising the waterbodies with immense potential for restoration, development and management. There are as many as 305 water bodies in category 1. Except two no. owned by government departments and 17 no. by private owners, the remaining 286 waterbodies are owned by the local bodies. These need to be paid attention,

In Category 3, there are 141 water bodies spread over 412 acres. In this category, the government departments have proportionately larger share in the area than the local bodies and private owners. This part has substantial potential for ground water recharge and development of wetland ecology.

14. Water bodies facing existential pressures

Several water bodies are facing existential pressures like inadvertent or intentional landfill, garbage/C&D waste dumping, leveling, encroachment, construction or any other type of land use change. The ownership wise details are summarized in Table 6.

Table 6: Water bodies under existential pressure

6. Risk of Encroachment and Landuse Change: Owner-wise No. and Area (acres)							
S. No.	Owner	Group (124)		Group (520)		Total (644)	
		No.	Area	No.	Area	No.	Area
1	Abadi Deh_Shamlat			3	1	3	1
2	Government			3	8	3	8
3	Government: HSIIDC			1	1	1	1
4	Government: HSVP			3	5	3	5
5	Gram Panchayat	3	3	13	7	16	10
6	MCG	2	1	8	33	10	34
7	Nagar Palika Pataudi			1	0	1	0
8	Private			15	19	15	19
9	Shamlat			1	0	1	0
	Grand Total	5	4	48	73	53	78

As many as 53 water bodies encompassing 78 acre area are facing such situation. Out of these (53), 31 water bodies covering 45 acres are owned by local bodies whereas 15 water bodies covering 19 acres are exclusively under private ownership. Seven waterbodies with 14 acre area are owned by other government departments. The concerned bodies/departments may take appropriate protection and rehabilitation measures.

15. Contamination of water bodies

About 20% water bodies are at the risk of losing their serenity due to discharge of untreated sewage, industrial effluent and other waste water. About 80% of such water bodies come under the purview of local bodies. It may be necessary to segregate/treat the sewage before letting it into the ponds/waterbodies. The ownership-wise detail of such water bodies is summarised in Table 7

Table 7: Contamination of water-bodies

7. Contamination of waterbodies: Owner-wise no. and area (acres)							
S. No.	Ownership	Group (124)		Group (520)		Total (644)	
		No.	Area	No.	Area	No.	Area
1	Abadi Deh_Shamlat			5	4	5	4
2	Government			2	3	2	3
3	Government: HSIIDC			1	3	1	3
4	Government: HSVP			1	1	1	1
5	Government: Railway			1	1	1	1
6	Gram Panchayat	26	42	54	41	80	83
7	Gram Panchayat & Private			2	1	2	1
8	Gram Panchayat_Civil Panchayat Deh	1	1	8	4	9	4
9	Gram Panchayat_Shamlat Patta	1	1			1	1
10	MCG	2	4	6	4	8	8
11	Nagar Palika Farukhnagar			1	1	1	1
12	Nagar Palika Jatauli	2	2	1	0	3	3
13	Nagar Palika Pataudi			1	0	1	0
14	Private			14	20	14	20
15	Shamlat			1	0	1	0
	Grand Total	32	50	98	83	130	132

16. Water Tanks and other features

As mentioned in earlier sections, there are 47 private and government built up STPs, WTPs, water tanks etc. under the respective management bodies. These are placed in categories 5 and 6 respectively, and not included in the foregoing water body analysis. Further there are 135 such features which appeared as water bodies in the earlier reports on the basis of World View (2012) images but are not being triangulated by data either in the revenue records or in the Survey of India maps. Some of these features do not appear as water bodies in the subsequent images as well, and hence require further analysis and discussion with the owner departments/bodies. These features are placed in category 7 and also not included in the foregoing water body

analysis. The source of information about existence of these structures and features is given Table 8.

Table 8: Source of Information about tanks and other features

8. Source of information about Tanks & Other features: No. and Area (Acres)									
S. No.	Source	5. Tanks: Private Ownership		6. Tanks: Public Ownership		7. Features yet to be analysed		Total (182)	
		No	Area	No	Area	No	Area	No	Area
1	1956(ROR), 1976(SOI), WV(2012)			2	0			2	0
2	1956(ROR), WV(2012)			1	1			1	1
3	1976(SOI), WV(2012)	1	0	1	4			2	4
4	Google Earth	1	0	4	5			5	6
5	UAV(2018)			1	2			1	2
6	WV(2012)	13	29	23	145	135	1571	171	1744
	Grand Total	15	30	32	157	135	1571	182	1757

It is observed that 15 tanks of an average size of two acres are owned by private entities whereas 32 structures of an average size of 5 acre are owned by public institutions. The ownership of the tanks and other features is summarised in Table 9.

Table 9: Ownership of Tanks and other features

9. Water bodies in Gurugram District: Ownership-wise No. and Area (acres)									
S. No.	Ownership	5. Tanks: Private Ownership		6. Tanks: Public Ownership		7. Features yet to be analysed		Total (182)	
		No	Area	No	Area	No	Area	No	Area
1	Abadi Deh_Shamlat					7	5	7	5
2	Government			6	51	4	28	10	78
3	Government: GMDA			1	66			1	66
4	Government: HSIIDC			5	8	1	3	6	11
5	Government: HSVP					1	13	1	13
6	Government: NSG					2	1	2	1
7	Government: Railway					1	2	1	2
8	Gram Panchayat			14	27	69	83	83	110
9	Gram Panchayat & Private					17	1361	17	1361
10	Gram Panchayat_Civil Panchayat Deh			2	3	1	2	3	4
11	MCG			2	1	5	9	7	10
12	Nagar Palika Farukhnagar			1	0			1	0
13	Nagar Palika Jatauli					2	6	2	6
14	Private	15	30			20	54	35	83
15	Shamlat					3	2	3	2
16	Others			1	1	2	2	3	3
	Grand Total	15	30	32	157	135	1571	182	1757

The undefined 135 features are owned by private owners (20 no.), five government departments (9 no.) and the local bodies (106 no.). The matter to designate these features as water bodies or otherwise needs to be further analysed in discussion with the owner departments/institutions.

Tehsil-wise distribution of the tanks and other features is shown in Table 10.

Table 10: Tehsil wise distribution of tanks and other features

10. Tehsil-wise distribution of waterbodies: No. and Area (Acres)									
S. No.	Tehsil	5. Tanks: Private Ownership		6. Tanks: Public Ownership		7. Features yet to be analysed		Total (182)	
		No	Area	No	Area	No	Area	No	Area
1	Farukhnagar	2	5	7	15	11	4	20	25
2	Gurugram	5	16	13	125	46	1477	64	1618
3	Manesar	1	0	6	10	16	26	23	36
4	Pataudi	4	3	4	6	29	30	37	38
5	Sohna	3	6	2	1	33	33	38	40
	Grand Total	15	30	32	157	135	1571	182	1757

It is observed that obviously due to old city and the district HQ, maximum WTPs, STPs and other tanks are situated in Gurugram tehsil. Further 33% of the undefined features with 94% area also situated in Gurugram.

17. Conclusion

The report presents concrete information on existence/non-existence and present status of each and every water-body in the district. The GMDA has complied with the orders of the Hon'ble NGT as reproduced in Para 2 of this report as under:

- (i) The 123 water bodies identified earlier as common in the three sources (now determined to be 124) have been verified on the ground and assigned unique identification numbers which would be modified in conformity with the guidelines of the Ministry of Water Resources in due course.
- (ii) The GMDA committee has strived to identify all water bodies in Gurugram district and has inventoried 703 waterbodies/ features other than the 123 referred in the Order. The additional number comprises two groups of 520 and 182 features. The group of 182 features comprises private tanks (15), government tanks (32) and 135 other features observed in World View (2012) imagery only and not appearing in the revenue record or Survey of India maps.

Hence these features are subject to further analysis and discussion with the owner department/body.

- (iii) The GMDA has examined hydrological aspects of Ghata water body and has prepared a separate note on this aspect, which is enclosed as Annexure 9. The Ghata (common) land is under litigation in the Punjab and Haryana High Court which is being pursued by the Municipal Corporation of Gurugram (MCG). The latest status of the case as shared by the Joint Commissioner of MCG on 18.04.2019 is enclosed as Annexure 10.
- (iv) The report will be shared with all concerned bodies/departments/stake holders such that the respective owner-custodians take further necessary action for protection, restoration, development and management of the water bodies in their jurisdiction. It will also be uploaded on the website.

Beside the above specific actions, the GMDA has already initiated action for development of two large water bodies, one in village Sikanderpur Ghosi and another in village Wazirabad. More water conservation works are contemplated in the Aravalli ridge, slopes and foothills.

18. Limitations

The report presents an overall picture of water bodies in the district. The specific details about ownership, revenue numbers, area etc. of a particular water body needs to be verified by the concerned department/body from the revenue authorities before planning or implementing any intervention. Efforts have been made to verify all features on the ground with images and record with actual site photographs to eliminate any subjectivity.

The initial reference of the individual water bodies has been taken from the earlier government reports submitted in the Hon'ble NGT. It is quite likely that some of these entities are fragments of a larger single water body separated by certain developments overtime. No attempt has been made to aggregate such fragments, The respective owner/development authorities may take appropriate decision in this regards and share the decision with the Haryana Pond and Waste Water Management Authority and GMDA for a unified information system. Subsequently, the Unique IDs of such water bodies would be modified as per guidelines issued by the Ministry of Water Resources, Government of India.

Though it has been possible for GMDA officials to verify the features on the ground, the waterbodies are not owned by the GMDA and hence GMDA cannot undertake any intervention unilaterally. The Sikanderpur Ghosi and Wazirabad water body development works have been initiated only with the consent of the owner organisation, i. e. MCG and HSVP respectively. Only owner departments can undertake take necessary restoration, development and management works in respect of the waterbodies in their charge. Based on the report and further ground verification, if necessary, the concerned departments/bodies, who are custodians of these features or have specific mandate for such work will need to formulate plans for restoration, development and management of these features. Once this is done, there will be a need that local people are handed over these features with robust management plans.

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A-42003/01/2018-PC

Gurugram Metropolitan Development Authority
Plot No. 44, Sector-32, Gurugram.

Dated: 5th September, 2018**ORDER**

In order to comply with the directions contained in order dated 20th July, 2018 of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the Chief Executive Officer, GMDA has constituted a Committee consisting of the following officers: -

1. Sh. M.D. Sinha, Addl. CEO, GMDA. **(Chairperson)**
2. Sh. Dinesh Chauhan, CTP, GMDA.
3. Sh. Sultan Singh, Head GIS Division, GMDA.
4. Sh. Rajbir Singh Bondwal, Advisor (Environment), GMDA.
5. Sh. Chetan Agarwal, Former Member of the Mapping Committee.
6. A nominee of Commissioner, MCG, Gurugram.











2. The Committee shall assign Unique Identification Number to at least 123 water bodies, identify other water bodies and also look into the grievance of the public about the water body at village Ghata. The Committee shall submit its report in this regard within 15 days.

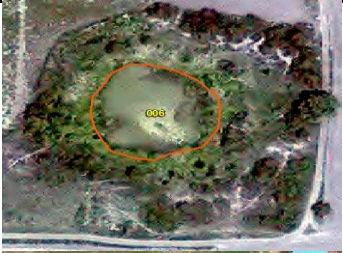









G. C. Yadav
5/9/2018











(G. C. Yadav)











Deputy Secretary











Gurugram Metropolitan Development Authority
 Gurugram.



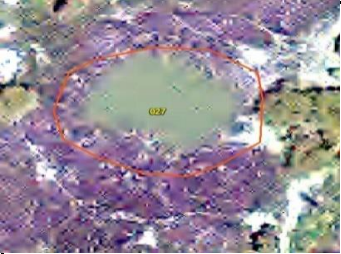







S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
1	001	Farukhnagar	Mubarikpur	28.48609	76.829906			0.50	1	Gram Panchayat	Village pond in shape of a tank; Presently dry
2	002	Farukhnagar	Mubarikpur	28.47928	76.82679			0.80	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
3	003	Farukhnagar	Jhanjarola	28.488	76.852502			1.32	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
4	004	Farukhnagar	Jhanjarola	28.48384	76.861534			0.62	1	Gram Panchayat	Village pond with temple; Some rain water
5	005	Farukhnagar	Iqbalpur	28.49377	76.886621			2.02	1	Gram Panchayat	Village pond filled with rain water; Water covered with common water hyacinth











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
6	006	Farukhnagar	Sultanpur	28.47706	76.857833			0.28	1	Gram Panchayat	Village pond with some water
7	007	Farukhnagar	Sayyad Mohamadpur	28.44002	76.869257			0.44	1	Gram Panchayat	Village pond; Half levelled and half converted into waste water tank
8	008	Farukhnagar	Farrukhnagar	28.45167	76.816471			0.13	6	Nagar Palika Farukhnagar	Water treatment plant
9	009	Farukhnagar	Khurmpur	28.44835	76.781495			1.11	1	Gram Panchayat	Village pond
10	010	Farukhnagar	Khurmpur	28.44351	76.792538			1.12	1	Gram Panchayat	Village pond connected with canal











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
11	011	Farukhnagar	Shekhupur Majri	28.44635	76.722496			1.23	1	Gram Panchayat	Village pond next to temple; Filled with clean canal water supply.
12	012	Farukhnagar	Karola	28.4096	76.730071			1.13	1	Gram Panchayat	Village pond next to temple
13	013	Farukhnagar	Karola	28.39695	76.724943			0.42	3	Gram Panchayat	Natural pond in village bani (woodlot)
14	014	Farukhnagar	Faridpur	28.38544	76.736417			1.38	1	Gram Panchayat	Village pond with temple.
15	015	Farukhnagar	Mahchana	28.39221	76.750515			1.78	1	Gram Panchayat	Large pond split by road; Part 1 is dried; Part 2 is full of sewage water; Segregation/treatment of waste water required











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
16	016	Farukhnagar	Khandeveli	28.38178	76.768096			1.13	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
17	017	Farukhnagar	Khandeveli	28.3789	76.772092			1.58	3	Gram Panchayat	Natural waterbody adjacent to abandoned mining area
18	018	Farukhnagar	Tripari	28.39485	76.775868			1.49	1	Gram Panchayat	Village pond with temple by side
19	019	Farukhnagar	Joniawas	28.39421	76.804215			0.07	1	Gram Panchayat	Temple pond with bani (woodlot)
20	020	Farukhnagar	Jori	28.36073	76.804742			0.43	1	Gram Panchayat	Village pond with dirty water; Surrounded with trees; Segregation/treatment of waste water required










S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
21	021	Farukhnagar	Tajnagar	28.38838	76.825931			1.36	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
22	022	Farukhnagar	Tajnagar	28.3831	76.829193			0.66	1	Gram Panchayat	Natural Village pond next to temple; Earlier it was surrounded by dense tree cover which has been removed; boundary and steps constructed around the pond
23	023	Farukhnagar	Babra Bakipur	28.39188	76.844041			1.80	1	Gram Panchayat	Natural village pond contaminated with sewage water; A few peepal and goolar trees are still surviving around the pond; Segregation/ treatment of waste water required
24	024	Farukhnagar	Jarola	28.39786	76.845788			2.87	1	Gram Panchayat	Natural village pond; Start of contamination with sewage water; Segregation/treatment of waste water required
25	025	Farukhnagar	Patli Hajipur	28.42163	76.874709			0.85	1	Gram Panchayat	Village pond excavated and made into a tank; Dry at the time of visit











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
26	026	Farukhnagar	Dhanawas	28.42111	76.881239			0.26	3	Gram Panchayat	Natural pond; Filled with some water
27	027	Farukhnagar	Jamalpur	28.35445	76.850222			0.32	1	Gram Panchayat	Village pond
28	028	Gurgaon	Bangrola	28.39265	76.910718			1.85	1	Gram Panchayat	Village pond with temple by side; Contaminated with sewage water; Segregation/treatment of waste water required
29	029	Gurgaon	Dhorka	28.40922	76.905026			0.10	1	Gram Panchayat	Village pond with temple by side; Filled with some rain water; Area covered by dense tree species
30	030	Gurgaon	Sadhrana	28.44188	76.927292			0.70	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required










S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
31	031	Gurgaon	Garhi Hasraru	28.45028	76.937503			1.35	1	Gram Panchayat	Temple pond
32	032	Gurgaon	Chandu	28.46224	76.915187			0.91	1	Gram Panchayat	Pacca village pond with temple and steps; Expanded and deepened; Pumping water source
33	033	Gurgaon	Budhera	28.47829	76.916918			4.42	1	Gram Panchayat	Village pond with temple; Overflowing with water: Partially receiving dirty water
34	034	Gurgaon	Mankrola	28.50534	76.902538			2.65	1	Gram Panchayat	Village pond with clean water
35	035	Gurgaon	Dhankot	28.47854	76.961815			3.90	1	Gram Panchayat	Village pond connected with canal











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
36	036	Gurgaon	Dharampur	28.51269	76.990114			1.10	1	Gram Panchayat	Village pond with rain water
37	037	Gurgaon	Babupur	28.51127	76.994964			0.57	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of village waste water required; Surrounding area covered with trees like Ficus etc.
38	038	Gurgaon	Babupur	28.51176	76.998765			0.98	1	Gram Panchayat	Village pond by roadside; Dirty water; Pond under threat by construction activities in nearby area
39	039	Gurgaon	Bajghera	28.5327	77.021601			0.46	1	Gram Panchayat	Temple pond
40	040	Gurgaon	Bajghera	28.52371	77.02002			2.14	1	Gram Panchayat	Village pond surrounded by high rise buildings











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
41	041	Gurgaon	Daultabaad	28.5028	76.99513			1.75	1	Gram Panchayat	Village pond surrounded by urbanisation
42	042	Gurgaon	Pawala Khasrupur	28.50444	76.998937			4.79	1	MCG	Temple pond
43	043	Gurgaon	Dhanupur	28.48096	76.991053			2.26	1	MCG	Village pond with dirty water; Segregation/treatment of waste water required
44	044	Gurgaon	Dhanpur	28.47592	76.987779			1.74	1	MCG	Village pond; Dry at the time of visit
45	045	Gurgaon	Basai	28.46618	76.984239			0.35	6	MCG	Tank











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
46	046	Gurgaon	Basai	28.46194	76.989613			3.03	3	MCG/Private	Village pond surrounded by urbanization
47	047	Pataudi	Mao	28.24169	76.77473			2.80	1	Gram Panchayat	Temple pond with 13 rain water harvesting pipes; Presently dry
48	048	Gurgaon	Harsaru	28.43072	76.960535			2.18	3	MCG	Village pond with some water; Surrounded with vilayati kikar trees; Part of pond lost to road between 2013 to 2015 as per Google image
49	049	Gurgaon	Beghampur Khatola	28.41648	77.012619			1.32	1	MCG	Village pond with temple by side; Dirty water; Major part of the pond has been levelled by dumping of soil
50	050	Gurgaon	Fazilpur Jharsa	28.40822	77.032367			0.15	2	MCG	Village pond existed till 2017; Now levelled up for construction of community center; No longer in existence











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
51	051	Gurgaon	Tigra	28.41808	77.073446			1.25	1	MCG	Natural village pond
52	052	Gurgaon	Medawas	28.39668	77.076703			0.68	1	Gram Panchayat	Natural village pond with dirty water; Segregation/treatment of waste water required
53	053	Gurgaon	Badshahpur	28.40331	77.057783			0.23	3	MCG	Old pond, now dry since two years; surrounded by buildings on three sides
54	054	Gurgaon	Badshahpur	28.39393	77.040785			1.96	1	MCG	Natural village pond surrounded by trees
55	055	Gurgaon	Nurpur Jharsa	28.38726	77.038679			0.79	1	MCG	Temple pond











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
56	056	Gurgaon	Palra	28.37522	77.025545			0.58	1	Gram Panchayat	Village pond; Expanded, deepened and construction of pucca sides
57	057	Gurgaon	Tikli	28.35509	77.026377			1.75	1	Gram Panchayat	Natural village pond with dirty water; Segregation/treatment of waste water required
58	058	Gurgaon	Tikli	28.34987	77.03463			0.53	1	Gram Panchayat	Village pond in Aravalli foothill area with temple by side
59	059	Gurgaon	Gairatpur Bas	28.33193	77.019369			1.36	1	Gram Panchayat	Village pond in aravalli foothill area; Presently dry
60	060	Gurgaon	Gairatpur Bas	28.33889	77.010808			1.89	1	Gram Panchayat	Village pond with embankment











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
61	061	Gurgaon	Gairatpur Bas	28.33807	76.995659			0.39	1	Gram Panchayat	Village pond with embankment
62	062	Sohna	Bhondsi	28.3527	77.062841			1.77	1	Gram Panchayat	Village pond near school
63	063	Sohna	Ulhawas	28.40333	77.094909			0.33	3	Gram Panchayat	Natural pond surrounded by trees.
64	064	Sohna	Mahendwara	28.32644	77.079044			0.60	1	Gram Panchayat	Village pond with some water; surrounded with dense trees
65	065	Sohna	Alipur	28.31626	77.057749			2.26	1	Gram Panchayat	Village pond; presently dry and renovated











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
66	066	Sohna	Hariahera	28.30778	77.050628			1.03	3	Gram Panchayat	Village pond in Aravalli foothill area; Segregation/treatment of village waste water required
67	067	Sohna	Hariahera	28.30576	77.041314			0.49	1	Gram Panchayat	Natural village pond with temple by side.
68	068	Sohna	Kherla	28.32278	77.113786			0.97	1	Gram Panchayat	Temple pond in Aravallis
69	069	Sohna	Garhi Bazidpur	28.30752	77.097166			2.77	1	Gram Panchayat	Temple pond
70	070	Sohna	Berka	28.2918	77.083924			1.46	1	Gram Panchayat	Village pond











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
71	071	Sohna	Dhunela	28.28914	77.066862			0.43	1	Gram Panchayat	Village pond; Segregation/treatment of waste water required
72	072	Sohna	Dhunela	28.28467	77.075865			1.19	1	Gram Panchayat	Village pond; Segregation/treatment of waste water required
73	073	Sohna	Sohna	28.25341	77.074132			1.60	1	Gram Panchayat	village pond; Presently dry
74	074	Sohna	Khaika	28.26585	77.089783			0.25	1	Gram Panchayat	Village pond; boundary on one side
75	075	Sohna	Daula	28.26898	77.11792			1.44	2	Gram Panchayat	Levelled and used for social purpose




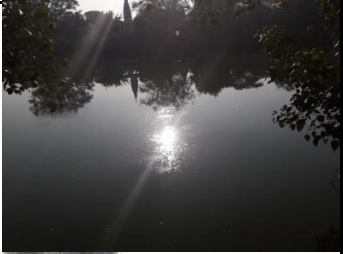






S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
76	076	Sohna	Harchandpur	28.26856	77.141674			0.45	1	Gram Panchayat	Temple pond in Aravallis
77	077	Sohna	Mandawar	28.28716	77.161342			0.90	1	Gram Panchayat	Temple pond in Aravallis
78	078	Sohna	Bai Khera	28.28496	77.196668			3.20	1	Gram Panchayat	Natural pond on both side of the canal
79	079	Sohna	Sarmathla	28.28355	77.215564			3.29	1	Gram Panchayat	Village pond
80	080	Sohna	Sarmathla	28.27844	77.213231			0.83	1	Gram Panchayat	Village pond connected to canal











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
81	081	Sohna	Sarmathla	28.26907	77.205588			0.64	1	Gram Panchayat	Village pond
82	082	Sohna	Khatrika	28.27051	77.192132			5.93	1	Gram Panchayat	Village pond
83	083	Sohna	Loh Singhani	28.28271	77.236555			3.04	1	Gram Panchayat	Village pond
84	084	Sohna	Loh Singhani	28.27679	77.230479			4.69	1	Gram Panchayat	Village pond
85	085	Sohna	Loh Singhani	28.27623	77.228041			4.78	1	Gram Panchayat	Village pond, shamshan (cremation ground) by the side











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
86	086	Sohna	Ghangola	28.26153	77.205149			2.07	1	Gram Panchayat	Village pond with rain water
87	087	Sohna	Ghangola	28.26316	77.201943			1.21	1	Gram Panchayat	Village pond with rain water
88	088	Sohna	Ghangola	28.26561	77.201575			3.83	1	Gram Panchayat	Village pond with temple by side; Filled with rain water
89	089	Sohna	Ghangola	28.26225	77.194205			2.02	1	Gram Panchayat	Village pond with rain water
90	090	Sohna	Ghangola	28.25839	77.198065			1.20	1	Gram Panchayat	Village pond with rain water











S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
91	091	Sohna	Ghangola	28.25317	77.193384			0.31	1	Gram Panchayat	Village pond with rain water
92	092	Sohna	Ghangola	28.25219	77.188409			2.90	1	Gram Panchayat	Village pond with rain water; Currently used for fishery
93	093	Sohna	Bhogpur	28.24171	77.172201			1.60	1	Gram Panchayat	Village pond with rain water
94	094	Sohna	Chuhapur	28.25138	77.151128			1.61	1	Gram Panchayat	Village pond, expanded further; Presently dry
95	095	Sohna	Karnki	28.23335	77.144396			2.32	1	Gram Panchayat	Village pond with canal by side




S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
96	096	Sohna	Karnki	28.2342	77.148114			4.34	1	Gram Panchayat	Village pond with canal by side
97	097	Sohna	Silani	28.22853	77.156244			2.23	3	Gram Panchayat	Natural village pond. Earlier it was part of village pond 646; Now seperated due to excavation and embankments made in pond 646.
98	098	Sohna	Khuntपुरi	28.23165	77.173127			3.53	1	Gram Panchayat	Village pond connected to canal
99	099	Sohna	Hajipur	28.21494	77.18529			1.49	1	Gram Panchayat	Village pond with rain water; Surrounded by trees
100	100	Manesar	Naurangpur	28.35044	76.976385			0.76	1	Gram Panchayat	Village pond with rain water; Surrounded by trees

S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
101	101	Manesar	Dhani Rampur	28.37248	76.986186			0.76	1	Gram Panchayat	Natural Aravalli waterbody; Surrounded with dense trees.
102	102	Manesar	Lakhnola	28.37859	76.953044			1.54	1	Gram Panchayat	Natural water pond along with temple; Sewage water; Segregation/treatment of waste water required
103	103	Manesar	Nawada Fatehpur	28.39364	76.941371			0.64	1	Gram Panchayat	Village pond in habitation area; Presently dry.
104	104	Manesar	Naharpur Kasan	28.38083	76.928952			8.50	1	Gram Panchayat	Waterbody expanded due to overflow of dirty water; Segregation/treatment of waste water required
105	105	Manesar	Kasan	28.35522	76.892374			11.27	3	Gram Panchayat	Large natural wetland downstream of pond 532: It is getting filtered water from pond 532; Relatively clean water with large number of bird species including black winged stilts seen during visit.

S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
106	106	Manesar	Kukrola	28.32525	76.903854			0.25	1	Gram Panchayat	Natural pond along with temple; developed with steps and channel on left side for water inflow.
107	107	Manesar	Bilaspur	28.28855	76.872099			0.60	1	Gram Panchayat (Civil Panchayat deh)	Village pond with temple; Filled with dirty rain water; Surrounded by trees; Segregation/treatment of waste water required
108	108	Manesar	Pathrari	28.26615	76.894674			1.15	1	Gram Panchayat (Shamlat Patta)	Village pond with temple; Filled with dirty water; Segregation/treatment of waste water required
109	109	Manesar	Rathiwas	28.26514	76.851689			0.71	1	Gram Panchayat	Village pond with sewage water; Segregation/treatment of waste water required
110	110	Manesar	Bahorakhur	28.26621	76.814459			0.90	1	Gram Panchayat	Village pond partially filled with dirty water; Many bird species seen here; Segregation/treatment of waste water required

S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
111	111	Pataudi	Turkanpur	28.28334	76.806936			1.06	1	Gram Panchayat	Expanded village pond filled with rain water
112	112	Pataudi	Bas Padamka	28.29241	76.804163			2.29	1	Gram Panchayat	Village pond partially filled with dirty water; Segregation/treatment of waste water required
113	113	Pataudi	Narhera	28.3291	76.818816			1.52	1	Gram Panchayat	Old pond connected to canal; Expanded and excavated for fishing.
114	114	Pataudi	Narhera	28.32803	76.812964			2.75	1	Gram Panchayat	Natural village waterbody expanded and deepened. Mostly dry
115	115	Pataudi	Pataudi	28.32079	76.774102			2.66	1	Nagar Palika Pataudi	Natural water body; Now became seasonal; Filled with reeds.

S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
116	116	Pataudi	Rampur	28.35149	76.784382			0.31	1	Gram Panchayat	Village pond with dirty water; New temple alongside; Segregation/treatment of waste water required
117	117	Pataudi	Jatauli	28.35405	76.751249			0.77	1	Nagar Palika Jatauli	Municipal pond with trees on one side and temple alongside; Filled with dirty water; Segregation/treatment of waste water required
118	118	Pataudi	Jatauli	28.34522	76.752361			1.64	1	Nagar Palika Jatauli	Waterbody divided into two by a kachha road; Filled with dirty water; Segregation/treatment of waste water required
119	119	Pataudi	Shahpur jat	28.32793	76.720067			2.41	1	Gram Panchayat	Village pond filled with canal water
120	120	Pataudi	Haqdarpar	28.32382	76.697129			1.75	1	Gram Panchayat	Village pond with temple by side; Filled with canal water

S.No	Water body No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
121	121	Pataudi	Barheri Rehnwa	28.31196	76.6645			2.36	1	Gram Panchayat	Village pond divided in two parts; one filled with dirty water and another with clean water.
122	122	Pataudi	Mangwaki	28.35319	76.681714			0.62	1	Gram Panchayat	Village pond with temple by side; Pucca sidewall; Connected to canal
123	123	Pataudi	Haliki	28.35518	76.66447			1.53	1	Gram Panchayat	Village pond with temple by side; Connected with canal water

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
1	1	001-28.48609-76.82991	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Mubarikpur	28.48609	76.82991	0.50	1	Gram Panchayat	Village pond in shape of a tank; Presently dry
2	2	002-28.47928-76.82679	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Mubarikpur	28.47928	76.82679	0.80	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
3	3	003-28.48800-76.85250	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Jhanjarola	28.48800	76.85250	1.32	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
4	4	004-28.48384-76.86153	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Jhanjarola	28.48384	76.86153	0.62	1	Gram Panchayat	Village pond with temple; Some rain water
5	5	005-28.49377-76.88662	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Iqbalpur	28.49377	76.88662	2.02	1	Gram Panchayat	Village pond filled with rain water; Water covered with common water hyacinth
6	6	006-28.47706-76.85783	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.47706	76.85783	0.28	1	Gram Panchayat	Village pond with some water
7	7	007-28.44002-76.86926	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Sayyad Mohamadpur	28.44002	76.86926	0.44	1	Gram Panchayat	Village pond; Half levelled and half converted into waste water tank
8	8	008-28.45167-76.81647	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Farrukhnagar	28.45167	76.81647	0.13	6	Nagar Palika Farukhnagar	Water treatment plant
9	9	009-28.44835-76.78150	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Khurmpur	28.44835	76.78150	1.11	1	Gram Panchayat	Village pond
10	10	010-28.44351-76.79254	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Khurmpur	28.44351	76.79254	1.12	1	Gram Panchayat	Village pond connected with canal
11	11	011-28.44635-76.72250	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Shekhupur Majri	28.44635	76.72250	1.23	1	Gram Panchayat	Village pond next to temple; Filled with clean canal water supply.
12	12	012-28.40960-76.73007	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Karola	28.40960	76.73007	1.13	1	Gram Panchayat	Village pond next to temple
13	13	013-28.39695-76.72494	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Karola	28.39695	76.72494	0.42	3	Gram Panchayat	Natural pond in village bani (woodlot)
14	14	014-28.38544-76.73642	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Faridpur	28.38544	76.73642	1.38	1	Gram Panchayat	Village pond with temple.
15	15	015-28.39221-76.75052	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Mahchana	28.39221	76.75052	1.78	1	Gram Panchayat	Large pond split by road; Part 1 is dried; Part 2 is full of sewage water; Segregation/treatment of waste water required

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
16	16	016-28.38178-76.76810	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Khandeveli	28.38178	76.76810	1.13	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
17	17	017-28.37890-76.77209	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Khandeveli	28.37890	76.77209	1.58	3	Gram Panchayat	Natural waterbody adjacent to abandoned mining area
18	18	018-28.39485-76.77587	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Tripari	28.39485	76.77587	1.49	1	Gram Panchayat	Village pond with temple by side
19	19	019-28.39421-76.80422	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Joniawas	28.39421	76.80422	0.07	1	Gram Panchayat	Temple pond with bani (woodlot)
20	20	020-28.36073-76.80474	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Jori	28.36073	76.80474	0.43	1	Gram Panchayat	Village pond with dirty water; Surrounded with trees; Segregation/treatment of waste water required
21	21	021-28.38838-76.82593	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Tajnagar	28.38838	76.82593	1.36	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
22	22	022-28.38310-76.82919	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Tajnagar	28.38310	76.82919	0.66	1	Gram Panchayat	Natural Village pond next to temple; Earlier it was surrounded by dense tree cover which has been removed; boundary and steps constructed around the pond
23	23	023-28.39188-76.84404	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Babra Bakipur	28.39188	76.84404	1.80	1	Gram Panchayat	Natural village pond contaminated with sewage water; A few peepal and golar trees are still surviving around the pond; Segregation/ treatment of waste water required
24	24	024-28.39786-76.84579	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Jarola	28.39786	76.84579	2.87	1	Gram Panchayat	Natural village pond; Start of contamination with sewage water; Segregation/treatment of waste water required
25	25	025-28.42163-76.87471	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Patli Hajipur	28.42163	76.87471	0.85	1	Gram Panchayat	Village pond excavated and made into a tank; Dry at the time of visit
26	26	026-28.42111-76.88124	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Dhanawas	28.42111	76.88124	0.26	3	Gram Panchayat	Natural pond; Filled with some water
27	27	027-28.35445-76.85022	1956(ROR), 1976(SOI), WV(2012)	Farukhnagar	Jamalpur	28.35445	76.85022	0.32	1	Gram Panchayat	Village pond
28	28	028-28.39265-76.91072	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Bangrola	28.39265	76.91072	1.85	1	Gram Panchayat	Village pond with temple by side; Contaminated with sewage water; Segregation/treatment of waste water required
29	29	029-28.40922-76.90503	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Dhorka	28.40922	76.90503	0.10	1	Gram Panchayat	Village pond with temple by side; Filled with some rain water; Area covered by dense tree species
30	30	030-28.44188-76.92729	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Sadhrana	28.44188	76.92729	0.70	1	Gram Panchayat	Village pond with dirty water: Segregation/treatment of waste water required

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
31	31	031-28.45028-76.93750	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Garhi Hasraru	28.45028	76.93750	1.35	1	Gram Panchayat	Temple pond
32	32	032-28.46224-76.91519	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Chandu	28.46224	76.91519	0.91	1	Gram Panchayat	Pacca village pond with temple and steps; Expanded and deepened; Pumping water source
33	33	033-28.47829-76.91692	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Budhera	28.47829	76.91692	4.42	1	Gram Panchayat	Village pond with temple; Overflowing with water: Partially receiving dirty water
34	34	034-28.50534-76.90254	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Mankrola	28.50534	76.90254	2.65	1	Gram Panchayat	Village pond with clean water
35	35	035-28.47854-76.96182	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Dhankot	28.47854	76.96182	3.90	1	Gram Panchayat	Village pond connected with canal
36	36	036-28.51269-76.99011	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Dharampur	28.51269	76.99011	1.10	1	Gram Panchayat	Village pond with rain water
37	37	037-28.51127-76.99496	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Babupur	28.51127	76.99496	0.57	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of village waste water required; Surrounding area covered with trees like Ficus etc.
38	38	038-28.51176-76.99877	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Babupur	28.51176	76.99877	0.98	1	Gram Panchayat	Village pond by roadside; Dirty water; Pond under threat by construction activities in nearby area
39	39	039-28.53270-77.02160	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Bajghera	28.53270	77.02160	0.46	1	Gram Panchayat	Temple pond
40	40	040-28.52371-77.02002	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Bajghera	28.52371	77.02002	2.14	1	Gram Panchayat	Village pond surrounded by high rise buildings
41	41	041-28.50280-76.99513	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Daultabaad	28.50280	76.99513	1.75	1	Gram Panchayat	Village pond surrounded by urbanisation
42	42	042-28.50444-76.99894	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Pawala Khasrupur	28.50444	76.99894	4.79	1	MCG	Temple pond
43	43	043-28.48096-76.99105	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Dhanupur	28.48096	76.99105	2.26	1	MCG	Village pond with dirty water; Segregation/treatment of waste water required
44	44	044-28.47592-76.98778	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Dhanupur	28.47592	76.98778	1.74	1	MCG	Village pond; Dry at the time of visit
45	45	045-28.46618-76.98424	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Basai	28.46618	76.98424	0.35	6	MCG	Tank
46	46	046-28.46194-76.98961	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Basai	28.46194	76.98961	3.03	3	MCG & Private	Village pond surrounded by urbanization

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
47	47	047-28.24169-76.77473	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Mao	28.24169	76.77473	2.80	1	Gram Panchayat	Temple pond with 13 rain water harvesting pipes; Presently dry
48	48	048-28.43072-76.96054	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Harsaru	28.43072	76.96054	2.18	3	MCG	Village pond with some water; Surrounded with vilayati kikar trees; Part of pond lost to road between 2013 to 2015 as per Google image
49	49	049-28.41648-77.01262	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Beghampur Khatola	28.41648	77.01262	1.32	1	MCG	Village pond with temple by side; Dirty water; Major part of the pond has been levelled by dumping of soil
50	50	050-28.40822-77.03237	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Fazilpur Jharsa	28.40822	77.03237	0.15	2	MCG	Village pond existed till 2017; Now levelled up for construction of community center; No longer in existence
51	51	051-28.41808-77.07345	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Tigra	28.41808	77.07345	1.25	1	MCG	Natural village pond
52	52	052-28.39668-77.07670	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Medawas	28.39668	77.07670	0.68	1	Gram Panchayat	Natural village pond with dirty water; Segregation/treatment of waste water required
53	53	053-28.40331-77.05778	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Badshahpur	28.40331	77.05778	0.23	3	MCG	Old pond, now dry since two years; surrounded by buildings on three sides
54	54	054-28.39393-77.04079	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Badshahpur	28.39393	77.04079	1.96	1	MCG	Natural village pond surrounded by trees
55	55	055-28.38726-77.03868	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Nurpur Jharsa	28.38726	77.03868	0.79	1	MCG	Temple pond
56	56	056-28.37522-77.02555	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Palra	28.37522	77.02555	0.58	1	Gram Panchayat	Village pond; Expanded, deepened and construction of pucca sides
57	57	057-28.35509-77.02638	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Tikli	28.35509	77.02638	1.75	1	Gram Panchayat	Natural village pond with dirty water; Segregation/treatment of waste water required
58	58	058-28.34987-77.03463	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Tikli	28.34987	77.03463	0.53	1	Gram Panchayat	Village pond in Aravalli foothill area with temple by side
59	59	059-28.33193-77.01937	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Gairatpur Bas	28.33193	77.01937	1.36	1	Gram Panchayat	Village pond in aravalli foothill area; Presently dry
60	60	060-28.33889-77.01081	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Gairatpur Bas	28.33889	77.01081	1.89	1	Gram Panchayat	Village pond with embankment
61	61	061-28.33807-76.99566	1956(ROR), 1976(SOI), WV(2012)	Gurgaon	Gairatpur Bas	28.33807	76.99566	0.39	1	Gram Panchayat	Village pond with embankment
62	62	062-28.35270-77.06284	1956(ROR), 1976(SOI), WV(2012)	Sohna	Bhondsi	28.35270	77.06284	1.77	1	Gram Panchayat	Village pond near school

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
63	63	063-28.40333-77.09491	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ulwahas	28.40333	77.09491	0.33	3	Gram Panchayat	Natural pond surrounded by trees.
64	64	064-28.32644-77.07904	1956(ROR), 1976(SOI), WV(2012)	Sohna	Mahendwara	28.32644	77.07904	0.60	1	Gram Panchayat	Village pond with some water; surrounded with dense trees
65	65	065-28.31626-77.05775	1956(ROR), 1976(SOI), WV(2012)	Sohna	Alipur	28.31626	77.05775	2.26	1	Gram Panchayat	Village pond; presently dry and renovated
66	66	066-28.30778-77.05063	1956(ROR), 1976(SOI), WV(2012)	Sohna	Hariahera	28.30778	77.05063	1.03	3	Gram Panchayat	Village pond in Aravalli foothill area; Segregation/treatment of village waste water required
67	67	067-28.30576-77.04131	1956(ROR), 1976(SOI), WV(2012)	Sohna	Hariahera	28.30576	77.04131	0.49	1	Gram Panchayat	Natural village pond with temple by side.
68	68	068-28.32278-77.11379	1956(ROR), 1976(SOI), WV(2012)	Sohna	Kherla	28.32278	77.11379	0.97	1	Gram Panchayat	Temple pond in Aravallis
69	69	069-28.30752-77.09717	1956(ROR), 1976(SOI), WV(2012)	Sohna	Garhi Bazidpur	28.30752	77.09717	2.77	1	Gram Panchayat	Temple pond
70	70	070-28.29180-77.08392	1956(ROR), 1976(SOI), WV(2012)	Sohna	Berka	28.29180	77.08392	1.46	1	Gram Panchayat	Village pond
71	71	071-28.28914-77.06686	1956(ROR), 1976(SOI), WV(2012)	Sohna	Dhunela	28.28914	77.06686	0.43	1	Gram Panchayat	Village pond; Segregation/treatment of waste water required
72	72	072-28.28467-77.07587	1956(ROR), 1976(SOI), WV(2012)	Sohna	Dhunela	28.28467	77.07587	1.19	1	Gram Panchayat	Village pond; Segregation/treatment of waste water required
73	73	073-28.25341-77.07413	1956(ROR), 1976(SOI), WV(2012)	Sohna	Sohna	28.25341	77.07413	1.60	1	Gram Panchayat	village pond; Presently dry
74	74	074-28.26585-77.08978	1956(ROR), 1976(SOI), WV(2012)	Sohna	Khaika	28.26585	77.08978	0.25	1	Gram Panchayat	Village pond; boundary on one side
75	75	075-28.26898-77.11792	1956(ROR), 1976(SOI), WV(2012)	Sohna	Daula	28.26898	77.11792	1.44	2	Gram Panchayat	Levelled and used for social purpose
76	76	076-28.26856-77.14167	1956(ROR), 1976(SOI), WV(2012)	Sohna	Harchandpur	28.26856	77.14167	0.45	1	Gram Panchayat	Temple pond in Aravallis
77	77	077-28.28716-77.16134	1956(ROR), 1976(SOI), WV(2012)	Sohna	Mandawar	28.28716	77.16134	0.90	1	Gram Panchayat	Temple pond in Aravallis
78	78	078-28.28496-77.19667	1956(ROR), 1976(SOI), WV(2012)	Sohna	Bai Khera	28.28496	77.19667	3.20	1	Gram Panchayat	Natural pond on both side of the canal

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
79	79	079-28.28355-77.21556	1956(ROR), 1976(SOI), WV(2012)	Sohna	Sarmathla	28.28355	77.21556	3.29	1	Gram Panchayat	Village pond
80	80	080-28.27844-77.21323	1956(ROR), 1976(SOI), WV(2012)	Sohna	Sarmathla	28.27844	77.21323	0.83	1	Gram Panchayat	Village pond connected to canal
81	81	081-28.26907-77.20559	1956(ROR), 1976(SOI), WV(2012)	Sohna	Sarmathla	28.26907	77.20559	0.64	1	Gram Panchayat	Village pond
82	82	082-28.27051-77.19213	1956(ROR), 1976(SOI), WV(2012)	Sohna	Khatrika	28.27051	77.19213	5.93	1	Gram Panchayat	Village pond
83	83	083-28.28271-77.23656	1956(ROR), 1976(SOI), WV(2012)	Sohna	Loh Singhani	28.28271	77.23656	3.04	1	Gram Panchayat	Village pond
84	84	084-28.27679-77.23048	1956(ROR), 1976(SOI), WV(2012)	Sohna	Loh Singhani	28.27679	77.23048	4.69	1	Gram Panchayat	Village pond
85	85	085-28.27623-77.22804	1956(ROR), 1976(SOI), WV(2012)	Sohna	Loh Singhani	28.27623	77.22804	4.78	1	Gram Panchayat	Village pond, shamshan (cremation ground) by the side
86	86	086-28.26153-77.20515	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.26153	77.20515	2.07	1	Gram Panchayat	Village pond with rain water
87	87	087-28.26316-77.20194	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.26316	77.20194	1.21	1	Gram Panchayat	Village pond with rain water
88	88	088-28.26561-77.20158	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.26561	77.20158	3.83	1	Gram Panchayat	Village pond with temple by side; Filled with rain water
89	89	089-28.26225-77.19421	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.26225	77.19421	2.02	1	Gram Panchayat	Village pond with rain water
90	90	090-28.25839-77.19807	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.25839	77.19807	1.20	1	Gram Panchayat	Village pond with rain water
91	91	091-28.25317-77.19338	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.25317	77.19338	0.31	1	Gram Panchayat	Village pond with rain water
92	92	092-28.25219-77.18841	1956(ROR), 1976(SOI), WV(2012)	Sohna	Ghangola	28.25219	77.18841	2.90	1	Gram Panchayat	Village pond with rain water; Currently used for fishery
93	93	093-28.24171-77.17220	1956(ROR), 1976(SOI), WV(2012)	Sohna	Bhogpur	28.24171	77.17220	1.60	1	Gram Panchayat	Village pond with rain water
94	94	094-28.25138-77.15113	1956(ROR), 1976(SOI), WV(2012)	Sohna	Chuhapur	28.25138	77.15113	1.61	1	Gram Panchayat	Village pond, expanded further; Presently dry

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
95	95	095-28.23335-77.14440	1956(ROR), 1976(SOI), WV(2012)	Sohna	Karnki	28.23335	77.14440	2.32	1	Gram Panchayat	Village pond with canal by side
96	96	096-28.23420-77.14811	1956(ROR), 1976(SOI), WV(2012)	Sohna	Karnki	28.23420	77.14811	4.34	1	Gram Panchayat	Village pond with canal by side
97	97	097-28.22853-77.15624	1956(ROR), 1976(SOI), WV(2012)	Sohna	Silani	28.22853	77.15624	2.23	3	Gram Panchayat	Natural village pond. Earlier it was part of village pond 646; Now seperated due to excavation and embankments made in pond 646.
98	98	098-28.23165-77.17313	1956(ROR), 1976(SOI), WV(2012)	Sohna	Khuntपुरi	28.23165	77.17313	3.53	1	Gram Panchayat	Village pond connected to canal
99	99	099-28.21494-77.18529	1956(ROR), 1976(SOI), WV(2012)	Sohna	Hajipur	28.21494	77.18529	1.49	1	Gram Panchayat	Village pond with rain water; Surrounded by trees
100	100	100-28.35044-76.97639	1956(ROR), 1976(SOI), WV(2012)	Manesar	Naurangpur	28.35044	76.97639	0.76	1	Gram Panchayat	Village pond with rain water; Surrounded by trees
101	101	101-28.37248-76.98619	1956(ROR), 1976(SOI), WV(2012)	Manesar	Dhani Rampur	28.37248	76.98619	0.76	1	Gram Panchayat	Natural Aravalli waterbody; Surrounded with dense trees.
102	102	102-28.37859-76.95304	1956(ROR), 1976(SOI), WV(2012)	Manesar	Lakhnola	28.37859	76.95304	1.54	1	Gram Panchayat	Natural water pond along with temple; Sewage water; Segregation/treatment of waste water required
103	103	103-28.39364-76.94137	1956(ROR), 1976(SOI), WV(2012)	Manesar	Nawada Fatehpur	28.39364	76.94137	0.64	1	Gram Panchayat	Village pond in habitation area; Presently dry.
104	104	104-28.38083-76.92895	1956(ROR), 1976(SOI), WV(2012)	Manesar	Naharpur Kasan	28.38083	76.92895	8.50	1	Gram Panchayat	Waterbody expanded due to overflow of dirty water; Segregation/treatment of waste water required
105	105	105-28.35522-76.89237	1956(ROR), 1976(SOI), WV(2012)	Manesar	Kasan	28.35522	76.89237	11.27	3	Gram Panchayat	Large natural wetland downstream of pond 532: It is getting filtered water from pond 532; Relatively clean water with large number of bird species including black winged stilts seen during visit.
106	106	106-28.32525-76.90385	1956(ROR), 1976(SOI), WV(2012)	Manesar	Kukrola	28.32525	76.90385	0.25	1	Gram Panchayat	Natural pond along with temple; developed with steps and channel on left side for water inflow.
107	107	107-28.28855-76.87210	1956(ROR), 1976(SOI), WV(2012)	Manesar	Bilaspur	28.28855	76.87210	0.60	1	Gram Panchayat_Civil Panchayat Deh	Village pond with temple; Filled with dirty rain water; Surrounded by trees; Segregation/treatment of waste water required
108	108	108-28.26615-76.89467	1956(ROR), 1976(SOI), WV(2012)	Manesar	Pathrari	28.26615	76.89467	1.15	1	Gram Panchayat_Shamlat Patta	Village pond with temple; Filled with dirty water; Segregation/treatment of waste water required

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109	109	109-28.26514-76.85169	1956(ROR), 1976(SOI), WV(2012)	Manesar	Rathiwas	28.26514	76.85169	0.71	1	Gram Panchayat	Village pond with sewage water; Segregation/treatment of waste water required
110	110	110-28.26621-76.81446	1956(ROR), 1976(SOI), WV(2012)	Manesar	Bahorakhur	28.26621	76.81446	0.90	1	Gram Panchayat	Village pond partially filled with dirty water; Many bird species seen here; Segregation/treatment of waste water required
111	111	111-28.28334-76.80694	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Turkanpur	28.28334	76.80694	1.06	1	Gram Panchayat	Expanded village pond filled with rain water
112	112	112-28.29241-76.80416	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Bas Padamka	28.29241	76.80416	2.29	1	Gram Panchayat	Village pond partially filled with dirty water; Segregation/treatment of waste water required
113	113	113-28.32910-76.81882	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Narhera	28.32910	76.81882	1.52	1	Gram Panchayat	Old pond connected to canal; Expanded and excavated for fishing.
114	114	114-28.32803-76.81296	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Narhera	28.32803	76.81296	2.75	1	Gram Panchayat	Natural village waterbody expanded and deepened. Mostly dry
115	115	115-28.32079-76.77410	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Pataudi	28.32079	76.77410	2.66	1	Nagar Palika Pataudi	Natural water body; Now became seasonal; Filled with reeds.
116	116	116-28.35149-76.78438	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Rampur	28.35149	76.78438	0.31	1	Gram Panchayat	Village pond with dirty water; New temple alongside; Segregation/treatment of waste water required
117	117	117-28.35405-76.75125	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Jatauli	28.35405	76.75125	0.77	1	Nagar Palika Jatauli	Municipal pond with trees on one side and temple alongside; Filled with dirty water; Segregation/treatment of waste water required
118	118	118-28.34522-76.75236	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Jatauli	28.34522	76.75236	1.64	1	Nagar Palika Jatauli	Waterbody divided into two by a kachha road; Filled with dirty water; Segregation/treatment of waste water required
119	119	119-28.32793-76.72007	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Shahpur jat	28.32793	76.72007	2.41	1	Gram Panchayat	Village pond filled with canal water
120	120	120-28.32382-76.69713	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Haqdarapur	28.32382	76.69713	1.75	1	Gram Panchayat	Village pond with temple by side; Filled with canal water
121	121	121-28.31196-76.66450	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Barheri Rehnwa	28.31196	76.66450	2.36	1	Gram Panchayat	Village pond divided in two parts; one filled with dirty water and another with clean water.
122	122	122-28.35319-76.68171	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Mangwaki	28.35319	76.68171	0.62	1	Gram Panchayat	Village pond with temple by side; Pucca sidewall; Connected to canal
123	123	123-28.35518-76.66447	1956(ROR), 1976(SOI), WV(2012)	Pataudi	Haliki	28.35518	76.66447	1.53	1	Gram Panchayat	Village pond with temple by side; Connected with canal water
124	124	124-28.49966-76.82975	1976(SOI), WV(2012)	Farukhnagar	Mubarikpur	28.49966	76.82975	0.17	2	Private	Agricultural land.

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125	125	125-28.49915-76.84537	WV(2012)	Farukhnagar	Mubarikpur	28.49915	76.84537	4.83	5	Private	As per Google Earth, it is a private shallow tank created in previous decade
126	126	126-28.49618-76.82963	1976(SOI), WV(2012)	Farukhnagar	Mubarikpur	28.49618	76.82963	0.32	5	Private	Old water body preserved on private land
127	127	127-28.49474-76.84264	1976(SOI), WV(2012)	Farukhnagar	Mubarikpur	28.49474	76.84264	0.41	1	Private	Village pond filled with rain water, temple by the side
128	128	128-28.50093-76.86054	1976(SOI), WV(2012)	Farukhnagar	Jhanjarola	28.50093	76.86054	0.97	1	Gram Panchayat	Small village pond with rain water on the village and Delhi border.
129	129	129-28.48400-76.85630	1976(SOI), WV(2012)	Farukhnagar	Jhanjarola	28.48400	76.85630	1.20	1	Private	Old rain water pond
130	130	130-28.49618-76.88015	WV(2012)	Farukhnagar	Iqbalpur	28.49618	76.88015	1.17	6	Gram Panchayat	Tank/Reservoir
131	131	131-28.49510-76.87955	WV(2012)	Farukhnagar	Iqbalpur	28.49510	76.87955	0.42	7	Gram Panchayat	Village pond filled with rain water
132	132	132-28.49443-76.88476	WV(2012)	Farukhnagar	Iqbalpur	28.49443	76.88476	0.29	4	Government: PWD	Seepage from canal
133	133	133-28.48824-76.88368	1956(ROR), WV(2012)	Farukhnagar	Iqbalpur	28.48824	76.88368	0.58	1	Gram Panchayat	Village pond filled with rain water
134	134	134-28.49184-76.89166	1956(ROR), WV(2012)	Farukhnagar	Kaliawas	28.49184	76.89166	0.58	1	Gram Panchayat	Village pond excavated and connected with canal water
135	135	135-28.48632-76.88751	WV(2012)	Farukhnagar	Kaliawas	28.48632	76.88751	0.20	2	Gram Panchayat	Village pond existed till March 2017; filled thereafter and levelled for a Community Park
136	136	136-28.48108-76.86960	1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.48108	76.86960	0.38	2	Private	Agricultural land (mustard field)
137	137	137-28.47642-76.85270	1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.47642	76.85270	0.46	1	Private	Village pond in agricultural land; filled with rain water
138	138	138-28.47004-76.86656	1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.47004	76.86656	0.62	2	Private	Occasional waterlogging
139	139	139-28.46649-76.86965	1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.46649	76.86965	0.52	2	Private	Agricultural field (mustard)
140	140	140-28.46586-76.87149	WV(2012)	Farukhnagar	Sultanpur	28.46586	76.87149	0.63	4	Private	Occasional waterlogging
141	141	141-28.46523-76.86939	1956(ROR), WV(2012)	Farukhnagar	Sultanpur	28.46523	76.86939	1.08	1	Gram Panchayat	Village pond with temple, presently dry. One side is pucca and probably connected with canal
142	142	142-28.46239-76.85483	1976(SOI), WV(2012)	Farukhnagar	Sultanpur	28.46239	76.85483	0.05	1	Private	Artificial pit
143	143	143-28.44976-76.81392	1976(SOI), WV(2012)	Farukhnagar	Farukhnagar	28.44976	76.81392	0.24	1	Private	Natural water pond; Presently dry
144	144	144-28.44507-76.79895	1956(ROR), WV(2012)	Farukhnagar	Farukhnagar	28.44507	76.79895	0.31	1	Nagar Palika Farukhnagar	Village pond with some rain water
145	145	145-28.46180-76.76512	1956(ROR), WV(2012)	Farukhnagar	Hari Nagar	28.46180	76.76512	0.60	1	Gram Panchayat	Natural pond

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146	146	146-28.46141-76.77848	1956(ROR), 1976(SOI), WV(2012) A	Farukhnagar	Hari Nagar	28.46141	76.77848	1.15	1	Gram Panchayat	Village pond
147	147	147-28.45775-76.76632	1956(ROR), 1976(SOI), WV(2012) A	Farukhnagar	Hari Nagar	28.45775	76.76632	0.96	1	Gram Panchayat	Natural village pond with degraded bani (woodlot)
148	148	148-28.43205-76.78831	WV(2012)	Farukhnagar	Khurmpur	28.43205	76.78831	0.09	2	Private	Dried area
149	149	149-28.43167-76.78958	1956(ROR),W V(2012)	Farukhnagar	Khurmpur	28.43167	76.78958	0.18	1	Gram Panchayat	Village temple pond
150	150	150-28.47947-76.71138	WV(2012)	Farukhnagar	Siwari	28.47947	76.71138	0.24	2	Private	Completely dry; Used for habitation and animal husbandry purposes
151	151	151-28.45256-76.72932	1956(ROR),W V(2012)	Farukhnagar	Jarau	28.45256	76.72932	0.43	1	Gram Panchayat	Long term waterbody on village community land fed by canal water. Water boring adjacent to pond. Overall area has saline ground water.
152	152	152-28.44842-76.72538	WV(2012)	Farukhnagar	Shekhupur Majri	28.44842	76.72538	0.07	2	Gram Panchayat	Pond dried. No longer existing.
153	153	153-28.44745-76.72206	WV(2012)	Farukhnagar	Shekhupur Majri	28.44745	76.72206	0.73	7	Gram Panchayat	Sewage contaminated pond. Segregation/treatment of waste water required
154	154	154-28.44841-76.75617	1976(SOI), WV(2012)	Farukhnagar	Mushedpur	28.44841	76.75617	1.24	1	Gram Panchayat	Temple pond
155	155	155-28.44599-76.75786	WV(2012)	Farukhnagar	Mushedpur	28.44599	76.75786	7.39	6	Gram Panchayat	Tank/Reservoir
156	156	156-28.44279-76.73343	WV(2012)	Farukhnagar	Birhera	28.44279	76.73343	1.80	6	Gram Panchayat	Tank/Reservoir for water supply

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157	157	157-28.44064-76.73603	1956(ROR),WV(2012)	Farukhnagar	Birhera	28.44064	76.73603	1.46	1	Gram Panchayat	Large waterbody away from village abadi. Historical google images show that water spread has reduced. May require an additional source of water.
158	158	158-28.43826-76.73724	1956(ROR),WV(2012)	Farukhnagar	Birhera	28.43826	76.73724	0.39	3	Gram Panchayat & Private	Pond with dirty water along the road. Scope for treating water using plant based methods.
159	159	159-28.43428-76.73483	1956(ROR),WV(2012)	Farukhnagar	Birhera	28.43428	76.73483	0.77	1	Gram Panchayat	Large village pond with fairly clean water; perhaps connected to canal water
160	160	160-28.42469-76.72389	1956(ROR),WV(2012)	Farukhnagar	Gugana	28.42469	76.72389	0.81	1	Gram Panchayat	Village temple pond
161	161	161-28.41821-76.73732	WV(2012)	Farukhnagar	Rajupur	28.41821	76.73732	0.15	7	Gram Panchayat	Village pond contaminated with sewage water and surrounded by trees. Segregation/treatment of waste water required
162	162	162-28.42059-76.74586	WV(2012)	Farukhnagar	Palri	28.42059	76.74586	0.36	7	Gram Panchayat	Small village pond.
163	163	163-28.44214-76.76460	WV(2012)	Farukhnagar	Garhi Nathekhan	28.44214	76.76460	1.27	6	Gram Panchayat	Village water tank next to degraded bani (woodlot)
164	164	164-28.43234-76.77488	WV(2012)	Farukhnagar	Garhi Nathekhan	28.43234	76.77488	0.21	2	Private	Agricultural land
165	165	165-28.43118-76.76102	1956(ROR),WV(2012)	Farukhnagar	Alimudinpur	28.43118	76.76102	1.17	1	Gram Panchayat	Walled temple pond
166	166	166-28.42274-76.78612	1956(ROR),WV(2012)	Farukhnagar	Daboda	28.42274	76.78612	1.56	1	Gram Panchayat	Village pond
167	167	167-28.41513-76.78494	1976(SOI),WV(2012)	Farukhnagar	Daboda	28.41513	76.78494	0.16	2	Private	Agricultural land
168	168	168-28.44309-76.87274	1956(ROR),WV(2012)	Farukhnagar	Sayyad Mohamadpur	28.44309	76.87274	0.61	1	Gram Panchayat	Village pond connected with canal water
169	169	169-28.43866-76.87534	1956(ROR),WV(2012)	Farukhnagar	Khetawas	28.43866	76.87534	0.91	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
170	170	170-28.42887-76.85835	1956(ROR),WV(2012)	Farukhnagar	Patli Hajipur	28.42887	76.85835	0.18	1	Gram Panchayat	Natural village pond.
171	171	171-28.41874-76.85332	WV(2012)	Farukhnagar	Patli Hajipur	28.41874	76.85332	0.72	4	Gram Panchayat	Low lying waterlogged area
172	172	172-28.41633-76.85308	1956(ROR),WV(2012)	Farukhnagar	Patli Hajipur	28.41633	76.85308	0.90	1	Gram Panchayat	Natural Village pond
173	173	173-28.41663-76.86169	WV(2012)	Farukhnagar	Patli Hajipur	28.41663	76.86169	0.32	7	Gram Panchayat	Natural Village pond
174	174	174-28.41744-76.86920	1976(SOI),WV(2012)	Farukhnagar	Patli Hajipur	28.41744	76.86920	0.76	1	Gram Panchayat	Kachcha dug pond, used for fishing
175	175	175-28.39940-76.86142	1956(ROR),WV(2012)	Farukhnagar	Patli Hajipur	28.39940	76.86142	0.39	1	Gram Panchayat	Natural village pond surrounded by trees including a few peepal trees.

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
176	176	176-28.41048-76.72411	WV(2012)	Farukhnagar	Karola	28.41048	76.72411	0.32	7	Gram Panchayat	Village pond contaminated with sewage water. Segregation/treatment of waste water required
177	177	177-28.40743-76.72429	1956(ROR),WV(2012)	Farukhnagar	Karola	28.40743	76.72429	0.65	4	Gram Panchayat	Waterlogged area with sewage water
178	178	178-28.40695-76.72512	1956(ROR),WV(2012)	Farukhnagar	Karola	28.40695	76.72512	1.49	1	Gram Panchayat	Village pond
179	179	179-28.41001-76.75030	WV(2012)	Farukhnagar	Mahchana	28.41001	76.75030	2.37	6	Gram Panchayat	Tank/Reservoir; dry
180	180	180-28.40523-76.75073	1976(SOI), WV(2012)	Farukhnagar	Mahchana	28.40523	76.75073	0.44	1	Gram Panchayat & Private	Village pond contaminated with sewage. Segregation/treatment of village waste water required
181	181	181-28.39240-76.74536	1956(ROR),WV(2012)	Farukhnagar	Mahchana	28.39240	76.74536	1.88	1	Gram Panchayat	Natural village pond
182	182	182-28.40635-76.76266	1976(SOI), WV(2012)	Farukhnagar	Bakainka	28.40635	76.76266	1.21	3	Gram Panchayat & Private	Natural waterbody
183	183	183-28.40486-76.77409	1956(ROR),WV(2012)	Farukhnagar	Basonda	28.40486	76.77409	0.21	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
184	184	184-28.39867-76.77526	WV(2012)	Farukhnagar	Basonda	28.39867	76.77526	0.36	7	Gram Panchayat	Natural village pond
185	185	185-28.38411-76.76888	1976(SOI), WV(2012)	Farukhnagar	Khandeveli	28.38411	76.76888	2.26	1	Gram Panchayat	Pond connected with canal
186	186	186-28.37801-76.76952	WV(2012)	Farukhnagar	Khandeveli	28.37801	76.76952	0.41	7	Gram Panchayat	Village pond contaminated with sewage water. Segregation/treatment of waste water required
187	187	187-28.39904-76.80979	1976(SOI), WV(2012)	Farukhnagar	Joniawas	28.39904	76.80979	0.13	1	Gram Panchayat	Village pond contaminated with sewage water. Segregation/treatment of waste water required
188	188	188-28.40950-76.82249	WV(2012)	Farukhnagar	Fazalpur Badli	28.40950	76.82249	0.61	7	Gram Panchayat	Village temple pond
189	189	189-28.38341-76.79545	1976(SOI), WV(2012)	Farukhnagar	Jatola	28.38341	76.79545	1.00	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
190	190	190-28.38066-76.79760	WV(2012)	Farukhnagar	Jatola	28.38066	76.79760	0.12	4	Gram Panchayat	Waterlogged area (sewage)
191	191	191-28.38232-76.80234	WV(2012)	Farukhnagar	Jatola	28.38232	76.80234	0.66	2	Gram Panchayat	Dried area
192	192	192-28.38141-76.80157	WV(2012)	Farukhnagar	Jatola	28.38141	76.80157	0.21	7	Gram Panchayat	Village pond contaminated with sewage. Segregation/treatment of waste water required
193	193	193-28.36753-76.81205	1956(ROR),WV(2012)	Farukhnagar	Sankpa	28.36753	76.81205	1.08	1	Gram Panchayat	Village pond with Shamshan alongside. Receiving industrial discharge from nearby industrial plant
194	194	194-28.37200-76.84196	WV(2012)	Farukhnagar	Jamalpur	28.37200	76.84196	0.48	7	Gram Panchayat & Private	Natural village pond contaminated with sewage water. Segregation/treatment of waste water required
195	195	195-28.36107-76.85987	1956(ROR),WV(2012)	Farukhnagar	Baslambi	28.36107	76.85987	4.27	1	Gram Panchayat	Natural village pond connected with canal
196	196	196-28.35055-76.87234	1956(ROR),WV(2012)	Farukhnagar	Kharkari	28.35055	76.87234	0.35	1	Gram Panchayat	Natural village pond with interlocking fence
197	197	197-28.35053-76.84323	1976(SOI), WV(2012)	Farukhnagar	Ghausgarh	28.35053	76.84323	2.45	1	Gram Panchayat	Village pond

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
198	198	198-28.34319-76.86383	1976(SOI), WV(2012)	Farukhnagar	Tatarpur	28.34319	76.86383	0.04	1	Gram Panchayat	Natural village pond. Dry at the time of visit
199	199	199-28.33618-76.88127	1956(ROR), WV(2012)	Farukhnagar	Mokalwas	28.33618	76.88127	1.25	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
200	200	200-28.34176-76.80248	1976(SOI), WV(2012)	Farukhnagar	Janaula	28.34176	76.80248	0.01	1	Gram Panchayat	Village pond with temple; As per Google images. It is dry since at least 10 years. Now regenerating trees.
201	201	201-28.38406-76.87058	WV(2012)	Gurgaon	Dhana	28.38406	76.87058	2.88	2	Government: HSIIDC	In 2014-15, it was waterlogged with dirty water; Now dry
202	202	202-28.37747-76.90558	1956(ROR), WV(2012)	Gurgaon	Baskusla	28.37747	76.90558	0.88	2	Gram Panchayat	Built-up
203	203	203-28.38756-76.91850	1956(ROR), WV(2012)	Gurgaon	Kankrola	28.38756	76.91850	0.41	1	Abadi Deh_Shamlat	Village pond filled with dirty water, surrounding area used for waste dumping. Segregation/treatment of village waste water required
204	204	204-28.39577-76.92863	1976(SOI), WV(2012)	Gurgaon	Kankrola	28.39577	76.92863	0.16	1	Gram Panchayat	Temple pond
205	205	205-28.39876-76.90782	WV(2012)	Gurgaon	Bangrola	28.39876	76.90782	2.65	7	Gram Panchayat	Water pond with shamshan (cremation ground) by the side; filled with sewage water. Segregation/treatment of waste water required
206	206	206-28.39655-76.90390	WV(2012)	Gurgaon	Bangrola	28.39655	76.90390	0.62	7	Gram Panchayat	Village pond connected with canal water
207	207	207-28.40238-76.88974	WV(2012)	Gurgaon	Bangrola	28.40238	76.88974	0.06	2	Private	Built-up and land fill
208	208	208-28.40506-76.89247	WV(2012)	Gurgaon	Bangrola	28.40506	76.89247	0.39	7	Gram Panchayat	Village pond with rain water
209	209	209-28.40505-76.89217	WV(2012)	Gurgaon	Bangrola	28.40505	76.89217	0.04	7	Gram Panchayat	Village pond with rain water
210	210	210-28.41951-76.91332	1956(ROR), WV(2012)	Gurgaon	Wazirpur	28.41951	76.91332	0.80	1	Gram Panchayat	Village pond with rain water
211	211	211-28.42558-76.91516	WV(2012)	Gurgaon	Wazirpur	28.42558	76.91516	0.22	7	Gram Panchayat	Pond with shamshan (cremation ground) by side; filled with dirty water. Segregation/treatment of waste water required
212	212	212-28.42255-76.94444	WV(2012)	Gurgaon	Hayatpur	28.42255	76.94444	0.17	7	Private	Village pond; Presently dry
213	213	213-28.42045-76.94896	1956(ROR), WV(2012)	Gurgaon	Hayatpur	28.42045	76.94896	0.83	1	Gram Panchayat	Village pond with temple by side filled with clean water maybe by pumping
214	214	214-28.42327-76.97336	1976(SOI), WV(2012)	Gurgaon	Hasraru	28.42327	76.97336	4.82	3	Government: HSIIDC	Natural waterbody fed by natural drain; covered with shrubs
215	215	215-28.42586-76.96943	WV(2012)	Gurgaon	Hasraru	28.42586	76.96943	25.61	7	Gram Panchayat & Private	Natural waterbody fed by natural drain; covered with shrubs
216	216	216-28.42893-76.96756	WV(2012)	Gurgaon	Hasraru	28.42893	76.96756	3.25	7	Government: HSIIDC	Natural waterbody fed by natural drain; covered with shrubs
217	217	217-28.42831-76.96249	1976(SOI), WV(2012)	Gurgaon	Hasraru	28.42831	76.96249	0.38	2	Private	Occasional waterlogging; Presently dry; Covered with Prosopis juliflora and other shrub species
218	218	218-28.42908-76.95412	1976(SOI)	Gurgaon	Hasraru	28.42908	76.95412	0.49	1	MCG	Dry pond with horticulture project
219	219	219-28.43131-76.96467	WV(2012)	Gurgaon	Hasraru	28.43131	76.96467	1.10	6	Government: HSIIDC	Tank/Reservoir
220	220	220-28.43130-76.96547	WV(2012)	Gurgaon	Hasraru	28.43130	76.96547	1.15	6	Government: HSIIDC	Tank/Reservoir
221	221	221-28.45488-76.89602	WV(2012)	Gurgaon	Sadhrana	28.45488	76.89602	1.85	2	Private	Farmhouse/ Mustard field

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222	222	222-28.46321-76.89121	1976(SOI), WV(2012)	Gurgaon	Sadhrana	28.46321	76.89121	117.52	3	Government	Sultanpur bird sanctuary
223	223	223-28.44443-76.94102	1956(ROR), WV(2012)	Gurgaon	Garhi Hasraru	28.44443	76.94102	0.44	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of village waste water required
224	224	224-28.46949-76.92554	WV(2012)	Gurgaon	Chandu	28.46949	76.92554	0.41	7	Gram Panchayat	Village pond with dirty water. Segregation/treatment of village waste water required
225	225	225-28.47755-76.91636	1956(ROR), WV(2012)	Gurgaon	Budhera	28.47755	76.91636	2.78	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of village waste water required
226	226	226-28.47378-76.92000	1956(ROR), WV(2012)	Gurgaon	Budhera	28.47378	76.92000	0.73	1	Gram Panchayat	Village pond with shamshan by side. Contains dirty water. Segregation/treatment of waste water required
227	227	227-28.48150-76.91962	WV(2012)	Gurgaon	Budhera	28.48150	76.91962	14.95	7	Gram Panchayat & Private	Waterlogged area next to canal; being used for fishery; covered with reeds.
228	228	228-28.47948-76.93066	WV(2012)	Gurgaon	Budhera	28.47948	76.93066	0.55	2	Government: GMDA	Dried area
229	229	229-28.48284-76.92865	WV(2012)	Gurgaon	Budhera	28.48284	76.92865	66.43	6	Government: GMDA	Tank/Reservoir. GMDA water treatment plant
230	230	230-28.48542-76.94049	WV(2012)	Gurgaon	Budhera	28.48542	76.94049	23.58	4	Private	Seasonal waterlogging
231	231	231-28.50058-76.93895	WV(2012)	Gurgaon	Budhera	28.50058	76.93895	865.64	7	Gram Panchayat & Private	Part of old Najafgarh jheel
232	232	232-28.49145-76.90735	1976(SOI), WV(2012)	Gurgaon	Mankrola	28.49145	76.90735	3.71	6	Gram Panchayat	Water tank
233	233	233-28.49802-76.91101	WV(2012)	Gurgaon	Mankrola	28.49802	76.91101	0.09	7	Private	Small Village pond with shamshaan by side; filled with rain water used for irrigating the fields
234	234	234-28.49922-76.90852	WV(2012)	Gurgaon	Mankrola	28.49922	76.90852	1.83	7	Private	Linear Village pond
235	235	235-28.50337-76.90804	1956(ROR), WV(2012)	Gurgaon	Mankrola	28.50337	76.90804	0.70	1	Gram Panchayat	Village pond with rain water
236	236	236-28.50712-76.91393	WV(2012)	Gurgaon	Mankrola	28.50712	76.91393	2.07	2	Private	Dried area
237	237	237-28.50842-76.91059	WV(2012)	Gurgaon	Mankrola	28.50842	76.91059	0.43	7	Gram Panchayat	Village pond in good condition; filled with rain water
238	238	238-28.50719-76.89969	1976(SOI), WV(2012)	Gurgaon	Mankrola	28.50719	76.89969	2.95	1	Gram Panchayat	Village pond connected with nearby canal
239	239	239-28.50024-76.89336	1956(ROR), WV(2012)	Gurgaon	Mankrola	28.50024	76.89336	0.33	3	Gram Panchayat	Natural waterbody and rain water collection area
240	240	240-28.50165-76.94839	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.50165	76.94839	382.25	7	Gram Panchayat & Private	Part of old Najafgarh jheel
241	241	241-28.49248-76.95587	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.49248	76.95587	2.90	5	Private	As per Google imagery, it is a private pond created around 2011; Area susceptible to waterlogging.
242	242	242-28.49256-76.95853	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.49256	76.95853	11.40	5	Private	As per Google imagery, it is a private pond created around 2011; Area susceptible to waterlogging.
243	243	243-28.49189-76.96509	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.49189	76.96509	3.16	4	Private	Occasionally waterlogged area; Currently used for agriculture

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244	244	244-28.49024-76.96493	1956(ROR),WV(2012)	Gurgaon	Kherki Majra Dhankot	28.49024	76.96493	1.80	1	Gram Panchayat_Civil Panchayat Deh	Village pond filled with rain water; Fairly clean; Temple on side; Surrounded by trees
245	245	245-28.48853-76.96091	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.48853	76.96091	1.44	7	Abadi Deh_Shamlat	Village pond with dirty water. Segregation/treatment of village waste water required
246	246	246-28.48634-76.97397	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.48634	76.97397	22.65	2	MCG	No longer existing; levelled up
247	247	247-28.48073-76.97641	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.48073	76.97641	5.65	7	Private	Natural waterbody; Ground water recharge area.
248	248	248-28.46538-76.96504	WV(2012)	Gurgaon	Kherki Majra Dhankot	28.46538	76.96504	0.81	2	Private	Swimming pool
249	249	249-28.47393-76.95439	1956(ROR),WV(2012)	Gurgaon	Dhankot	28.47393	76.95439	0.60	1	Gram Panchayat_Civil Panchayat Deh	Village pond with dirty water. Segregation/treatment of waste water required
250	250	250-28.47066-76.95965	1956(ROR),WV(2012)	Gurgaon	Dhankot	28.47066	76.95965	0.78	1	Gram Panchayat_Civil Panchayat Deh	Village pond with temple by side; filled with clean water from nearby pump or borewell
251	251	251-28.45884-76.96276	WV(2012)	Gurgaon	Dhankot	28.45884	76.96276	0.11	2	Private	Dried area as canal has been covered
252	252	252-28.45765-76.96365	WV(2012)	Gurgaon	Dhankot	28.45765	76.96365	1.63	4	Private	Occasional waterlogging; Currently it is a dug up area
253	253	253-28.44430-76.97199	WV(2012)	Gurgaon	Garoli Kalan	28.44430	76.97199	2.54	4	Private	Waterlogged area adjacent to canal
254	254	254-28.44045-76.97740	1956(ROR),WV(2012)	Gurgaon	Garoli Khurd	28.44045	76.97740	0.41	1	MCG	Village pond with dirty water. Segregation/treatment of waste water required
255	255	255-28.44209-76.98088	WV(2012)	Gurgaon	Garoli Khurd	28.44209	76.98088	0.64	4	Private	Occasional waterlogging
256	256	256-28.45497-76.97136	WV(2012)	Gurgaon	Basai	28.45497	76.97136	2.05	2	Private	Built-up
257	257	257-28.46259-76.97161	WV(2012)	Gurgaon	Basai	28.46259	76.97161	41.24	6	Government	Tank/Reservoir Water treatment plant
258	258	258-28.46175-76.98624	1956(ROR),WV(2012)	Gurgaon	Basai	28.46175	76.98624	11.89	3	MCG	Natural waterbody area. No construction advised
259	259	259-28.46181-76.99231	1956(ROR),WV(2012)	Gurgaon	Basai	28.46181	76.99231	1.39	3	Government	Natural waterbody area. No construction. Dumping of malba, Risk of being filled up.
260	260	260-28.46245-77.00072	WV(2012)	Gurgaon	Basai	28.46245	77.00072	0.40	2	Government	Dried up
261	261	261-28.46057-77.00202	WV(2012)	Gurgaon	Basai	28.46057	77.00202	0.60	6	Government	Waterlogging due to overflow from the Sewage Treatment Plant
262	262	262-28.47775-76.98310	WV(2012)	Gurgaon	Dhanupur	28.47775	76.98310	5.78	2	Private	Road
263	263	263-28.47235-76.99507	WV(2012)	Gurgaon	Dhanupur	28.47235	76.99507	0.32	6	Government	Tank/Reservoir
264	264	264-28.47274-76.99473	WV(2012)	Gurgaon	Dhanupur	28.47274	76.99473	0.29	6	Government	Tank/Reservoir
265	265	265-28.47331-76.99641	WV(2012)	Gurgaon	Dhanupur	28.47331	76.99641	0.39	5	Private	Tank/Reservoir
266	266	266-28.47367-76.99608	WV(2012)	Gurgaon	Dhanwapur	28.47367	76.99608	0.36	5	Private	Tank/Reservoir
267	267	267-28.47554-76.99604	WV(2012)	Gurgaon	Dhanwapur	28.47554	76.99604	6.40	6	Government	Tank/Reservoir
268	268	268-28.48058-76.99638	WV(2012)	Gurgaon	Dhanwapur	28.48058	76.99638	0.49	7	MCG	Village pond
269	269	269-28.49044-76.99528	WV(2012)	Gurgaon	Daultabad	28.49044	76.99528	3.75	7	Gram Panchayat	Natural low lying area. No construction.

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
270	270	270-28.49254-76.99118	WV(2012)	Gurgaon	Daultabad	28.49254	76.99118	0.40	7	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
271	271	271-28.49756-76.99596	WV(2012)	Gurgaon	Daultabad	28.49756	76.99596	0.95	2	Private	Agricultural land/road; Not a waterbody in historical data
272	272	272-28.49987-76.98989	1956(ROR),WV(2012)	Gurgaon	Daultabad	28.49987	76.98989	2.61	1	Gram Panchayat	Village pond
273	273	273-28.49905-76.98703	WV(2012)	Gurgaon	Daultabad	28.49905	76.98703	5.41	7	Gram Panchayat & Private	Extended low lying waterlogged area with dirty water
274	274	274-28.50080-76.98284	WV(2012)	Gurgaon	Daultabad	28.50080	76.98284	0.22	2	Gram Panchayat	Low lying area; presently dry
275	275	275-28.50134-76.97170	WV(2012)	Gurgaon	Daultabad	28.50134	76.97170	4.82	7	Gram Panchayat & Private	Low lying area, seasonal flooding.
276	276	276-28.50293-76.97055	WV(2012)	Gurgaon	Daultabad	28.50293	76.97055	11.95	7	Private	Low lying area, seasonal flooding.
277	277	277-28.50239-76.96826	WV(2012)	Gurgaon	Daultabad	28.50239	76.96826	4.77	7	Gram Panchayat & Private	Low lying area, seasonal flooding.
278	278	278-28.50246-76.96519	WV(2012)	Gurgaon	Daultabad	28.50246	76.96519	1.58	7	Gram Panchayat & Private	Low lying area, seasonal flooding.
279	279	279-28.50393-76.96546	WV(2012)	Gurgaon	Daultabad	28.50393	76.96546	4.93	7	Private	Natural Low lying area; seasonal flooding; Part of old Najafgarh jheel; Used for fishery
280	280	280-28.50585-76.97241	WV(2012)	Gurgaon	Daultabad	28.50585	76.97241	2.93	7	Private	Natural Low lying area; seasonal flooding; Part of old Najafgarh jheel; Used for fishery
281	281	281-28.50717-76.97237	WV(2012)	Gurgaon	Daultabad	28.50717	76.97237	5.04	7	Gram Panchayat & Private	Natural Low lying area; seasonal flooding; Part of old Najafgarh jheel; Used for fishery
282	282	282-28.50897-76.97167	WV(2012)	Gurgaon	Daultabad	28.50897	76.97167	11.03	7	Private	Natural Low lying area; seasonal flooding; Part of old Najafgarh jheel; Used for fishery
283	283	283-28.50735-76.97583	WV(2012)	Gurgaon	Daultabad	28.50735	76.97583	4.06	7	Gram Panchayat & Private	Natural Low lying area; seasonal flooding; Part of old Najafgarh jheel; Used for fishery
284	284	284-28.51056-76.97570	WV(2012)	Gurgaon	Dharampur	28.51056	76.97570	5.13	2	Private	Waterlogged area; used for agriculture (paddy) crop
285	285	285-28.51521-76.97411	WV(2012)	Gurgaon	Dharampur	28.51521	76.97411	4.37	2	Gram Panchayat	Waterlogged due to sewage
286	286	286-28.51250-76.97658	1956(ROR),WV(2012)	Gurgaon	Dharampur	28.51250	76.97658	0.54	2	Gram Panchayat	Old village pond with temple by side; Now levelled and covered with tiles
287	287	287-28.51348-76.98155	1956(ROR),WV(2012)	Gurgaon	Dharampur	28.51348	76.98155	1.60	1	Gram Panchayat	Village pond with temple by side. Presently in very good condition
288	288	288-28.51135-76.98152	WV(2012)	Gurgaon	Dharampur	28.51135	76.98152	3.35	4	Abadi Deh_Shamlat	Broken part of drain with some rain water
289	289	289-28.50998-76.98106	WV(2012)	Gurgaon	Dharampur	28.50998	76.98106	0.29	4	Gram Panchayat	Waterlogged due to sewage
290	290	290-28.51013-76.98177	WV(2012)	Gurgaon	Dharampur	28.51013	76.98177	0.76	4	Gram Panchayat	Broken part of the drain with some water; Soil dumping is going on

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
291	291	291-28.50996-76.98274	WV(2012)	Gurgaon	Dharampur	28.50996	76.98274	0.37	2	Gram Panchayat	No longer existing; levelled up
292	292	292-28.51069-76.98259	WV(2012)	Gurgaon	Dharampur	28.51069	76.98259	0.18	2	Gram Panchayat	Dried area
293	293	293-28.51067-76.98423	WV(2012)	Gurgaon	Dharampur	28.51067	76.98423	9.44	2	Gram Panchayat	Old waterlogged area; now most part has been developed. Covered with dense Prosopis juliflora
294	294	294-28.51193-76.98547	WV(2012)	Gurgaon	Dharampur	28.51193	76.98547	0.29	2	Private	Private Pool
295	295	295-28.50858-76.98528	WV(2012)	Gurgaon	Dharampur	28.50858	76.98528	0.72	2	Gram Panchayat	Small waterpond or waterlogged near of 296. levelling and construction is going on.
296	296	296-28.50964-76.98741	WV(2012)	Gurgaon	Dharampur	28.50964	76.98741	23.28	4	Private	Partitioned by highway; One portion filled with clean water and used for fishery; another part is dry and mostly covered by real estate project
297	297	297-28.51762-76.99769	WV(2012)	Gurgaon	Babupur	28.51762	76.99769	0.33	2	Private	Waterlogged area with a little water; Most part has been levelled
298	298	298-28.51443-76.99368	WV(2012)	Gurgaon	Babupur	28.51443	76.99368	0.81	2	Gram Panchayat	Waterlogged by roadside. Most part has been levelled
299	299	299-28.51386-76.99210	WV(2012)	Gurgaon	Babupur	28.51386	76.99210	0.55	7	Gram Panchayat	Natural waterbody, presently dry and covered with Prosopis juliflora and other species
300	300	300-28.50739-76.99328	WV(2012)	Gurgaon	Babupur	28.50739	76.99328	0.32	7	Gram Panchayat	Natural waterbody with dense vegetation.
301	301	301-28.50504-76.99377	WV(2012)	Gurgaon	Babupur	28.50504	76.99377	2.07	7	Gram Panchayat	Half of the area has been levelled and enched. Other half filled with rain water. At risk
302	302	302-28.50722-76.97767	WV(2012)	Gurgaon	Mohmmadheri	28.50722	76.97767	0.48	4	Others	Private ponds used for fishing
303	303	303-28.50770-76.97891	WV(2012)	Gurgaon	Mohmmadheri	28.50770	76.97891	0.68	4	Others	Private ponds used for fishing
304	304	304-28.50600-76.97781	WV(2012)	Gurgaon	Mohmmadheri	28.50600	76.97781	1.27	4	Others	Private ponds used for fishing
305	305	305-28.50360-76.97672	WV(2012)	Gurgaon	Mohmmadheri	28.50360	76.97672	1.51	7	Others	Natural Pond
306	306	306-28.50640-76.98125	WV(2012)	Gurgaon	Mohmmadheri	28.50640	76.98125	1.29	6	Others	Isolated area with seasonal flooding
307	307	307-28.50298-76.98197	WV(2012)	Gurgaon	Mohmmadheri	28.50298	76.98197	8.15	4	Others	Seasonal flooding
308	308	308-28.50298-76.98356	WV(2012)	Gurgaon	Mohmmadheri	28.50298	76.98356	3.33	4	Others	Seasonal flooding
309	309	309-28.50463-76.98553	WV(2012)	Gurgaon	Mohmmadheri	28.50463	76.98553	2.41	4	Others	Natural Low lying area, seasonal flooding. Part of old Najafgarh jheel. Used for fishing
310	310	310-28.50245-76.99139	WV(2012)	Gurgaon	Mohmmadheri	28.50245	76.99139	0.51	7	Others	Natural Low lying area, seasonal flooding. Part of old Najafgarh jheel. Used for fishing
311	311	311-28.53899-77.00937	WV(2012)	Gurgaon	Bajghera	28.53899	77.00937	0.01	2	Private	Private Pool
312	312	312-28.53598-77.01384	WV(2012)	Gurgaon	Bajghera	28.53598	77.01384	0.30	2	Private	Private agriculture area with a small pond. Not present in historical data
313	313	313-28.52913-77.01484	WV(2012)	Gurgaon	Bajghera	28.52913	77.01484	0.98	7	Gram Panchayat & Private	Village pond. Segregation/treatment of waste water required

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314	314	314-28.52717-77.02363	WV(2012)	Gurgaon	Bajghera	28.52717	77.02363	23.77	7	Government	Natural waterbody and traditional ground water recharge area; Presently waterlogged; Contiguous with waterbody no. 317(merged) of village Choma; No construction should be allowed; Should be kept as a ground water recharge site. Merged in 317
315	315	315-28.52097-77.01821	WV(2012)	Gurgaon	Bajghera	28.52097	77.01821	1.25	7	Private	Natural waterbody and traditional ground water recharge area which is presently waterlogged. Contiguous with waterbody no. 317 village Choma. Area falling is approx. 23.7 acres. No construction should be allowed. Area should be kept as a ground water recharge site.
316	316	316-28.52588-77.02573	WV(2012)	Gurgaon	Bajghera	28.52588	77.02573	23.77	7	Gram Panchayat & Private	Natural waterbody and traditional ground water recharge area; Presently waterlogged; Contiguous with waterbody no. 317(merged) of village Choma; No construction should be allowed; Should be kept as a ground water recharge site. Merged in 317
317	317	317-28.52312-77.02444	WV(2012)	Gurgaon	Choma	28.52312	77.02444	23.77	7	Gram Panchayat	Natural waterbody and traditional ground water recharge area; Presently waterlogged; Contiguous with waterbody no. 317(merged) of village Choma; No construction should be allowed; Should be kept as a ground water recharge site. Merged in 317
318	318	318-28.50720-77.00630	WV(2012)	Gurgaon	Pawala Khasrupur	28.50720	77.00630	0.71	2	Private	Agriculture in most of the years. A little waterlogging seen in 2012
319	319	319-28.50234-77.01084	WV(2012)	Gurgaon	Pawala Khasrupur	28.50234	77.01084	0.17	2	Private	Water observed in 2012; Now part of builtup area
320	320	320-28.50091-77.01329	WV(2012)	Gurgaon	Pawala Khasrupur	28.50091	77.01329	0.42	6	MCG	Tank
321	321	321-28.50029-77.01651	1956(ROR),WV(2012)	Gurgaon	Sarai Allahwardi	28.50029	77.01651	2.84	1	MCG	Village pond contaminated with sewage water. Large part has been levelled. Segregation/treatment of waste water required
322	322	322-28.49419-77.01472	WV(2012)	Gurgaon	Gurgaon	28.49419	77.01472	0.74	4	Government: Railway	Occasional waterlogging along railway track; filled with dirty water from nearby residential area
323	323	323-28.48659-76.99784	WV(2012)	Gurgaon	Gurgaon	28.48659	76.99784	2.00	2	Private	Large dug-up area filled with rain water
324	324	324-28.48592-77.02361	WV(2012)	Gurgaon	Gurgaon	28.48592	77.02361	0.44	2	Private	Dry; dumping site (an attempt of landfill?)
325	325	325-28.46853-77.02250	1956(ROR),WV(2012)	Gurgaon	Gurgaon	28.46853	77.02250	4.84	3	MCG	Old waterbody; Major part has been levelled and construction is going on by Nagar Nigam according to residents. Should be preserved as ground water recharge area
326	326	326-28.45509-77.00892	WV(2012)	Gurgaon	Gurgaon	28.45509	77.00892	0.91	2	Private	Dry scrub land
327	327	327-28.45563-77.01314	1976(SOI),WV(2012)	Gurgaon	Gurgaon	28.45563	77.01314	0.68	2	Government: HSVP	Levelled and encroached
328	328	328-28.45920-77.00277	WV(2012)	Gurgaon	Kadipur	28.45920	77.00277	1.53	2	Private	Old waterbody converted into dumping site: small portion filled with leachate
329	329	329-28.45223-77.00333	1976(SOI),WV(2012)	Gurgaon	Kadipur	28.45223	77.00333	1.94	1	MCG	Village temple pond; filled with clean water
330	330	330-28.44159-77.00115	WV(2012)	Gurgaon	Kadipur	28.44159	77.00115	1.04	2	MCG	Occasional waterlogged area
331	331	331-28.44233-77.01345	1976(SOI),WV(2012)	Gurgaon	Naharpur Rupa	28.44233	77.01345	0.50	2	Private	Levelled

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332	332	332-28.43955-77.01588	1976(SOI), WV(2012)	Gurgaon	Naharpur Rupa	28.43955	77.01588	1.21	3	MCG	Natural waterbody; Should be protected and developed as a ground water recharge area.
333	333	333-28.43949-77.01941	WV(2012)	Gurgaon	Naharpur Rupa	28.43949	77.01941	0.90	5	Private	Tank/Reservoir
334	334	334-28.43822-77.01837	WV(2012)	Gurgaon	Naharpur Rupa	28.43822	77.01837	2.67	7	MCG	Natural waterbody; Should be protected and developed as a ground water recharge area.
335	335	335-28.43838-77.01984	WV(2012)	Gurgaon	Naharpur Rupa	28.43838	77.01984	0.22	2	Private	Park
336	336	336-28.43750-77.01292	WV(2012)	Gurgaon	Khandsa	28.43750	77.01292	0.89	2	Private	Scrubland
337	337	337-28.42815-76.99881	WV(2012)	Gurgaon	Khandsa	28.42815	76.99881	8.61	7	Private	Part of old Badshahpur drain/nallah; Buffer area for storm water holding
338	338	338-28.42070-76.98038	1976(SOI), WV(2012)	Gurgaon	Mohammadpur Jharsa	28.42070	76.98038	1.97	1	Private	Village pond
339	339	339-28.42019-76.98611	1956(ROR), WV(2012)	Gurgaon	Mohammadpur Jharsa	28.42019	76.98611	1.12	3	Private	Temple pond/old nallah/drain
340	340	340-28.42154-76.99199	1956(ROR), WV(2012)	Gurgaon	Mohammadpur Jharsa	28.42154	76.99199	0.64	3	Private	Old natural waterbody and rain water recharge site
341	341	341-28.42126-76.99246	1956(ROR), WV(2012)	Gurgaon	Mohammadpur Jharsa	28.42126	76.99246	0.04	2	Private	Dried; covered with Prosopis juliflora
342	342	342-28.41854-76.99156	WV(2012)	Gurgaon	Mohammadpur Jharsa	28.41854	76.99156	0.69	2	Private	Dumping site
343	343	343-28.41694-76.98590	WV(2012)	Gurgaon	Mohammadpur Jharsa	28.41694	76.98590	0.16	2	Private	Built-up
344	344	344-28.41484-76.98471	1956(ROR), WV(2012)	Gurgaon	Mohammadpur Jharsa	28.41484	76.98471	0.18	1	Private	Village pond with temple and a little clean water; Construction going around the pond
345	345	345-28.40872-76.98683	WV(2012)	Gurgaon	Mohammadpur Jharsa	28.40872	76.98683	0.23	2	Private	Construction and truck parking
346	346	346-28.41809-76.99308	WV(2012)	Gurgaon	Narsinghpur	28.41809	76.99308	0.76	2	Private	Waterlogging due to sewage
347	347	347-28.41734-76.99477	1956(ROR), WV(2012)	Gurgaon	Narsinghpur	28.41734	76.99477	0.55	2	MCG	Village pond with temple by the side; Levelled up and dry due to soil dumping/landfill
348	348	348-28.40571-76.98853	WV(2012)	Gurgaon	Narsinghpur	28.40571	76.98853	2.90	2	Private	Dumping site; small portion filled with leachates
349	349	349-28.41899-77.00873	WV(2012)	Gurgaon	Beghampur Khatola	28.41899	77.00873	0.13	4	MCG	Occasional waterlogging filled with industrial waste; Action needed to stop ground water contamination
350	350	350-28.41401-77.00555	WV(2012)	Gurgaon	Beghampur Khatola	28.41401	77.00555	2.37	7	Gram Panchayat	Old natural waterbody and rain water recharge site
351	351	351-28.40713-77.03223	1976(SOI), WV(2012)	Gurgaon	Fazilpur Jharsa	28.40713	77.03223	0.29	2	MCG	Levelled and encroached
352	352	352-28.40192-77.04113	WV(2012)	Gurgaon	Fazilpur Jharsa	28.40192	77.04113	4.43	2	Government	Old nallah converted into pucca drain; Remaining part constructed into road
353	353	353-28.39387-77.03217	WV(2012)	Gurgaon	Badshahpur	28.39387	77.03217	7.33	2	Private	Built-up
354	354	354-28.38601-77.04514	1956(ROR), WV(2012)	Gurgaon	Badshahpur	28.38601	77.04514	0.38	1	MCG	Village pond with temple by side; Surrounding area covered with trees
355	355	355-28.45555-77.10660	WV(2012)	Gurgaon	Wazirabad	28.45555	77.10660	1.60	2	Private	Private (Golf Course)
356	356	356-28.40531-77.06558	WV(2012)	Gurgaon	Badshahpur	28.40531	77.06558	0.40	2	Private	Built-up
357	357	357-28.36098-77.02932	WV(2012)	Gurgaon	Tikli	28.36098	77.02932	0.06	2	Private	Occasional waterlogging with dirty water
358	358	358-28.34256-77.00490	1956(ROR), WV(2012)	Gurgaon	Gairatpur Bas	28.34256	77.00490	0.43	1	Gram Panchayat	Village pond
359	359	359-28.41345-77.08098	WV(2012)	Gurgaon	Tigra	28.41345	77.08098	0.92	2	Private	Dried

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360	360	360-28.41245-77.08211	WV(2012)	Gurgaon	Tigra	28.41245	77.08211	1.33	4	Private	Seasonal waterlogging
361	361	361-28.42672-77.04235	1976(SOI), WV(2012)	Gurgaon	Fatehpur	28.42672	77.04235	0.65	1	Government: HSVP	Village pond with rain water; Surrounded by dense tree cover
362	362	362-28.43678-77.03570	WV(2012)	Gurgaon	Islampur	28.43678	77.03570	0.40	2	MCG	Levelled into a Park
363	363	363-28.44119-77.10885	1976(SOI), WV(2012)	Gurgaon	Wazirabad	28.44119	77.10885	0.17	2	Private	Natural water pond in DLF area; Presently dry
364	364	364-28.44032-77.09748	WV(2012)	Gurgaon	Wazirabad	28.44032	77.09748	12.80	7	Government: HSVP	Old natural waterbody and rain water recharge site; To be developed as a model waterbody and ground water-storm water buffer storage area
365	365	365-28.44899-77.08801	1976(SOI), WV(2012)	Gurgaon	Wazirabad	28.44899	77.08801	0.55	3	Government: HSVP	Part of old Wazirabad natural Aravalli drain. To be part of waterbody restoration project
366	366	366-28.45327-77.10405	WV(2012)	Gurgaon	Wazirabad	28.45327	77.10405	11.73	2	Private	Private (Golf Course)
367	367	367-28.45733-77.10991	WV(2012)	Gurgaon	Wazirabad	28.45733	77.10991	4.16	2	Private	Private (Golf Course)
368	368	368-28.45760-77.10703	1976(SOI), WV(2012)	Gurgaon	Wazirabad	28.45760	77.10703	10.35	2	Private	Private (Golf Course)
369	369	369-28.47588-77.06343	1976(SOI), WV(2012)	Gurgaon	Sukhrali	28.47588	77.06343	3.02	1	MCG	Village pond with rain water; Presently in good condition
370	370	370-28.47521-77.10775	WV(2012)	Gurgaon	Chakkarpur	28.47521	77.10775	0.34	7	MCG	Part of Sikanderpur drain in Aravalli foothill area; To be restored as a model waterbody
371	371	371-28.47897-77.10203	WV(2012)	Gurgaon	Sikandarpur Ghoshi	28.47897	77.10203	5.09	7	MCG	Sikanderpur waterbody fed by natural Aravalli streams; To be restored as a model waterbody
372	372	372-28.48919-77.10240	1976(SOI), WV(2012)	Gurgaon	Nathupur	28.48919	77.10240	0.39	3	MCG	Village pond; Major part levelled into a L shaped area for dirty water from village side; At risk
373	373	373-28.50124-77.10290	WV(2012)	Gurgaon	Nathupur	28.50124	77.10290	3.40	2	Private	Private (Golf Course)
374	374	374-28.48929-77.07341	1976(SOI), WV(2012)	Gurgaon	Shahpur	28.48929	77.07341	0.34	1	MCG	Village pond with temple by the side. A portion developed into a park; Presently dry
375	375	375-28.51383-77.07185	WV(2012)	Gurgaon	Dundhahera	28.51383	77.07185	0.26	2	Private	Dense low lying area covered with kikar; Presently dry
376	376	376-28.51667-77.07786	WV(2012)	Gurgaon	Dundhahera	28.51667	77.07786	0.51	2	Government: HSVP	Waterlogged; filled with dirty water
377	377	377-28.51617-77.08463	WV(2012)	Gurgaon	Dundhahera	28.51617	77.08463	1.79	4	Government	Waterlogged and filled with dirty water
378	378	378-28.51520-77.08665	WV(2012)	Gurgaon	Dundhahera	28.51520	77.08665	1.89	2	Government	Major part of drain; Partly levelled and partly used in construction of power house; Some portion used as Malba dumping site.
379	379	379-28.45077-77.12109	1976(SOI), WV(2012)	Gurgaon	Wazirabad	28.45077	77.12109	0.37	3	Gram Panchayat_Civil Panchayat Deh	Natural Aravalli pond near Gurgaon-Faridabad road
380	380	380-28.43256-77.14849	WV(2012)	Sohna	Gwal Pahari	28.43256	77.14849	3.77	7	Gram Panchayat	Village pond
381	381	381-28.42446-77.14066	WV(2012)	Sohna	Balola	28.42446	77.14066	0.36	7	MCG	Temple pond
382	382	382-28.42283-77.14195	WV(2012)	Sohna	Balola	28.42283	77.14195	0.12	2	Private	Occasional waterlogging
383	383	383-28.42228-77.14163	WV(2012)	Sohna	Balola	28.42228	77.14163	0.08	2	Private	Built-up
384	384	384-28.42346-77.11194	WV(2012)	Sohna	Ghata	28.42346	77.11194	0.26	7	Private	Old Aravalli watercourse; No construction; Garbage dumping seen; At risk
385	385	385-28.41856-77.11138	1956(ROR), WV(2012)	Sohna	Ghata	28.41856	77.11138	2.61	3	MCG	Part of old ghata lake. No construction

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386	386	386-28.41638-77.11179	1956(ROR),WV(2012)	Sohna	Ghata	28.41638	77.11179	14.73	3	Private	Part of old ghata lake-bed; Now being urbanized
387	387	387-28.41704-77.11074	WV(2012)	Sohna	Ghata	28.41704	77.11074	1.15	7	Government	Part of old Ghata lake downstream of Ghata bundh
388	388	388-28.39894-77.11021	WV(2012)	Sohna	Ulhawas	28.39894	77.11021	0.49	7	Gram Panchayat	Natural aravalli pond. No construction.
389	389	389-28.39467-77.10031	WV(2012)	Sohna	Ulhawas	28.39467	77.10031	0.08	2	Private	Private Pool
390	390	390-28.40334-77.11813	1956(ROR),WV(2012)	Sohna	Behrampur	28.40334	77.11813	0.33	1	Gram Panchayat	Temple pond
391	391	391-28.39307-77.10734	WV(2012)	Sohna	Kadarpur	28.39307	77.10734	0.40	7	Gram Panchayat	Natural Aravalli pond. No construction
392	392	392-28.39074-77.10647	WV(2012)	Sohna	Kadarpur	28.39074	77.10647	1.28	7	Gram Panchayat	Natural Aravalli pond. No construction
393	393	393-28.37645-77.11757	1976(SOI),WV(2012)	Sohna	Kadarpur	28.37645	77.11757	0.93	3	Gram Panchayat	Natural Aravalli pond. No construction
394	394	394-28.40555-77.12961	WV(2012)	Sohna	Bandhwari	28.40555	77.12961	8.31	2	Private	Scrub on one side and construction on another side; Soorajgarh Property
395	395	395-28.40166-77.12816	WV(2012)	Sohna	Bandhwari	28.40166	77.12816	0.13	2	Private	Agricultural Land
396	396	396-28.40164-77.12643	WV(2012)	Sohna	Bandhwari	28.40164	77.12643	0.83	7	Private	Village pond in Aravali foothills filled with rain water
397	397	397-28.40928-77.16942	WV(2012)	Sohna	Bandhwari	28.40928	77.16942	0.10	4	Private	Seasonal water-logging
398	398	398-28.40187-77.14684	WV(2012)	Sohna	Bandhwari	28.40187	77.14684	0.44	2	Private	Agricultural Land
399	399	399-28.39973-77.15084	1976(SOI),WV(2012)	Sohna	Bandhwari	28.39973	77.15084	0.85	1	Private	Village pond with dirty water; Segregation/treatment of waste water required
400	400	400-28.39576-77.16196	1976(SOI),WV(2012)	Sohna	Bandhwari	28.39576	77.16196	0.38	3	MCG	Natural Aravalli pond in Mangar bani buffer zone locally known as Billa wala johad; No construction
401	401	401-28.37665-77.09195	WV(2012)	Sohna	Bhondsi	28.37665	77.09195	2.35	7	Government	Old checkdam pond with dirty water
402	402	402-28.36483-77.04728	WV(2012)	Sohna	Bhondsi	28.36483	77.04728	0.16	7	Private	Temple pond
403	403	403-28.35940-77.04435	WV(2012)	Sohna	Bhondsi	28.35940	77.04435	3.54	7	Gram Panchayat & Private	Bhondsi lake
404	404	404-28.34711-77.05202	1976(SOI),WV(2012)	Sohna	Bhondsi	28.34711	77.05202	0.67	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
405	405	405-28.33677-77.06099	WV(2012)	Sohna	Bhondsi	28.33677	77.06099	0.38	7	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
406	406	406-28.35880-77.11667	WV(2012)	Sohna	Rethoj	28.35880	77.11667	0.90	7	Gram Panchayat	Natural Aravali pond surrounding by vegetation
407	407	407-28.35525-77.11477	WV(2012)	Sohna	Rethoj	28.35525	77.11477	0.40	7	Gram Panchayat	Natural Aravali pond
408	408	408-28.34500-77.10836	WV(2012)	Sohna	Shahjawasi	28.34500	77.10836	0.51	7	Gram Panchayat	Natural waterbody along checkdam
409	409	409-28.34481-77.11342	WV(2012)	Sohna	Shahjawasi	28.34481	77.11342	4.79	7	Gram Panchayat	Natural waterbody along checkdam
410	410	410-28.36955-77.12077	WV(2012)	Sohna	Rojka Gujar	28.36955	77.12077	0.22	7	Shamlat	Natural Aravalli pond surrounded by vegetation
411	411	411-28.36273-77.12432	1976(SOI),WV(2012)	Sohna	Rojka Gujar	28.36273	77.12432	7.00	3	Shamlat	Natural Aravalli pond surrounded by vegetation
412	412	412-28.35737-77.13470	1976(SOI),WV(2012)	Sohna	Rojka Gujar	28.35737	77.13470	0.19	3	Shamlat	Natural Aravalli pond surrounded by vegetation
413	413	413-28.34987-77.12095	1976(SOI),WV(2012)	Sohna	Rojka Gujar	28.34987	77.12095	0.39	3	Shamlat	Natural Aravalli pond surrounded by vegetation

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
414	414	414-28.33067-77.12046	1976(SOI), WV(2012)	Sohna	Rojka Gujar	28.33067	77.12046	1.31	3	Shamlat	Natural Aravalli pond; temple by side.
415	415	415-28.32711-77.14445	1976(SOI), WV(2012)	Sohna	Rojka Gujar	28.32711	77.14445	2.36	3	Shamlat	Natural Aravalli pond, temple by side; Locally known as bada johad
416	416	416-28.31493-77.14968	WV(2012)	Sohna	Rojka Gujar	28.31493	77.14968	0.35	7	Shamlat	Natural Aravalli pond
417	417	417-28.30645-77.13095	1976(SOI), WV(2012)	Sohna	Damdama	28.30645	77.13095	106.53	3	Government	Dumdama lake
418	418	418-28.33383-77.11018	1976(SOI), WV(2012)	Sohna	Behlpa	28.33383	77.11018	1.10	3	Gram Panchayat	Natural Aravali pond in Aravali foothills
419	419	419-28.32626-77.11285	WV(2012)	Sohna	Kherla	28.32626	77.11285	0.53	7	Gram Panchayat	Natural Aravali pond near checkdam
420	420	420-28.32018-77.11465	1976(SOI), WV(2012)	Sohna	Kherla	28.32018	77.11465	1.48	3	Gram Panchayat	Natural Aravali pond near checkdam
421	421	421-28.33441-77.03768	WV(2012)	Sohna	Ghamroj	28.33441	77.03768	0.10	7	Gram Panchayat	Natural Aravali pond with rainwater
422	422	422-28.33181-77.05197	WV(2012)	Sohna	Ghamroj	28.33181	77.05197	0.30	7	Gram Panchayat	Natural Aravali pond with rainwater
423	423	423-28.32438-77.07183	WV(2012)	Sohna	Ghamroj	28.32438	77.07183	0.23	2	Private	Dry; Private tank under construction
424	424	424-28.32366-77.05794	1976(SOI), WV(2012)	Sohna	Ghamroj	28.32366	77.05794	1.23	1	Abadi Deh_Shamlat	Village pond with temple. Segregation/treatment of village waste water required
425	425	425-28.32193-77.05401	WV(2012)	Sohna	Ghamroj	28.32193	77.05401	0.16	2	Gram Panchayat	Dry land with bushes
426	426	426-28.31943-77.05302	WV(2012)	Sohna	Ghamroj	28.31943	77.05302	0.54	7	Gram Panchayat	Village pond with temple by side. Segregation/treatment of waste water required
427	427	427-28.31610-77.04853	WV(2012)	Sohna	Alipur	28.31610	77.04853	1.77	7	Gram Panchayat	Aravalli waterbody with checkdam
428	428	428-28.30978-77.05639	1976(SOI), WV(2012)	Sohna	Alipur	28.30978	77.05639	0.42	3	Gram Panchayat	Natural Aravalli pond with temple by side
429	429	429-28.30674-77.06146	WV(2012)	Sohna	Alipur	28.30674	77.06146	0.74	2	Private	Agriculture Land
430	430	430-28.30212-77.06359	WV(2012)	Sohna	Alipur	28.30212	77.06359	0.06	2	Private	Private Pool
431	431	431-28.30479-77.08074	1956(ROR), WV(2012)	Sohna	Alipur	28.30479	77.08074	0.03	1	Gram Panchayat	Village pond, presently dry
432	432	432-28.27543-77.05423	WV(2012)	Sohna	Mohammadpur Gujar	28.27543	77.05423	0.18	7	Private	Natural Aravalli pond; Presently dry
433	433	433-28.26456-77.06527	WV(2012)	Sohna	Sohna	28.26456	77.06527	0.44	2	Private	Park of GD Goenka School
434	434	434-28.24385-77.06605	WV(2012)	Sohna	Sohna	28.24385	77.06605	0.75	7	Gram Panchayat	Natural waerbody and rain water recharge site with dirty water

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
435	435	435-28.24371-77.07318	WV(2012)	Sohna	Sohna	28.24371	77.07318	0.89	2	Private	Dried and Scrub
436	436	436-28.23840-77.06647	WV(2012)	Sohna	Sohna	28.23840	77.06647	0.26	7	Government	Natural waterbody and rain water recharge site in Aravallis
437	437	437-28.23672-77.06793	WV(2012)	Sohna	Sohna	28.23672	77.06793	0.92	2	Government: BSNL	low lying area
438	438	438-28.23066-77.06402	WV(2012)	Sohna	Sohna	28.23066	77.06402	0.11	2	Private	Pool
439	439	439-28.25917-77.09567	1976(SOI), WV(2012)	Sohna	Baluda	28.25917	77.09567	1.44	1	Private	Village pond
440	440	440-28.24891-77.10249	WV(2012)	Sohna	Baluda	28.24891	77.10249	0.32	7	Private	Part of Mahandwara river as per SOI
441	441	441-28.23612-77.09230	1956(ROR), WV(2012)	Sohna	Lakuwas	28.23612	77.09230	0.33	1	Gram Panchayat	Village pond
442	442	442-28.28995-77.12787	1976(SOI), WV(2012)	Sohna	Abheypur	28.28995	77.12787	0.68	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
443	443	443-28.28149-77.12989	1976(SOI), WV(2012)	Sohna	Khobri	28.28149	77.12989	0.90	3	Private	Natural Aravalli pond surrounded by vegetation
444	444	444-28.27792-77.14485	1956(ROR), 1976(SOI), WV(2012) A	Sohna	Harchandpur	28.27792	77.14485	1.01	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
445	445	445-28.26738-77.13550	WV(2012)	Sohna	Harchandpur	28.26738	77.13550	0.16	2	Private	Low lying waterlogged area

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446	446	446-28.25869-77.12432	1956(ROR),WV(2012)	Sohna	Kharoda	28.25869	77.12432	0.32	1	Gram Panchayat	Village pond; Segregation/treatment of waste water required
447	447	447-28.25146-77.12719	WV(2012)	Sohna	Nunera	28.25146	77.12719	0.51	7	Private	Village pond; Segregation/treatment of waste water required
448	448	448-28.22968-77.12359	1956(ROR),WV(2012)	Sohna	Sancholi	28.22968	77.12359	1.15	1	Private	Village pond on roadside
449	449	449-28.23049-77.14554	1956(ROR),WV(2012)	Sohna	Karnki	28.23049	77.14554	0.45	1	Gram Panchayat	Village pond
450	450	450-28.22901-77.14861	WV(2012)	Sohna	Karnki	28.22901	77.14861	1.97	2	Private	Dry with some kikar trees
451	451	451-28.22672-77.15591	WV(2012)	Sohna	Silani	28.22672	77.15591	0.18	4	Gram Panchayat	Old waterlogged area
452	452	452-28.22514-77.15353	WV(2012)	Sohna	Silani	28.22514	77.15353	2.27	7	Gram Panchayat	Occasional waterlogged area
453	453	453-28.22418-77.14924	1976(SOI),WV(2012)	Sohna	Silani	28.22418	77.14924	11.22	1	Gram Panchayat	Natural waterbody
454	454	454-28.22166-77.15063	WV(2012)	Sohna	Silani	28.22166	77.15063	0.83	7	Gram Panchayat	Village pond with rain water
455	455	455-28.22440-77.15569	WV(2012)	Sohna	Silani	28.22440	77.15569	0.87	4	Private	Occasional waterlogged area
456	456	456-28.22345-77.15826	WV(2012)	Sohna	Silani	28.22345	77.15826	0.14	4	Private	Occasional waterlogged area
457	457	457-28.22904-77.16662	WV(2012)	Sohna	Silani	28.22904	77.16662	0.77	2	Gram Panchayat	Dry
458	458	458-28.21137-77.18678	WV(2012)	Sohna	Hajipur	28.21137	77.18678	0.46	7	Gram Panchayat	Village pond with rain water
459	459	459-28.22978-77.17321	1956(ROR),WV(2012)	Sohna	Khuntpuri	28.22978	77.17321	2.18	1	Gram Panchayat	Village pond connected to canal
460	460	460-28.23420-77.17118	WV(2012)	Sohna	Bhogpur	28.23420	77.17118	46.57	4	Gram Panchayat	Seepage from canal used for fishing
461	461	461-28.24422-77.15477	1956(ROR),WV(2012)	Sohna	Tolni	28.24422	77.15477	0.62	6	Gram Panchayat	Village pond seems like tank
462	462	462-28.24814-77.16926	1976(SOI),WV(2012)	Sohna	Ranika Singhola	28.24814	77.16926	12.22	1	Gram Panchayat	Artificial pond connected to canal, used for fishing
463	463	463-28.25033-77.16919	1956(ROR),WV(2012)	Sohna	Ranika Singhola	28.25033	77.16919	1.05	1	Gram Panchayat	Village pond
464	464	464-28.24636-77.17211	1976(SOI),WV(2012)	Sohna	Johlaka	28.24636	77.17211	1.53	2	Private	Agriculture Land
465	465	465-28.25486-77.18511	1976(SOI),WV(2012)	Sohna	Johlaka	28.25486	77.18511	0.20	1	Private	Village pond along with temple; Presently dry
466	466	466-28.25637-77.18525	WV(2012)	Sohna	Johlaka	28.25637	77.18525	2.00	7	Private	Village pond
467	467	467-28.26373-77.16040	1956(ROR),WV(2012)	Sohna	Nimot	28.26373	77.16040	2.24	1	Gram Panchayat	Village pond
468	468	468-28.26556-77.17908	1976(SOI),WV(2012)	Sohna	Bidhwaka	28.26556	77.17908	1.75	1	Private	Village pond connected to canal
469	469	469-28.26622-77.17666	1976(SOI),WV(2012)	Sohna	Bidhwaka	28.26622	77.17666	2.39	1	Private	Village pond

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470	470	470-28.26846-77.17071	1956(ROR),WV(2012)	Sohna	Satlaka	28.26846	77.17071	2.40	1	Gram Panchayat	Village pond connected to canal
471	471	471-28.28850-77.16302	WV(2012)	Sohna	Mandawar	28.28850	77.16302	0.09	2	Private	Levelled due to silting or blockage of streams
472	472	472-28.29060-77.16461	WV(2012)	Sohna	Mandawar	28.29060	77.16461	0.59	2	Private	Dry and construction
473	473	473-28.29215-77.16306	WV(2012)	Sohna	Mandawar	28.29215	77.16306	1.34	2	Gram Panchayat	Levelled and encroached
474	474	474-28.27665-77.18579	1956(ROR),WV(2012)	Sohna	Kuliaka	28.27665	77.18579	2.75	1	Gram Panchayat	Village pond; divided in three parts on both side of the canal
475	475	475-28.26435-77.18311	WV(2012)	Sohna	Khatrika	28.26435	77.18311	0.45	5	Private	Tank
476	476	476-28.24699-77.19083	1956(ROR),WV(2012)	Sohna	Bilaka	28.24699	77.19083	1.02	1	Gram Panchayat	Village pond, surrounded with trees
477	477	477-28.27087-77.20726	1976(SOI),WV(2012)	Sohna	Sarmathla	28.27087	77.20726	1.64	1	Gram Panchayat	Village pond
478	478	478-28.27884-77.21013	1956(ROR),WV(2012)	Sohna	Sarmathla	28.27884	77.21013	0.49	2	Gram Panchayat	Dried area
479	479	479-28.28231-77.21075	1956(ROR),WV(2012)	Sohna	Sarmathla	28.28231	77.21075	2.08	1	Gram Panchayat	Village pond connected to canal
480	480	480-28.29451-77.20991	WV(2012)	Sohna	Sarmathla	28.29451	77.20991	1.36	5	Private	Canal connected Tank
481	481	481-28.28681-77.22500	WV(2012)	Sohna	Loh Singhani	28.28681	77.22500	0.03	2	Private	Agricultural land
482	482	482-28.28374-77.23429	1956(ROR),WV(2012)	Sohna	Loh Singhani	28.28374	77.23429	1.45	1	Gram Panchayat	Village pond
483	483	483-28.27749-77.23278	WV(2012)	Sohna	Loh Singhani	28.27749	77.23278	3.86	5	Private	Tank/Reservoir
484	484	484-28.27407-77.23221	WV(2012)	Sohna	Loh Singhani	28.27407	77.23221	0.45	7	Gram Panchayat	Old natural waterbody and rain water collection site
485	485	485-28.40395-76.94645	WV(2012)	Manesar	Badha	28.40395	76.94645	0.57	7	Private	Village pond with rain and sewage water; Segregation/treatment of waste water required
486	486	486-28.39785-76.96158	1956(ROR),WV(2012)	Manesar	Sikandarpur Badha	28.39785	76.96158	0.38	1	Gram Panchayat	Village pond with rain water; Area covered with dense trees
487	487	487-28.41027-76.97874	WV(2012)	Manesar	Sihi	28.41027	76.97874	0.45	2	Private	Agricultural and barren land
488	488	488-28.4094-76.97803	WV(2012)	Manesar	Sihi	28.4094	76.97803	2.10	2	Private	Barren land
489	489	489-28.40607-76.98091	WV(2012)	Manesar	Sihi	28.40607	76.98091	0.34	2	Private	Levelled and encroached
490	490	490-28.40221-76.97842	WV(2012)	Manesar	Kherki Dola	28.40221	76.97842	0.90	7	Gram Panchayat	Natural waterbody; Rain water collection site covered with phragmites karka and other species
491	491	491-28.40010-76.99096	WV(2012)	Manesar	Kherki Dola	28.40010	76.99096	0.38	5	Private	Tank/Reservoir
492	492	492-28.40040-76.99208	WV(2012)	Manesar	Kherki Dola	28.40040	76.99208	0.28	2	Private	Disposal of untreated industrial waste should be stopped to prevent contamination
493	493	493-28.39126-77.01173	1956(ROR),WV(2012)	Manesar	Darbaripur	28.39126	77.01173	0.49	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
494	494	494-28.37989-76.99866	1956(ROR),WV(2012)	Manesar	Hassanpur	28.37989	76.99866	0.17	1	Gram Panchayat	Village pond with temple by side, filled with some rain water
495	495	495-28.39109-76.94529	1956(ROR),WV(2012)	Manesar	Lakhnola	28.39109	76.94529	0.12	2	Gram Panchayat	Dry and dumping site for C & D waste
496	496	496-28.38958-76.96606	1956(ROR),WV(2012)	Manesar	Dhani Rampur	28.38958	76.96606	0.10	2	Private	Agricultural Land
497	497	497-28.38215-76.96364	1956(ROR),WV(2012)	Manesar	Dhani Rampur	28.38215	76.96364	0.68	1	Gram Panchayat	Village pond
498	498	498-28.36562-76.98258	1956(ROR),WV(2012)	Manesar	Dhani Rampur	28.36562	76.98258	0.13	2	Private	Levelled due to silting, input streams blocked

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499	499	499-28.36558-76.99120	WV(2012)	Manesar	Dhani Rampur	28.36558	76.99120	0.21	7	Private	Natural Aravalli pond; Presently dry
500	500	500-28.36797-76.99625	WV(2012)	Manesar	Sakatpur	28.36797	76.99625	0.33	7	Gram Panchayat	Mining pit/artificial waterbody in Aravali
501	501	501-28.36010-76.99749	WV(2012)	Manesar	Sakatpur	28.36010	76.99749	0.29	7	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
502	502	502-28.35813-76.99785	WV(2012)	Manesar	Sakatpur	28.35813	76.99785	0.89	7	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
503	503	503-28.35582-77.00365	WV(2012)	Manesar	Sakatpur	28.35582	77.00365	0.25	2	Private	Private (Golf Course)
504	504	504-28.35474-77.00285	WV(2012)	Manesar	Sakatpur	28.35474	77.00285	0.43	2	Gram Panchayat	Private (Golf Course)
505	505	505-28.38408-76.93261	WV(2012)	Manesar	Naharpur Kasan	28.38408	76.93261	15.67	7	Gram Panchayat & Private	Remains of nallah partially filled with dirty water, seemingly industrial discharge; Needs to be stopped to prevent contamination of ground water.
506	506	506-28.37905-76.93938	WV(2012)	Manesar	Naharpur Kasan	28.37905	76.93938	0.53	2	Government: HSIIDC	Dry
507	507	507-28.37331-76.93211	WV(2012)	Manesar	Naharpur Kasan	28.37331	76.93211	0.75	2	Government: HSIIDC	Levelled and under construction
508	508	508-28.37390-76.94437	WV(2012)	Manesar	Lakhnola	28.37390	76.94437	2.95	2	Private	Agricultural land
509	509	509-28.36789-76.95594	WV(2012)	Manesar	Naurangpur	28.36789	76.95594	0.30	2	Private	Private (Golf Course)
510	510	510-28.36714-76.95481	WV(2012)	Manesar	Naurangpur	28.36714	76.95481	0.18	2	Private	Private (Golf Course)
511	511	511-28.36595-76.95375	WV(2012)	Manesar	Naurangpur	28.36595	76.95375	0.35	2	Private	Private (Golf Course)
512	512	512-28.36285-76.95638	WV(2012)	Manesar	Naurangpur	28.36285	76.95638	0.60	2	Private	Private (Golf Course)
513	513	513-28.35978-76.95588	WV(2012)	Manesar	Naurangpur	28.35978	76.95588	2.54	2	Private	Private (Golf Course)
514	514	514-28.35990-76.95883	WV(2012)	Manesar	Naurangpur	28.35990	76.95883	0.33	7	Government: NSG	NSG Campus
515	515	515-28.35638-76.96701	WV(2012)	Manesar	Naurangpur	28.35638	76.96701	0.40	2	Private	Dry; Agricultural Land
516	516	516-28.35257-76.97753	WV(2012)	Manesar	Naurangpur	28.35257	76.97753	1.70	7	Gram Panchayat & Private	Village pond
517	517	517-28.34348-76.98630	WV(2012)	Manesar	Badgujar	28.34348	76.98630	0.39	7	Gram Panchayat	Aravalli checkdam
518	518	518-28.36340-76.94167	WV(2012)	Manesar	Manesar	28.36340	76.94167	0.26	2	Government: PWD	Park on ground
519	519	519-28.35414-76.94614	WV(2012)	Manesar	Manesar	28.35414	76.94614	1.83	2	Private	Dry; Dumping site for waste material
520	520	520-28.34452-76.94765	WV(2012)	Manesar	Manesar	28.34452	76.94765	0.76	7	Government: NSG	NSG Campus. aravali waterbody
521	521	521-28.33825-76.93623	1956(ROR),WV(2012)	Manesar	Manesar	28.33825	76.93623	0.17	3	Gram Panchayat	Natural Aravalli pond with temple by side, filled with rain water
522	522	522-28.33599-76.94607	WV(2012)	Manesar	Manesar	28.33599	76.94607	0.21	2	Private	Part of nallah; Presently dry
523	523	523-28.35443-76.92425	1956(ROR),WV(2012)	Manesar	Khoh	28.35443	76.92425	0.47	3	Gram Panchayat	Pondage area of checkdam in Aravalli foothills; Stores seasonal water
524	524	524-28.38167-76.91834	WV(2012)	Manesar	Kasan	28.38167	76.91834	1.58	2	Government: HSIIDC	Abandoned tank
525	525	525-28.38054-76.92068	WV(2012)	Manesar	Kasan	28.38054	76.92068	0.60	6	Government: HSIIDC	Tank/Reservoir
526	526	526-28.37996-76.92276	WV(2012)	Manesar	Kasan	28.37996	76.92276	0.56	2	Government: HSIIDC	Built-up; Dry; It is part of a CETP

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
527	527	527-28.37321-76.91491	WV(2012)	Manesar	Kasan	28.37321	76.91491	2.68	6	Government: HSIIDC	Tank/Reservoir
528	528	528-28.37320-76.91645	WV(2012)	Manesar	Kasan	28.37320	76.91645	2.34	6	Government: HSIIDC	Tank/Reservoir
529	529	529-28.37102-76.92096	WV(2012)	Manesar	Kasan	28.37102	76.92096	0.79	2	Government: HSIIDC	Pacca waterbody in Golf Course
530	530	530-28.35569-76.91414	1956(ROR), WV(2012)	Manesar	Kasan	28.35569	76.91414	0.44	3	Gram Panchayat	Two ponds side by side; one filled with tubewell water and another used as playground in non monsoon season. Both recently excavated
531	531	531-28.35676-76.90594	WV(2012)	Manesar	Kasan	28.35676	76.90594	0.61	7	Gram Panchayat	Checkdam pond in Aravalli foothills contaminated with dirty water from local workshops
532	532	532-28.35724-76.89475	1956(ROR), WV(2012)	Manesar	Kasan	28.35724	76.89475	1.26	1	Gram Panchayat	Natural village pond contaminated with dirty water; getting filtered by the large number of water plants such as patera and phragmites karka (nal)
533	533	533-28.35026-76.92671	WV(2012)	Manesar	Sehrawan	28.35026	76.92671	0.27	7	Gram Panchayat	Natural village pond in hilly area adjacent to temple supplemented with tubewell water
534	534	534-28.31971-76.90041	1956(ROR), WV(2012)	Manesar	Kukrola	28.31971	76.90041	0.15	2	Gram Panchayat	Old water pond in Aravalli foothills, presently levelled and under construction
535	535	535-28.31191-76.89649	1956(ROR), WV(2012)	Manesar	Fazalwas	28.31191	76.89649	0.44	1	Gram Panchayat_Civil Panchayat Deh	Village pond along with temple; Presently dry
536	536	536-28.31022-76.89648	WV(2012)	Manesar	Fazalwas	28.31022	76.89648	0.29	6	Gram Panchayat_Civil Panchayat Deh	Adjoining area filled with dirty water; Area part of big chunk of common land
537	537	537-28.31616-76.90688	WV(2012)	Manesar	Gwalior	28.31616	76.90688	1.57	7	Gram Panchayat_Civil Panchayat Deh	Old water pond along the Aravalli; now expanded and filled with dirty water from village
538	538	538-28.31379-76.91088	1956(ROR), WV(2012)	Manesar	Gwalior	28.31379	76.91088	0.33	1	Gram Panchayat_Civil Panchayat Deh	Village pond along with temple
539	539	539-28.30296-76.87136	WV(2012)	Manesar	Binola	28.30296	76.87136	0.61	7	Gram Panchayat	Natural village pond with sewage water; Pond has been deepened; Segregation/treatment of waste water required
540	540	540-28.29699-76.93437	1976(SOI), WV(2012)	Manesar	Kherki	28.29699	76.93437	0.64	1	Gram Panchayat	Village pond with temple
541	541	541-28.28627-76.86713	WV(2012)	Manesar	Bilaspur	28.28627	76.86713	0.71	4	Gram Panchayat_Civil Panchayat Deh	Permanent waterlogging with dirty water

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
542	542	542-28.28568-76.89984	1956(ROR),WV(2012)	Manesar	Langra	28.28568	76.89984	0.01	1	Gram Panchayat	Natural village pond with sewage water. Segregation/treatment of waste water required
543	543	543-28.26558-76.88914	1956(ROR),WV(2012)	Manesar	Pathrari	28.26558	76.88914	0.25	1	Shamlat	Natural Village pond with sewage water. Segregation/treatment of waste water required
544	544	544-28.26535-76.89978	1956(ROR),WV(2012)	Manesar	Pathrari	28.26535	76.89978	0.14	1	Gram Panchayat	Old natural waterbody with dirty water and dense vegetation. Segregation/treatment of waste water required
545	545	545-28.26233-76.85477	1956(ROR),WV(2012)	Manesar	Bhudka	28.26233	76.85477	1.10	1	Abadi Deh_Shamlat	Natural village pond with sewage water. Segregation/treatment of village waste water required
546	546	546-28.26215-76.84164	WV(2012)	Manesar	Sidhrwali	28.26215	76.84164	0.27	2	Private	Agricultural land
547	547	547-28.26274-76.81327	1956(ROR),WV(2012)	Manesar	Bahorakhur	28.26274	76.81327	0.45	1	Gram Panchayat	Village pond deepened and expanded. Dry at time of visit in December 2018
548	548	548-28.27438-76.82302	1956(ROR),WV(2012)	Manesar	Bahorakhur	28.27438	76.82302	0.80	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
549	549	549-28.29731-76.82061	1956(ROR),WV(2012)	Manesar	Noorpur	28.29731	76.82061	0.23	1	Gram Panchayat	Village pond; Presently dry
550	550	550-28.29628-76.82295	1956(ROR),WV(2012)	Manesar	Noorpur	28.29628	76.82295	1.41	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
551	551	551-28.25946-76.80170	1956(ROR),WV(2012)	Manesar	Prasoli	28.25946	76.80170	1.13	1	Gram Panchayat	Village pond with dirty water, government school by the side
552	552	552-28.27702-76.79287	WV(2012)	Manesar	Bhun Karka	28.27702	76.79287	0.49	7	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
553	553	553-28.27836-76.78535	1956(ROR),WV(2012)	Manesar	Bhun Karka	28.27836	76.78535	0.02	1	Gram Panchayat	Old waterbody; As per Google images water present from 2010 to 2018
554	554	554-28.32840-76.83903	1956(ROR),WV(2012)	Pataudi	Bohara Kalan	28.32840	76.83903	1.65	1	Private	Natural village pond contaminated with sewage water. Segregation/treatment of waste water required
555	555	555-28.32762-76.85275	WV(2012)	Pataudi	Bohara Kalan	28.32762	76.85275	0.19	7	Private	Natural village pond contaminated with sewage water. Segregation/treatment of waste water required
556	556	556-28.30567-76.83915	1976(SOI),WV(2012)	Pataudi	Bohara Kalan	28.30567	76.83915	1.68	1	Private	Natural village pond contaminated with sewage; temple on side; Segregation/treatment of village waste water required
557	557	557-28.30280-76.83800	WV(2012)	Pataudi	Bohara Kalan	28.30280	76.83800	0.21	7	Gram Panchayat	Natural waterbody contaminated with sewage; As per Google images, water existed from 2002 to 2018
558	558	558-28.29953-76.84028	1976(SOI),WV(2012)	Pataudi	Bohara Kalan	28.29953	76.84028	1.73	1	Gram Panchayat	Natural village pond
559	559	559-28.29939-76.85539	WV(2012)	Pataudi	Bohara Kalan	28.29939	76.85539	0.69	5	Private	Pacca water tank
560	560	560-28.31143-76.81283	WV(2012)	Pataudi	Uncha Majra	28.31143	76.81283	1.56	7	Gram Panchayat	Village pond covered with water cabbage; Segregation/treatment of waste water required
561	561	561-28.33080-76.80274	1956(ROR),WV(2012)	Pataudi	Narhera	28.33080	76.80274	0.81	1	Gram Panchayat	Village pond contaminated with dirty water. Segregation/treatment of waste water required
562	562	562-28.29626-76.80137	1956(ROR),WV(2012)	Pataudi	Bas Padamka	28.29626	76.80137	2.48	1	Gram Panchayat	Village water body filled with dirty water. Segregation/treatment of waste water required
563	563	563-28.29257-76.79496	WV(2012)	Pataudi	Bas Padamka	28.29257	76.79496	0.54	7	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
564	564	564-28.29029-76.78269	1956(ROR),WV(2012)	Pataudi	Mumtajpur	28.29029	76.78269	1.42	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
565	565	565-28.35000-76.77632	1956(ROR),WV(2012)	Pataudi	Rampur	28.35000	76.77632	0.99	1	Gram Panchayat	Village pond fed with rain water; Sorrrounded by trees; Dries up in summer.
566	566	566-28.33246-76.78317	WV(2012)	Pataudi	Pataudi	28.33246	76.78317	0.30	4	Private	Natural low lying; ground water recharge area; Presently dry
567	567	567-28.32813-76.77648	1956(ROR),WV(2012)	Pataudi	Pataudi	28.32813	76.77648	0.45	3	Nagar Palika Pataudi	Old municipal pond with temple on side and few old trees; Pond has silted up over the years and could be deepened to increase water holding capacity.
568	568	568-28.32594-76.77485	WV(2012)	Pataudi	Pataudi	28.32594	76.77485	0.30	2	Nagar Palika Pataudi	Old water logged area along nala, now filled up; Currently dumping of C&D waste
569	569	569-28.31928-76.77484	WV(2012)	Pataudi	Pataudi	28.31928	76.77484	0.35	2	Nagar Palika Pataudi	Old water body now filled with municipal solid waste; A small portion filled with industrial discharge (leachate)
570	570	570-28.30372-76.76703	1976(SOI), WV(2012)	Pataudi	Hera Heri	28.30372	76.76703	0.93	1	Gram Panchayat	Village pond filled with rain water; Surrounded by panchayat land.
571	571	571-28.29178-76.76080	WV(2012)	Pataudi	Khanpur	28.29178	76.76080	0.07	2	Abadi Deh_Shamlat	Water logged area with water from 2010 to 2016 as per google images. Now levelled and used for storing fuelwood and cow dung cakes.
572	572	572-28.29014-76.76020	1956(ROR),WV(2012)	Pataudi	Khanpur	28.29014	76.76020	0.36	1	Gram Panchayat	Village pond converted into tank. Deepened, expanded and sides made pucca; Mostly dry after renovation.
573	573	573-28.24701-76.76728	WV(2012)	Pataudi	Lokri	28.24701	76.76728	1.37	7	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
574	574	574-28.24483-76.76554	WV(2012)	Pataudi	Lokri	28.24483	76.76554	0.24	4	Private	Low lying area: Receives dirty water.
575	575	575-28.24410-76.76286	1956(ROR),WV(2012)	Pataudi	Lokri	28.24410	76.76286	0.69	1	Gram Panchayat	Village pond with dirty water. Segregation/treatment of waste water required
576	576	576-28.24062-76.76994	WV(2012)	Pataudi	Mao	28.24062	76.76994	0.26	2	Private	Dried up
577	577	577-28.23808-76.77464	WV(2012)	Pataudi	Mao	28.23808	76.77464	0.28	7	Gram Panchayat	Village pond connected to Sewer line from nearby village. Segregation/treatment of waste water required
578	578	578-28.25924-76.74726	1956(ROR),WV(2012)	Pataudi	Lohchap	28.25924	76.74726	0.36	1	Gram Panchayat	Village pond receiving rain water and dirty water. Segregation/treatment of waste water required
579	579	579-28.25986-76.74834	WV(2012)	Pataudi	Lohchap	28.25986	76.74834	0.91	2	Gram Panchayat	Old water logged area earlier surrrounded by trees; was receiving dirty water.
580	580	580-28.26084-76.74678	1956(ROR),WV(2012)	Pataudi	Bastpur	28.26084	76.74678	0.36	1	Gram Panchayat	Village pond with pucca sides; Receives dirty water; Overflow goes to an adjacent pond; Segregation/treatment of waste water required
581	581	581-28.36338-76.75444	1956(ROR),WV(2012)	Pataudi	Jatauli	28.36338	76.75444	0.29	3	Nagar Palika Jatauli	Small pond adjacent to large peepul tree; As per Google images it has shrunk over last decade; Scope for deepening and expanding
582	582	582-28.35552-76.76788	WV(2012)	Pataudi	Jatauli	28.35552	76.76788	8.34	4	Private	Private water body with dirty water
583	583	583-28.35309-76.75841	WV(2012)	Pataudi	Jatauli	28.35309	76.75841	4.77	7	Nagar Palika Jatauli	Large water body alongside railway line; filled with dirty water
584	584	584-28.35288-76.75328	WV(2012)	Pataudi	Jatauli	28.35288	76.75328	0.40	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of village waste water required

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585	585	585-28.35427-76.74715	WV(2012)	Pataudi	Jatauli	28.35427	76.74715	0.75	7	Nagar Palika Jatauli	Village pond with dirty water; Segregation/treatment of waste water required
586	586	586-28.35336-76.74832	1956(ROR),WV(2012)	Pataudi	Jatauli	28.35336	76.74832	0.56	1	Nagar Palika Jatauli	Village pond fed with rain water
587	587	587-28.34969-76.74846	1956(ROR),WV(2012)	Pataudi	Jatauli	28.34969	76.74846	2.24	1	Nagar Palika Jatauli	Old large village pond with (Dadi Sati) temple nearby; Surrounded by trees
588	588	588-28.34639-76.75073	WV(2012)	Pataudi	Jatauli	28.34639	76.75073	0.41	4	Nagar Palika Jatauli	Small waterlogged area adjacent to houses; mostly filled with dirty water
589	589	589-28.34572-76.74886	WV(2012)	Pataudi	Jatauli	28.34572	76.74886	2.20	7	Government: Railway	Large linear waterlogged area along railway line. A hoarding on the spot states "Sahibi nadi bridge no. 85".
590	590	590-28.34731-76.76772	WV(2012)	Pataudi	Jatauli	28.34731	76.76772	0.35	2	Private	Agricultural land with mustard field
591	591	591-28.32793-76.74546	WV(2012)	Pataudi	Mirzapur	28.32793	76.74546	0.31	7	Gram Panchayat	Village pond adjacent to Shamshan ghat; sides made pucca; receives dirty water; Segregation/treatment of waste water required
592	592	592-28.32600-76.74521	1956(ROR),WV(2012)	Pataudi	Mirzapur	28.32600	76.74521	1.26	1	Gram Panchayat	Village pond used as play ground; As per Google images, it is dry since 2015; Depth still maintained; No dumping in pond yet
593	593	593-28.32160-76.76033	WV(2012)	Pataudi	Chhawwan	28.32160	76.76033	0.06	2	Gram Panchayat	Small temporary depression formed due to removal of soil for bricks; It had water in 2012; Now the area is levelled and under cultivation.
594	594	594-28.31853-76.75430	1956(ROR),WV(2012)	Pataudi	Chhawwan	28.31853	76.75430	0.41	1	Gram Panchayat	Village pond with temple by the side; Receives dirty water; Segregation/treatment of waste water required
595	595	595-28.31701-76.75428	WV(2012)	Pataudi	Chhawwan	28.31701	76.75428	0.66	4	Gram Panchayat	Low lying area; Water logged since 2010; Presently covered with reeds
596	596	596-28.29680-76.74922	WV(2012)	Pataudi	Khor	28.29680	76.74922	1.77	7	Shamlat	Water pond receives dirty water; Segregation/treatment of waste water required
597	597	597-28.29739-76.74584	WV(2012)	Pataudi	Khor	28.29739	76.74584	0.71	7	Gram Panchayat	Village pond alongside temple. Mostly rainy water. Quite Deep
598	598	598-28.29704-76.74328	WV(2012)	Pataudi	Khor	28.29704	76.74328	0.68	7	Gram Panchayat & Private	Village pond with dirty water; Segregation/treatment of waste water required . Ownership to be verified
599	599	599-28.29234-76.74659	1956(ROR),WV(2012)	Pataudi	Khor	28.29234	76.74659	1.23	1	Gram Panchayat	Village pond; Expanded; Receives dirty water; Segregation/treatment of waste water required
600	600	600-28.28591-76.73886	1956(ROR),WV(2012)	Pataudi	Goriawas	28.28591	76.73886	0.10	2	Abadi Deh_Shamlat	Levelled and fenced
601	601	601-28.27613-76.73869	WV(2012)	Pataudi	Nanukalan	28.27613	76.73869	1.08	7	Gram Panchayat	Village pond; Partly dirty water; Segregation/treatment of waste water required
602	602	602-28.27302-76.73823	WV(2012)	Pataudi	Nanukalan	28.27302	76.73823	0.33	2	Gram Panchayat	Encroached; Houses constructed
603	603	603-28.26986-76.73895	1956(ROR),WV(2012)	Pataudi	Nanukalan	28.26986	76.73895	0.61	1	Gram Panchayat	Village pond; Next to temple; Receives dirty water; Segregation/treatment of waste water required

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604	604	604-28.35089-76.71454	WV(2012)	Pataudi	Rajpura	28.35089	76.71454	1.13	7	Gram Panchayat	Village pond connected to canal
605	605	605-28.35042-76.71430	WV(2012)	Pataudi	Rajpura	28.35042	76.71430	0.35	7	Gram Panchayat	Village pond filled with dirty water; Segregation/treatment of waste water required
606	606	606-28.34743-76.71338	1956(ROR),WV(2012)	Pataudi	Rajpura	28.34743	76.71338	0.56	1	Gram Panchayat	Village pond with pucca boundaries; filled with dirty water; Segregation/treatment of waste water required
607	607	607-28.33558-76.71843	WV(2012)	Pataudi	Muzaffra	28.33558	76.71843	1.50	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
608	608	608-28.33065-76.72322	WV(2012)	Pataudi	Muzaffra	28.33065	76.72322	1.90	6	Gram Panchayat	Tank/Reservoir
609	609	609-28.32576-76.71909	1956(ROR),WV(2012)	Pataudi	Shahpur jat	28.32576	76.71909	0.38	1	Gram Panchayat	Village pond filled with dirty water; Segregation/treatment of waste water required
610	610	610-28.32164-76.73985	WV(2012)	Pataudi	Milakpur	28.32164	76.73985	0.38	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
611	611	611-28.30775-76.73759	1956(ROR),WV(2012)	Pataudi	Ransika	28.30775	76.73759	0.68	1	Gram Panchayat	Village pond along side the temple; received dirty water; AS PER Google images, trees around the pond removed and pond deepened; Segregation/treatment of waste water required
612	612	612-28.30092-76.72620	1976(SOI),WV(2012)	Pataudi	Gadaipur	28.30092	76.72620	0.59	1	Private	Village pond with pucca boundaries; filled with dirty water. Segregation/treatment of waste water required. Ownership to be verified
613	613	613-28.29439-76.72108	WV(2012)	Pataudi	Gadaipur	28.29439	76.72108	1.00	5	Private	Tank/Reservoir filled with industrial effluent; Needs to be treated to prevent ground water contamination
614	614	614-28.29441-76.72048	WV(2012)	Pataudi	Gadaipur	28.29441	76.72048	0.52	5	Private	Tank/Reservoir filled with industrial effluent. Needs to be treated to prevent ground water contamination
615	615	615-28.29437-76.71978	WV(2012)	Pataudi	Gadaipur	28.29437	76.71978	1.38	6	Gram Panchayat	Tank/Reservoir filled with industrial effluent. Needs to be treated to prevent ground water contamination
616	616	616-28.29374-76.71974	WV(2012)	Pataudi	Gadaipur	28.29374	76.71974	0.61	6	Gram Panchayat	Tank/Reservoir filled with industrial effluent; Needs to be treated to prevent ground water contamination
617	617	617-28.28563-76.72005	1956(ROR),WV(2012)	Pataudi	Nanu Khurd	28.28563	76.72005	0.96	1	Gram Panchayat	Village pond with canal water; pucca boundaries
618	618	618-28.27788-76.72408	1976(SOI),WV(2012)	Pataudi	Daulatabad2	28.27788	76.72408	0.63	1	Gram Panchayat	Village pond with temple by the side, filled with dirty water; Segregation/treatment of waste water required
619	619	619-28.26805-76.69262	WV(2012)	Pataudi	Mehaniawas	28.26805	76.69262	0.15	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
620	620	620-28.26704-76.67824	1956(ROR),WV(2012)	Pataudi	Ghilnawas	28.26704	76.67824	0.30	1	Gram Panchayat	Village pond filled with dirty water; Segregation/treatment of waste water required
621	621	621-28.27386-76.68153	WV(2012)	Pataudi	Khalipur	28.27386	76.68153	0.36	2	Shamlat	Village pond, now levelled up; Construction in progress
622	622	622-28.27474-76.69590	1956(ROR),WV(2012)	Pataudi	Balewa	28.27474	76.69590	0.45	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
623	623	623-28.27835-76.69802	1956(ROR),WV(2012)	Pataudi	Balewa	28.27835	76.69802	0.48	1	Gram Panchayat	Village pond with temple by side; connected by canal
624	624	624-28.28756-76.69621	1956(ROR),WV(2012)	Pataudi	Khetiawas	28.28756	76.69621	1.52	1	Gram Panchayat	Village pond with dirty water; also connected with canal. Segregation/treatment of waste water required

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625	625	625-28.29235-76.70841	WV(2012)	Pataudi	Bapas	28.29235	76.70841	0.91	7	Gram Panchayat	Village pond with temple by side; connected to canal
626	626	626-28.30310-76.68918	1956(ROR),WV(2012)	Pataudi	Mozamabad	28.30310	76.68918	0.59	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
627	627	627-28.30541-76.70642	WV(2012)	Pataudi	Pahari	28.30541	76.70642	0.90	7	Gram Panchayat	Village pond by side of railway track; connected with canal
628	628	628-28.31178-76.70587	WV(2012)	Pataudi	Dhadawas	28.31178	76.70587	1.68	7	Gram Panchayat	Village pond connected with canal
629	629	629-28.31506-76.70608	WV(2012)	Pataudi	Dhadawas	28.31506	76.70608	0.42	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
630	630	630-28.32604-76.68649	1956(ROR),WV(2012)	Pataudi	Haqdarapur	28.32604	76.68649	0.46	1	Gram Panchayat	Village pond connected with canal
631	631	631-28.32684-76.69656	WV(2012)	Pataudi	Sherpur	28.32684	76.69656	1.01	7	Gram Panchayat	Village pond with temple by side with pucca boundaries. Filled with clean water
632	632	632-28.34229-76.68930	1976(SOI),WV(2012)	Pataudi	Husainika	28.34229	76.68930	0.26	1	Abadi Deh_Shamlat	Village pond with pucca boundaries
633	633	633-28.34485-76.69111	WV(2012)	Pataudi	Husainika	28.34485	76.69111	0.40	7	Gram Panchayat	Village pond filled with dirty water; Segregation/treatment of waste water required
634	634	634-28.34778-76.69348	WV(2012)	Pataudi	Ghudana	28.34778	76.69348	1.05	7	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
635	635	635-28.35414-76.67895	1976(SOI),WV(2012)	Pataudi	Mangwaki	28.35414	76.67895	1.09	1	Gram Panchayat	Old pond deepened and expanded; filled with some rain water; Partly dry, covered with jhau and phragmites karka etc.
636	636	636-28.34008-76.67585	1956(ROR),WV(2012)	Pataudi	Chhilakari	28.34008	76.67585	2.05	1	Gram Panchayat	Village pond with temple by side; connected with canal
637	637	637-28.32761-76.66923	1956(ROR),WV(2012)	Pataudi	Jasat	28.32761	76.66923	2.06	1	Gram Panchayat	Village pond with big trees by side, connected with canal
638	638	638-28.31910-76.66900	1956(ROR),WV(2012)	Pataudi	Brijpura	28.31910	76.66900	2.74	1	Gram Panchayat	Village pond with temple by side; connected with canal
639	639	639-28.35146-76.66023	1956(ROR),WV(2012)	Pataudi	Haliki	28.35146	76.66023	0.14	2	Gram Panchayat	Village pond presently levelled up; Seems to be a dumping site
640	640	640-28.35182-76.66383	1956(ROR),WV(2012)	Pataudi	Haliki	28.35182	76.66383	0.69	1	Gram Panchayat	Village pond with some rain water
641	641	641-28.36800-76.66994	WV(2012)	Pataudi	Nurgarh	28.36800	76.66994	1.85	7	Gram Panchayat	Village pond connected to canal
642	642	642-28.35903-76.67341	WV(2012)	Pataudi	Nurgarh	28.35903	76.67341	1.84	6	Gram Panchayat	Tank/Reservoir

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
643	643	643-28.36045-76.67948	WV(2012)	Pataudi	Nurgarh	28.36045	76.67948	1.44	7	Gram Panchayat	Village pond, connected to canal
644	644	644-28.26865-77.22570	1976(SOI), WV(2012)	Sohna	Loh Singhani	28.26865	77.22570	15.49	1	Gram Panchayat	Linear water pond
645	645	645-28.38402-77.01373	WV(2012)	Manesar	Darbaripur	28.38402	77.01373	0.06	2	Private	Farmhouse
646	646	646-28.22779-77.15428	1976(SOI), WV(2012)	Sohna	Silani	28.22779	77.15428	3.71	3	Gram Panchayat	Natural waterbody
647	647	647-28.22634-77.15379	1976(SOI), WV(2012)	Sohna	Silani	28.22634	77.15379	1.63	3	Gram Panchayat	Part of a large low lying area. The village name 'Silani' suggests that it was a wet area
648	648	648-28.43143-76.75918	Google Earth	Farukhnagar	Alimudinpur	28.43143	76.75918	0.23	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
649	649	649-28.53147-77.02619	Google Earth	Gurgaon	Bajghera	28.53147	77.02619	1.18	3	Gram Panchayat_Civil Panchayat Deh	Waterbody formed due to digging soil from the area; Visible since 2010 in Google imagery
650	650	650-28.27604-76.69902	Google Earth	Pataudi	Balewa	28.27604	76.69902	0.15	1	Private	Village pond with dirty water. Segregation/treatment of waste water required. Ownership to be verified
651	651	651-28.42668-77.12418	UAV(2018)	Sohna	Balola	28.42668	77.12418	0.57	3	MCG	Waterbody in the foothills of Aravalli with checkdam; Filled with rain water
652	652	652-28.29344-76.79441	Google Earth	Pataudi	Bas padamka	28.29344	76.79441	1.78	3	Government	Waterbody expanded with embankments; connected to canal and filled with clean water
653	653	653-28.41101-76.77954	Google Earth	Farukhnagar	Basonda	28.41101	76.77954	1.25	3	Gram Panchayat_Civil Panchayat Deh	Waterbody expanded with embankments; Connected to canal and filled with clean water

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
654	654	654-28.40100-76.77780	1956(ROR), 1976(SOI)	Farukhnagar	Basonda	28.40100	76.77780	1.70	1	Gram Panchayat_Civil Panchayat Deh	Old village pond with temple by the side; Expanded and filled with water from borewell
655	655	655-28.39973-76.77468	Google Earth	Farukhnagar	Basonda	28.39973	76.77468	0.45	3	Gram Panchayat_Civil Panchayat Deh	Natural waterbody with dirty water from village. Segregation/treatment of waste water required
656	656	656-28.41426-77.00437	WV(2012)	Gurgaon	Beghampur Khatola	28.41426	77.00437	0.70	4	MCG	Occasional waterlogging, near built up; Presently dry
657	657	657-28.27792-76.78618	1956(ROR), 1976(SOI)	Manesar	Bhun Karka	28.27792	76.78618	0.20	1	Gram Panchayat_Civil Panchayat Deh	Village pond
658	658	658-28.27824-76.79348	Google Earth	Manesar	Bhun Karka	28.27824	76.79348	2.52	6	Gram Panchayat_Civil Panchayat Deh	Artificial pit
659	659	659-28.27999-76.85980	Google Earth	Manesar	Bilaspur	28.27999	76.85980	0.88	1	Gram Panchayat_Civil Panchayat Deh	Village pond with temple by side; filled with rain water
660	660	660-28.43653-76.73092	Google Earth	Farukhnagar	Birhera	28.43653	76.73092	0.63	4	Gram Panchayat	Dirty water pond on panchayat land; Segregation/treatment of waste water required
661	661	661-28.29555-76.89815	1956(ROR)	Manesar	Chandla dungarwas	28.29555	76.89815	0.23	1	Gram Panchayat_Civil Panchayat Deh	Village pond with temple by side; filled with dirty water; Segregation/treatment of waste water required
662	662	662-28.34106-76.67350	Google Earth	Pataudi	Chhilakari	28.34106	76.67350	0.22	1	Abadi Deh_Shamlat	Village pond with rain water
663	663	663-28.31476-76.70797	Google Earth	Pataudi	Dadawas	28.31476	76.70797	0.45	5	Private	Artificial water tank used for fishery
664	664	664-28.25943-76.77482	1956(ROR)	Pataudi	Darapur	28.25943	76.77482	0.68	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required
665	665	665-28.38812-76.73688	Google Earth	Farukhnagar	Faridpur	28.38812	76.73688	0.54	1	Gram Panchayat	Dirty waterbody by side of shamshan (cremation site). Segregation/treatment of waste water required
666	666	666-28.44068-76.82135	1956(ROR)	Farukhnagar	Farukhnagar	28.44068	76.82135	0.64	1	Nagar Palika Farukhnagar	As per RoR, it is village pond near Shamshan; filled with dirty water; Segregation/treatment of waste water required
667	667	667-28.40956-76.83142	Google Earth	Farukhnagar	Fazalpur Badli	28.40956	76.83142	1.89	3	Gram Panchayat	Artificial pond connected to nearby canal

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
668	668	668-28.28363-76.73690	Google Earth	Pataudi	Goriawas	28.28363	76.73690	0.51	1	Gram Panchayat	Old village pond, expanded and filled with dirty water from village. Segregation/treatment of waste water required
669	669	669-28.44564-76.97404	1956(ROR)	Gurgaon	Garoli kalan	28.44564	76.97404	0.53	1	MCG	Village pond with temple by side; Clean water and pucca boundaries
670	670	670-28.44054-76.98278	UAV(2018)	Gurgaon	Garoli khurd	28.44054	76.98278	3.67	4	Private	Waterlogged area along the drain with dirty water from village.
671	671	671-28.32016-76.90883	Google Earth	Manesar	Gwaliar	28.32016	76.90883	0.47	3	Gram Panchayat_Civil Panchayat Deh	Aravalli pond along drain; filled with dirty water; Segregation/treatment of waste water required
672	672	672-28.42297-77.11896	UAV(2018)	Sohna	Ghata	28.42297	77.11896	0.27	3	Private	Natural Aravalli pond with temple by the side
673	673	673-28.42189-77.11256	1956(ROR)	Sohna	Ghata	28.42189	77.11256	0.30	1	MCG	Village pond with dirty water; Board visible saying "Waterbody developed by ANSAL builware ltd. Under CSR scheme". Segregation/treatment of waste water required
674	674	674-28.35063-76.84155	Google Earth	Farukhnagar	Ghausgarh	28.35063	76.84155	0.54	1	Gram Panchayat	Waterbody no. 674 is acting as a natural filter for pond 197 which is nearby. Segregation/treatment of waste water required.
675	675	675-28.35168-76.69586	1956(ROR)	Pataudi	Ghudana	28.35168	76.69586	0.85	1	Gram Panchayat	Village pond with rain water; temple by side
676	676	676-28.42376-76.72433	1956(ROR)	Farukhnagar	Gugana	28.42376	76.72433	0.71	1	Gram Panchayat	Village pond, part of waterbody no. 160, filled with dirty water; Segregation/treatment of waste water required
677	677	677-28.43423-77.13399	UAV(2018)	Sohna	Gwal Pahari	28.43423	77.13399	2.15	3	MCG	Waterbody part of old nallah; covered with water hycinth
678	678	678-28.44095-77.11616	UAV(2018)	Gurgaon	Haiderpur Vira	28.44095	77.11616	1.38	3	Private	Natural Aravalli pond; Remains of an old nallah
679	679	679-28.31372-76.72445	Google Earth	Pataudi	Inchhapuri	28.31372	76.72445	2.13	3	Gram Panchayat	Newly formed waterbody; filled with dirty water
680	680	680-28.37013-76.84515	1976(SOI)	Farukhnagar	Jamalpur	28.37013	76.84515	0.24	1	Gram Panchayat	Village pond with rain water
681	681	681-28.37685-76.83284	Google Earth	Farukhnagar	Jamalpur	28.37685	76.83284	0.92	4	Private	Waterlogged area since 2016; filled with dirty water
682	682	682-28.45878-76.73121	Google Earth	Farukhnagar	Jarau	28.45878	76.73121	0.15	1	Gram Panchayat_Civil Panchayat Deh	Dirty water pond with temple by side; Segregation/treatment of waste water required.
683	683	683-28.34653-76.75816	Google Earth	Pataudi	Jatauli	28.34653	76.75816	0.67	3	Nagar Palika Jatauli	Remains of old waterlogged area; Major part has been developed. Water supply pump available for the village
684	684	684-28.34650-76.75739	Google Earth	Pataudi	Jatauli	28.34650	76.75739	0.23	3	Nagar Palika Jatauli	Broken part of waterbody no. 683 due to road
685	685	685-28.31382-77.02548	1976(SOI)	Sohna	Raisena	28.31382	77.02548	0.60	3	Others	Natural Aravalli pond surrounded by vegetation

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686	686	686-28.39987-76.80962	1976(SOI)	Farukhnagar	Joniawas	28.39987	76.80962	0.61	1	Gram Panchayat_Civil Panchayat Deh	Village pond with Peer baba ki mazaar
687	687	687-28.44992-76.99774	UAV(2018)	Gurgaon	Kadipur	28.44992	76.99774	3.10	2	Government: HSVP	Waterbody as per SOI 1976; Now levelled up into a bus stand; Waterlogging still seen.
688	688	688-28.49012-76.89121	1956(ROR)	Farukhnagar	Kaliawas	28.49012	76.89121	0.68	1	Gram Panchayat_Civil Panchayat Deh	Village pond with dirty water; Segregation/treatment of waste water required.
689	689	689-28.39719-76.92647	UAV(2018)	Gurgaon	Kankrola	28.39719	76.92647	0.69	4	Gram Panchayat	Classical waterlogging on both sides of road
690	690	690-28.39784-76.92581	UAV(2018)	Gurgaon	Kankrola	28.39784	76.92581	3.84	4	Private	Classical Waterlogging on both sides of road
691	691	691-28.35586-76.90752	UAV(2018)	Manesar	Kasan	28.35586	76.90752	0.57	3	Gram Panchayat	Aravalli checkdam; Contaminated water
692	692	692-28.27336-76.67776	Google Earth	Pataudi	Khalipur	28.27336	76.67776	1.79	1	Gram Panchayat	Pond near railway track; may be village pond; Segregation/treatment of waste water required
693	693	693-28.29590-76.75771	Google Earth	Pataudi	Khanpur	28.29590	76.75771	1.78	1	Gram Panchayat	Two artificial ponds filled with clean water; one of them is fenced
694	694	694-28.35462-76.92738	Google Earth	Manesar	Khoh	28.35462	76.92738	0.06	2	Private	Waterlogging in plot
695	695	695-28.36115-76.92225	UAV(2018)	Manesar	khoh	28.36115	76.92225	1.99	6	Government	Large tank with proper mud embankments and fencing
696	696	696-28.44980-76.78216	Google Earth	Farukhnagar	Khurmpur	28.44980	76.78216	1.01	6	Gram Panchayat	Artificial pond filled with canal water; used for irrigation
697	697	697-28.38221-76.95577	UAV(2018)	Manesar	Lakhnola	28.38221	76.95577	1.16	1	Government	An area collecting dirty water from village; Visible since 2015. Segregation/treatment of waste water required
698	698	698-28.28319-76.90292	Google Earth	Manesar	Langra	28.28319	76.90292	0.46	1	Gram Panchayat_Civil Panchayat Deh	Village pond with temple by side; filled dirty water; Segregation/treatment of waste water required.
699	699	699-28.26053-76.74738	Google Earth	Pataudi	Bastpur	28.26053	76.74738	0.55	1	Gram Panchayat	Pond filled with dirty water due to overflow of waterbody no. 580. Segregation/treatment of waste water required
700	700	700-28.35587-76.67846	1956(ROR)	Pataudi	Mangwaki	28.35587	76.67846	0.90	3	Abadi Deh_Shamlat	May be part of an old nallah, surrounded by trees, currently with dirty water
701	701	701-28.50622-76.91182	Google Earth	Gurgaon	Mankrola	28.50622	76.91182	0.81	3	Private	Natural waterlogged area filled with rain water
702	702	702-28.26659-76.69458	1956(ROR)	Pataudi	Mehaniawas	28.26659	76.69458	0.43	1	Gram Panchayat	Village pond filled with dirty water; Segregation/treatment of waste water required.
703	703	703-28.32966-76.75149	Google Earth	Pataudi	Mirzapur	28.32966	76.75149	1.07	3	Gram Panchayat	Waterbody filled with rain water; it seems to be a broken part of old natural nallah; or maybe part of Sahibi river.

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704	704	704-28.33139-76.75101	Google Earth	Pataudi	Mirzapur	28.33139	76.75101	0.94	3	Gram Panchayat	Village tank filled with clean water.
705	705	705-28.42035-76.99026	UAV(2018)	Gurgaon	Mohammadpur	28.42035	76.99026	1.26	4	MCG	Waterlogged area
706	706	706-28.41721-76.98330	UAV(2018)	Gurgaon	Mohammadpur	28.41721	76.98330	0.09	4	Private	Waterlogged area
707	707	707-28.42380-76.98046	1956(ROR)	Gurgaon	Mohammadpur	28.42380	76.98046	10.42	3	Private	Remains of old natural nallah
708	708	708-28.50049-76.83102	Google Earth	Farukhnagar	Mubarikpur	28.50049	76.83102	0.34	3	Private	Old waterbody with rain water
709	709	709-28.32660-76.75518	Google Earth	Pataudi	Mubarikpur	28.32660	76.75518	5.13	3	Gram Panchayat	Waterbody filled with rain water; it seems to be a broken part of old natural nallah; or maybe part of Sahibi river.
710	710	710-28.45041-76.76031	Google Earth	Farukhnagar	mushedpur	28.45041	76.76031	0.83	1	Gram Panchayat	Artificial tank filled with canal water
711	711	711-28.43884-77.01706	Google Earth	Gurgaon	Naharpur Rupa	28.43884	77.01706	1.44	3	MCG	Rectangular ponds with mud embankments.
712	712	712-28.43709-77.01812	Google Earth	Gurgaon	Naharpur Rupa	28.43709	77.01812	0.30	3	MCG	Rectangular ponds with mud embankments.
713	713	713-28.43818-77.01641	Google Earth	Gurgaon	Naharpur Rupa	28.43818	77.01641	0.25	3	MCG	Rectangular ponds with mud embankments.
714	714	714-28.32484-76.80020	Google Earth	Pataudi	narhera	28.32484	76.80020	0.38	1	Gram Panchayat	Area with tree cover cleared and dug up to create a shallow pond.
715	715	715-28.49551-77.11428	UAV(2018)	Gurgaon	Nathupur	28.49551	77.11428	0.11	3	MCG	Old excavated area in the Aravalli biodiversity park; Filled with dirty water.
716	716	716-28.49159-77.09766	1976(SOI)	Gurgaon	Nathupur	28.49159	77.09766	0.98	2	MCG	An old water body in the record of rights of 1950's. In recent years it has been filled up and levelled. Local citizens have however protected the land from encroachment by building a boundary wall. Area is now used for community infrastructure like an old age home and water supply tank. About half the area is still vacant and could be used for recharge of groundwater in the monsoon and as a low lying park the rest of the year
717	717	717-28.35742-76.67787	Google Earth	Pataudi	Nurgarh	28.35742	76.67787	0.45	3	Gram Panchayat	Remains of old nallah filled with dirty water
718	718	718-28.36101-76.67773	1956(ROR)	Pataudi	Nurgarh	28.36101	76.67773	0.84	3	Gram Panchayat	Remains of old nallah filled with dirty water
719	719	719-28.30557-76.70874	1956(ROR)	Pataudi	Pahari	28.30557	76.70874	0.71	1	Gram Panchayat	Village pond as per ROR; Presently dry
720	720	720-28.43626-76.74620	Google Earth	Farukhnagar	Palri	28.43626	76.74620	0.71	1	Gram Panchayat	An artificial canal pond, built on panchayati land
721	721	721-28.33294-76.78406	Google Earth	Pataudi	Pataudi	28.33294	76.78406	0.49	2	Private	Linear waterlogged area between the roads
722	722	722-28.50335-77.00062	Google Earth	Gurgaon	Pawala Khasrupur	28.50335	77.00062	0.54	1	MCG	Small waterbody filled with rain water, looks like a village pond. Visible since 2004 in the Google images.
723	723	723-28.26124-76.84413	1956(ROR), 1976(SOI)	Manesar	Rathiwas	28.26124	76.84413	0.31	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required

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724	724	724-28.45539-76.90015	1956(ROR)	Gurgaon	Sadhrana	28.45539	76.90015	1.38	1	Gram Panchayat	Village pond as per ROR; Presently dry
725	725	725-28.32487-76.71914	Google Earth	Pataudi	Shahpur jat	28.32487	76.71914	0.18	2	Private	Waterbody filled with dirty water. Segregation/treatment of waste water required.
726	726	726-28.32891-76.69195	Google Earth	Pataudi	Sherpur	28.32891	76.69195	0.89	2	Gram Panchayat	Natural drain
727	727	727-28.47857-76.71084	1956(ROR), 1976(SOI)	Farukhnagar	Siwari	28.47857	76.71084	0.17	1	Gram Panchayat	Village pond with dirty water; Segregation/treatment of waste water required.
728	728	728-28.46452-76.86625	1956(ROR), 1976(SOI)	Farukhnagar	Sultanpur	28.46452	76.86625	0.90	1	Gram Panchayat_Civil Panchayat Deh	Village pond
729	729	729-28.39283-76.83035	Google Earth	Farukhnagar	Tajnagar	28.39283	76.83035	0.38	2	Private	Occasional waterlogging. Seems like agriculture land.
730	730	730-28.34270-76.86498	Google Earth	Farukhnagar	tatarpur	28.34270	76.86498	0.17	1	Abadi Deh_Shamlat	Village pond filled with dirty water. Segregation/treatment of waste water required
731	731	731-28.34136-76.86125	Google Earth	Farukhnagar	Tatarpur	28.34136	76.86125	0.35	4	Private	Waterlogged area along the road with dirty water
732	732	732-28.39524-76.77504	1956(ROR)	Farukhnagar	Tripri	28.39524	76.77504	0.52	1	Gram Panchayat	Village pond near waterbody no. 18; filled with dirty water; Segregation/treatment of waste water required.
733	733	733-28.41258-77.09547	UAV(2018)	Sohna	Ulhawas	28.41258	77.09547	6.64	3	Private	Natural rainwater collection area; Important for rain water harvesting/recharge
734	734	734-28.41017-77.09972	UAV(2018)	Sohna	Ulhawas	28.41017	77.09972	0.31	3	Gram Panchayat_Civil Panchayat Deh	Natural waterbody
735	735	735-28.40368-77.09698	UAV(2018)	Sohna	Ulhawas	28.40368	77.09698	0.53	3	Private	Natural waterbody
736	736	736-28.31722-76.81991	Google Earth	Pataudi	Uncha majra	28.31722	76.81991	0.78	1	Gram Panchayat	Village pond
737	737	737-28.43961-77.09152	UAV(2018)	Gurgaon	Wazirabad	28.43961	77.09152	1.61	3	Government: HSVP	Part of old Wazirabad natural drain. Major part encroached by jhuggis and labour tents.
738	738	738-28.44318-77.08769	UAV(2018)	Gurgaon	Wazirabad	28.44318	77.08769	0.50	3	Private	Erstwhile agriculture land; Now occasionally waterlogged near slum area
739	739	739-28.45419-77.08923	UAV(2018)	Gurgaon	Wazirabad	28.45419	77.08923	0.24	3	Government: HSVP	Village pond with temple by side. The pond is under eco-restoration project of Wazirabad Bundh by Forest Dept and IAMGurgaon
740	740	740-28.45160-77.10909	UAV(2018)	Gurgaon	Wazirabad	28.45160	77.10909	4.91	3	Government: HSVP	Natural drain of Aravalli surrounded with dense forest cover; Some part filled with rain water.
741	741	741-28.44317-77.10213	UAV(2018)	Gurgaon	Wazirabad	28.44317	77.10213	0.57	3	Private	Part of natural Aravalli drain surrounded with dense forest cover
742	742	742-28.44188-77.10307	UAV(2018)	Gurgaon	Wazirabad	28.44188	77.10307	1.19	3	Government: HSVP	Part of natural Aravalli drain surrounded with dense forest cover
743	743	743-28.44124-77.10370	UAV(2018)	Gurgaon	Wazirabad	28.44124	77.10370	0.13	3	Government: HSVP	Part of natural Aravalli drain surrounded with dense forest cover
744	744	744-28.42620-76.91606	UAV(2018)	Gurgaon	Wazirpur	28.42620	76.91606	0.37	2	Private	Dry area

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
745	745	745-28.50474-76.97859	Google Earth	Gurgaon	Mohmmadheri	28.50474	76.97859	2.29	3	Others	Big waterbody behind community center filled with clean rain water, surrounding area covered with dense phrosopiss juliflora & jhau, phragmites etc. perenial species
746	746	746-28.50494-76.97688	Google Earth	Gurgaon	Mohmmadheri	28.50494	76.97688	0.21	2	Others	Linear waterbody in between agriculture land, used for watering in fileds
747	747	747-28.50118-76.96735	Google Earth	Gurgaon	Daultabad	28.50118	76.96735	1.22	6	Gram Panchayat	Artificial pond used for fishing; Near waterbody no. 277; As per Google image, it is part of big waterlogging area
748	748	748-28.43631-77.14071	UAV(2018)	Sohna	Gwal Pahari	28.43631	77.14071	1.02	3	Private	Waterbody part of old nallah; filled with dirty water from Mandi village
749	749	749-28.43003-77.11389	UAV(2018)	Sohna	Ghata	28.43003	77.11389	0.42	3	Private	Narural Aravalli pond with rain water; Surrounding area encroached by jhuggis etc.
750	750	750-28.40172-77.11489	UAV(2018)	Sohna	Behrampur	28.40172	77.11489	0.29	3	Private	Seasonal waterbody in Aravalli foothill area
751	751	751-28.40204-77.11670	UAV(2018)	Sohna	Behrampur	28.40204	77.11670	0.37	3	Private	Seasonal waterbody in Aravalli foothill area
752	752	752-28.40571-77.10775	1956(ROR)	Sohna	Behrampur	28.40571	77.10775	1.85	3	Private	Natural waterbody/drain and rain water collection area
753	753	753-28.33959-76.67534	1956(ROR)	Pataudi	Chhilakari	28.33959	76.67534	0.57	1	Gram Panchayat	Artificial pond near village pond for dirty water, to prevent contamination of waterbody no. 636
754	754	754-28.32695-76.68513	1956(ROR)	Pataudi	Sherpur	28.32695	76.68513	1.56	1	Gram Panchayat	A newly made village pond
755	755	755-28.40448-77.11266	UAV(2018)	Sohna	Behrampur	28.40448	77.11266	0.27	2	Private	Waterlogged area in Aravalli foothills, covered with Patera (Typha elephantoides) and other perennial grass species
756	756	756-28.39229-77.15318	1976(SOI)	Sohna	Bandhwari	28.39229	77.15318	0.32	3	MCG	Naturally Aravalli pond with rain water
757	757	757-28.39487-77.15320	1976(SOI)	Sohna	Bandhwari	28.39487	77.15320	0.04	1	MCG	Natural Aravalli pond with temple along side; Filled with pump water. Locally known as Mangarwan mandir johad
758	758	758-28.50960-76.97389	Google Earth	Gurgaon	Babupur	28.50960	76.97389	3.17	3	Private	Waterlogged area along the Drain filled with rain water
759	759	759-28.47831-76.97666	Google Earth	Gurgaon	Kherki Mazra	28.47831	76.97666	4.73	3	Private	Waterlogged area filled with rain water
760	760	760-28.35445-76.66521	Google Earth	Pataudi	Haliki	28.35445	76.66521	0.88	1	Gram Panchayat	Water pond for dirty water along the temple pond. Segregation/treatment of waste water required.
761	761	761-28.32622-76.68581	Google Earth	Pataudi	Sherpur	28.32622	76.68581	0.15	1	Gram Panchayat	Water pond connected with canal; Dry at the time of visit
762	762	762-28.34123-76.68848	Google Earth	Pataudi	Husainika	28.34123	76.68848	0.50	1	Gram Panchayat	Broken part of an old drain; May be part of Sahibi nadi
763	763	763-28.34219-76.68842	Google Earth	Pataudi	Husainika	28.34219	76.68842	0.10	2	Abadi Deh_Shamlat	Broken part of an old drain, may be part of Sahabi nadi.
764	764	764-28.34466-76.69063	Google Earth	Pataudi	Husainika	28.34466	76.69063	0.29	1	Gram Panchayat	An area collecting dirty water from nearby village
765	765	765-28.31025-76.67056	1956(ROR)	Pataudi	Brijpur rehaniya	28.31025	76.67056	1.06	1	Gram Panchayat	Dirty water accumulation along the new dry tank on community land
766	766	766-28.25540-77.18439	1956(ROR)	Sohna	Johlaka	28.25540	77.18439	0.43	1	Gram Panchayat	Artificial pond, maybe connected to canal nearby
767	767	767-28.47578-77.11148	UAV(2018)	Gurgaon	Chakkarpur	28.47578	77.11148	0.47	3	MCG	Natural Aravalli pond surrounded by vegetation

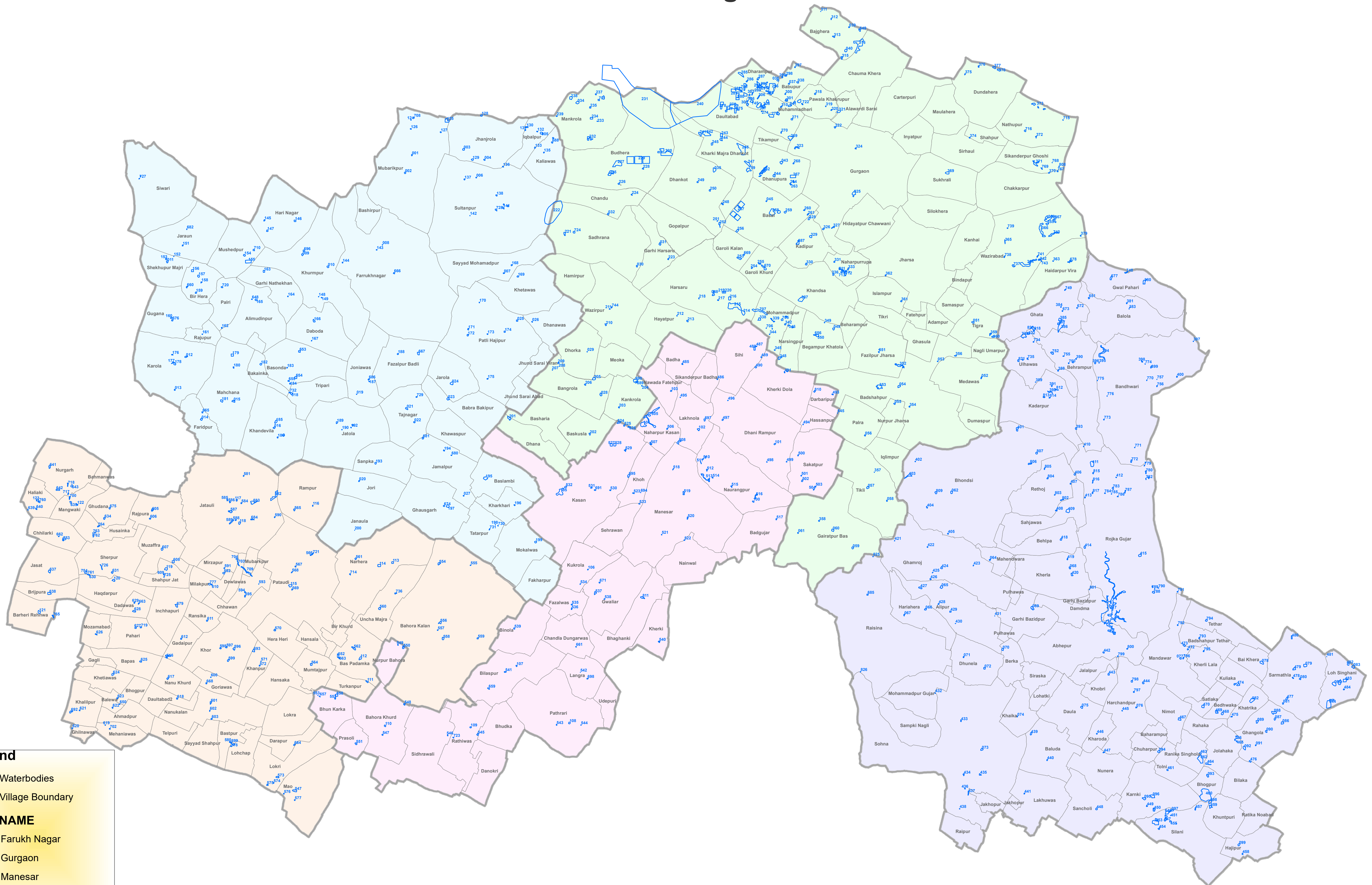
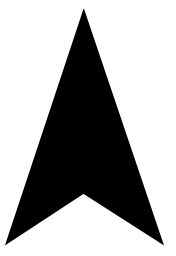
S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
768	768	768-28.47914-77.10920	UAV(2018)	Gurgaon	Sikandarpur Ghoshi	28.47914	77.10920	0.03	3	MCG	Part of old Sikanderpur natural drain
769	769	769-28.47694-77.10461	UAV(2018)	Gurgaon	Sikandarpur Ghoshi	28.47694	77.10461	0.45	3	MCG	Part of old Sikanderpur natural drain
770	770	770-28.39462-77.14881	UAV(2018)	Sohna	Bandhwari	28.39462	77.14881	0.13	3	MCG	Natural Aravalli pond surrounded by vegetation
771	771	771-28.36877-77.14301	1976(SOI)	Sohna	Bandhwari	28.36877	77.14301	0.14	3	MCG	Natural Aravalli pond surrounded by vegetation
772	772	772-28.36354-77.14141	UAV(2018)	Sohna	Bandhwari	28.36354	77.14141	1.19	3	MCG	Natural Aravalli pond surrounded by vegetation
773	773	773-28.37975-77.12980	UAV(2018)	Sohna	Bandhwari	28.37975	77.12980	0.32	3	MCG	Natural Aravalli pond surrounded by vegetation
774	774	774-28.40088-77.14818	UAV(2018)	Sohna	Bandhwari	28.40088	77.14818	0.07	3	MCG	Natural Aravalli pond surrounded by vegetation
775	775	775-28.39482-77.12725	UAV(2018)	Sohna	Bandhwari	28.39482	77.12725	0.08	3	MCG	Natural Aravalli pond surrounded by vegetation
776	776	776-28.38881-77.13137	UAV(2018)	Sohna	Bandhwari	28.38881	77.13137	0.08	3	MCG	Natural Aravalli pond surrounded by vegetation
777	777	777-28.32182-76.73891	1956(ROR)	Pataudi	Milakpur	28.32182	76.73891	1.32	2	Gram Panchayat	As per latest Google image, it is a dry water pond
778	778	778-28.36294-77.14751	Google Earth	Sohna	Bandhwari	28.36294	77.14751	0.09	3	MCG	Natural Aravalli pond surrounded by vegetation
779	779	779-28.36175-77.14710	Google Earth	Sohna	Rojka Gujar	28.36175	77.14710	0.29	3	Private	Natural Aravalli pond surrounded by vegetation
780	780	780-28.35916-77.14767	Google Earth	Sohna	Rojka Gujar	28.35916	77.14767	0.89	3	Private	Mining pit
781	781	781-28.35705-77.14880	Google Earth	Sohna	Rojka Gujar	28.35705	77.14880	0.79	3	Private	Natural Aravalli pond surrounded by vegetation
782	782	782-28.35659-77.14763	Google Earth	Sohna	Rojka Gujar	28.35659	77.14763	0.20	3	Private	Natural Aravalli pond surrounded by vegetation
783	783	783-28.35319-77.13318	Google Earth	Sohna	Rojka Gujar	28.35319	77.13318	1.09	3	Private	Natural Aravalli pond surrounded by vegetation
784	784	784-28.35134-77.12967	Google Earth	Sohna	Rojka Gujar	28.35134	77.12967	0.25	3	Private	Natural Aravalli pond surrounded by vegetation
785	785	785-28.35101-77.13251	Google Earth	Sohna	Rojka Gujar	28.35101	77.13251	0.10	3	Private	Natural Aravalli pond surrounded by vegetation
786	786	786-28.35000-77.13527	Google Earth	Sohna	Rojka Gujar	28.35000	77.13527	0.28	3	Private	Natural Aravali pond with temple alongside
787	787	787-28.35173-77.13844	Google Earth	Sohna	Rojka Gujar	28.35173	77.13844	0.64	3	Private	Natural Drain
788	788	788-28.31281-77.15007	1976(SOI)	Sohna	Rojka Gujar	28.31281	77.15007	1.49	3	Private	Artificial water tank; Could be made by Forest Department
789	789	789-28.31409-77.15060	Google Earth	Sohna	Rojka Gujar	28.31409	77.15060	0.07	3	Private	Mining pit
790	790	790-28.31445-77.15221	Google Earth	Sohna	Rojka Gujar	28.31445	77.15221	0.14	3	Private	Mining pit or dug area
791	791	791-28.31287-77.16057	Google Earth	Sohna	Rojka Gujar	28.31287	77.16057	0.28	3	Private	Natural water body
792	792	792-28.30001-77.16035	1976(SOI)	Sohna	Mandawar	28.30001	77.16035	0.31	3	Gram Panchayat	Natural Aravalli pond
793	793	793-28.29484-77.16966	1956(ROR), 1976(SOI)	Sohna	Badshahpur Tethar	28.29484	77.16966	0.69	1	Gram Panchayat	Village pond along the road, in Aravalli foothills
794	794	794-28.30165-77.17288	1956(ROR), 1976(SOI)	Sohna	Tethar	28.30165	77.17288	1.34	1	Gram Panchayat	Artificial village pond along side road

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
795	795	795-28.28978-77.17145	Google Earth	Sohna	Kherli lala	28.28978	77.17145	0.44	6	Gram Panchayat	Artificial water tank or pond along the road; May be connect with canal
796	796	796-28.28724-77.16253	Google Earth	Sohna	Mandawar	28.28724	77.16253	0.58	3	Gram Panchayat	Aravalli Check dam
797	797	797-28.27452-77.14073	Google Earth	Sohna	Harchandpur	28.27452	77.14073	0.44	3	Private	Natural Aravalli pond surrounded by vegetation
798	798	798-28.27865-77.13996	1956(ROR), 1976(SOI)	Sohna	Harchandpur	28.27865	77.13996	1.01	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
799	799	799-28.28841-77.13405	1976(SOI)	Sohna	Abheypur	28.28841	77.13405	0.31	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
800	800	800-28.29122-77.13820	Google Earth	Sohna	Abheypur	28.29122	77.13820	0.34	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
801	801	801-28.31434-77.12221	Google Earth	Sohna	Damdama	28.31434	77.12221	0.08	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
802	802	802-28.34906-77.11088	Google Earth	Sohna	Rethoj	28.34906	77.11088	0.72	3	Private	Natural waterbody and drain
803	803	803-28.35106-77.10781	Google Earth	Sohna	Rethoj	28.35106	77.10781	0.21	3	Private	Natural Aravalli pond surrounded by vegetation
804	804	804-28.35749-77.10479	Google Earth	Sohna	Rethoj	28.35749	77.10479	0.63	3	Gram Panchayat	Natural Aravalli pond surrounded by vegetation
805	805	805-28.36128-77.10358	Google Earth	Sohna	Rethoj	28.36128	77.10358	0.51	3	Gram Panchayat	Aravalli Check dam
806	806	806-28.36322-77.09721	Google Earth	Sohna	Bhondsi	28.36322	77.09721	1.58	3	Government	Natural Aravalli pond surrounded by vegetation
807	807	807-28.36725-77.10018	UAV(2018)	Sohna	Bhondsi	28.36725	77.10018	1.17	3	Government	Natural Aravalli pond surrounded by vegetation
808	808	808-28.47758-77.11219	UAV(2018)	Gurgaon	Sikandarpur Ghoshi	28.47758	77.11219	0.20	3	MCG	Mining pit
809	809	809-28.35267-77.05605	1976(SOI)	Sohna	Bhondsi	28.35267	77.05605	1.49	1	Gram Panchayat	Village pond in Aravalli foothills
810	810	810-28.39249-77.00386	UAV(2018)	Manesar	Darbaripur	28.39249	77.00386	0.81	1	Gram Panchayat_Civil Panchayat Deh	Old village pond extended; Currently dry
811	811	811-28.31411-76.92736	Google Earth	Manesar	Baghanki	28.31411	76.92736	1.96	3	Gram Panchayat_Civil Panchayat Deh	Large water body in Aravalli foothill
812	812	812-28.39163-77.10918	UAV(2018)	Sohna	Kadarpur	28.39163	77.10918	0.95	3	Gram Panchayat	Aravalli Check dam
813	813	813-28.38878-77.10386	UAV(2018)	Sohna	Kadarpur	28.38878	77.10386	0.64	3	Gram Panchayat	Village pond connecting Aravalli drainage area
814	814	814-28.38854-77.10630	UAV(2018)	Sohna	Kadarpur	28.38854	77.10630	0.39	3	Gram Panchayat	Small seasonal rain water pond in Aravalli foothills
815	815	815-28.35918-77.12468	Google Earth	Sohna	Rojka Gujar	28.35918	77.12468	0.51	3	Private	Natural Aravalli pond surrounded by vegetation

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
816	816	816-28.35597-77.12448	Google Earth	Sohna	Rojka Gujar	28.35597	77.12448	0.61	3	Private	Mining pit filled with rain water
817	817	817-28.35158-77.12429	Google Earth	Sohna	Rojka Gujar	28.35158	77.12429	0.50	3	Private	Mining pit filled with rain water
818	818	818-28.41455-77.09997	UAV(2018)	Sohna	Behrampur	28.41455	77.09997	0.27	2	Private	Low lying area
819	819	819-28.41553-77.09887	UAV(2018)	Sohna	Behrampur	28.41553	77.09887	0.32	2	Private	Low lying area
820	820	820-28.41489-77.09961	UAV(2018)	Sohna	Behrampur	28.41489	77.09961	0.13	2	Private	Low lying area
821	821	821-28.40302-77.09294	UAV(2018)	Sohna	Ulhawas	28.40302	77.09294	0.99	1	Gram Panchayat_Civil Panchayat Deh	Artificial water body
822	822	822-28.41342-77.09754	UAV(2018)	Sohna	Ulhawas	28.41342	77.09754	1.54	2	Private	Low lying area
823	823	823-28.41598-77.09960	UAV(2018)	Sohna	Ghata	28.41598	77.09960	0.12	2	Private	Low lying area
824	824	824-28.41526-77.10063	UAV(2018)	Sohna	Ghata	28.41526	77.10063	0.27	2	Private	Low lying area made due to road
825	825	825-28.32844-77.02817	Google Earth	Sohna	Raisena	28.32844	77.02817	0.10	3	Others	Natural Aravalli pond surrounded by vegetation
826	826	826-28.28416-77.02187	Google Earth	Sohna	Raisena	28.28416	77.02187	0.13	3	Others	Natural Aravalli pond surrounded by vegetation

Waterbodies in Gurugram District

N



Legend

- Waterbodies
- Village Boundary

TEH_NAME

- Farukh Nagar
- Gurgaon
- Manesar
- Pataudi
- Sohna

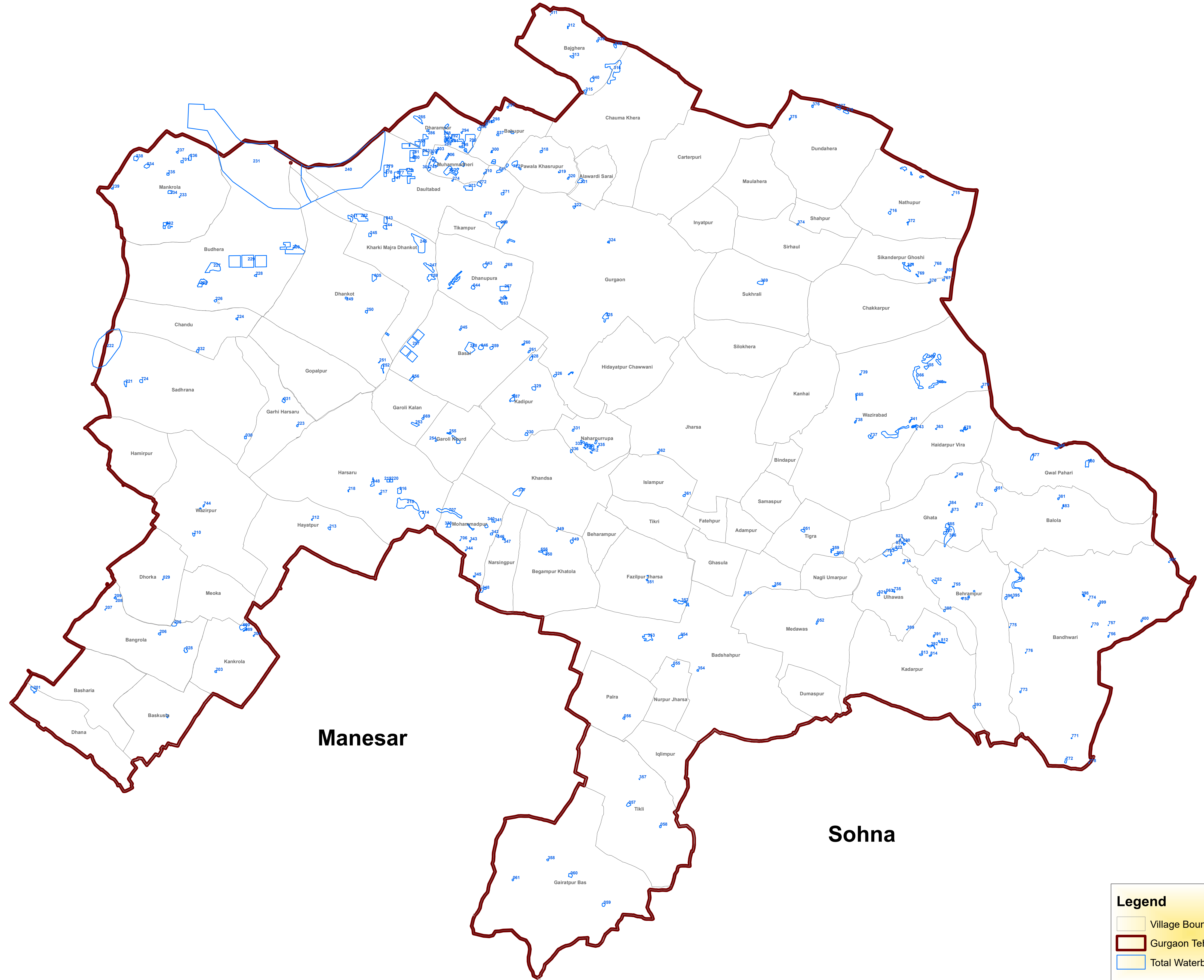
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Waterbodies in Gurugram Tehsil

N






Farukhnagar



Manesar

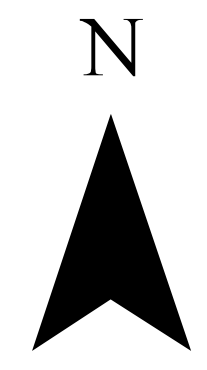
Sohna

Legend

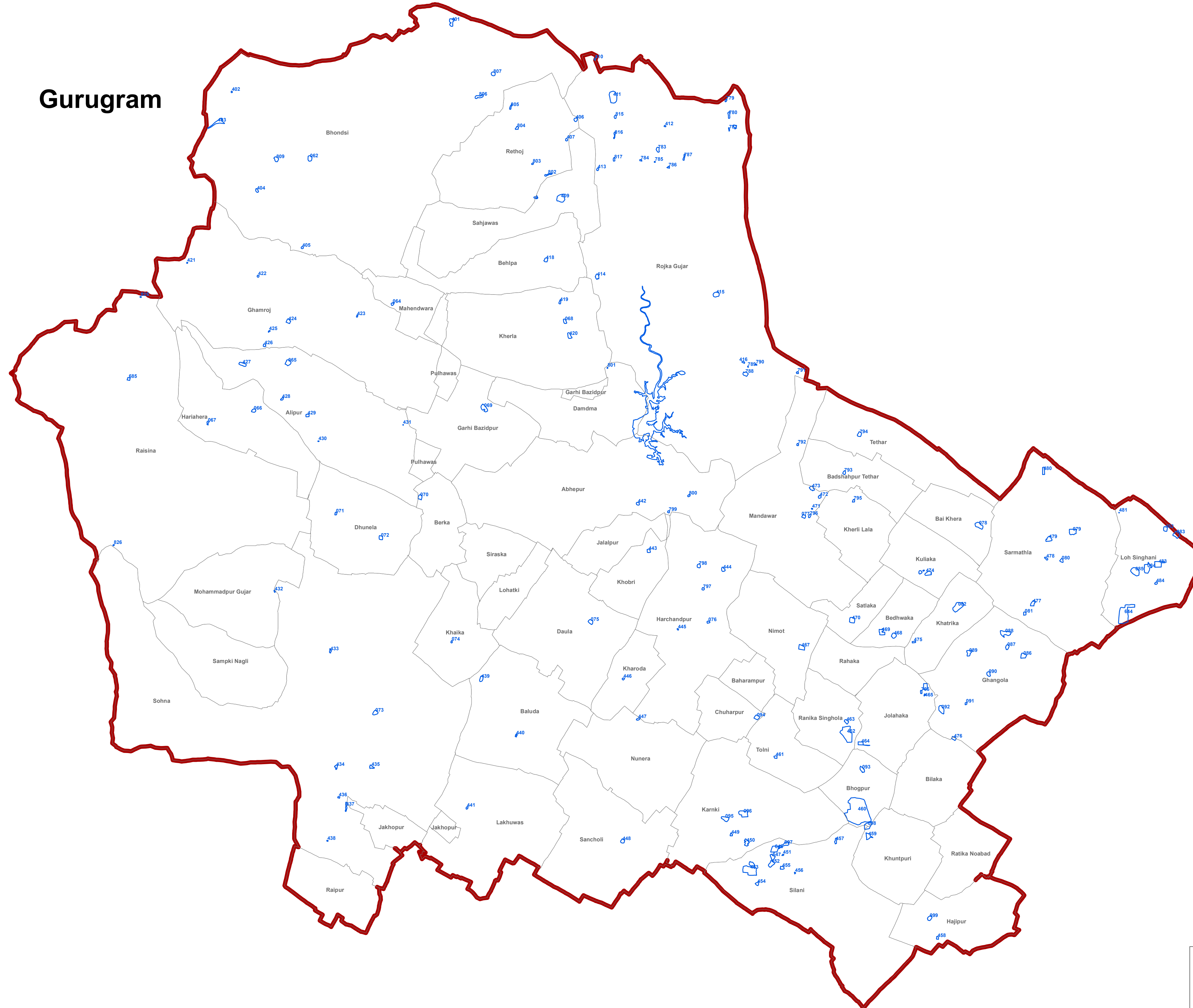
-  Village Boundary
-  Gurgaon Tehsil
-  Total Waterbodies

Scale- 1:45,000

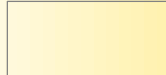

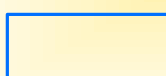
Waterbodies in Sohna Tehsil



Gurugram



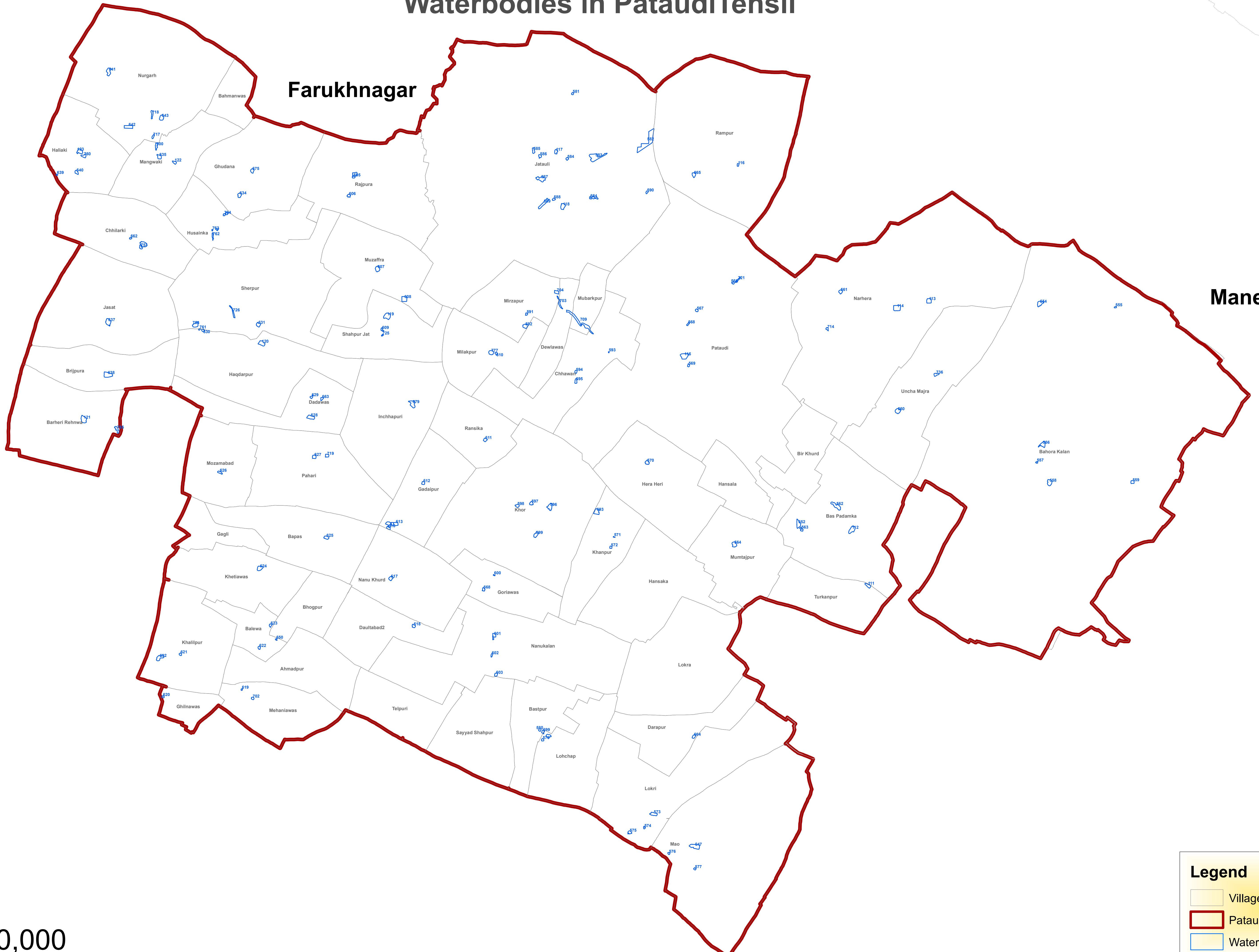
Legend

-  Village Boundary
-  Sohna Tehsil
-  Waterbodies

Scale- 1:40,000

Waterbodies in Pataudi Tehsil

N

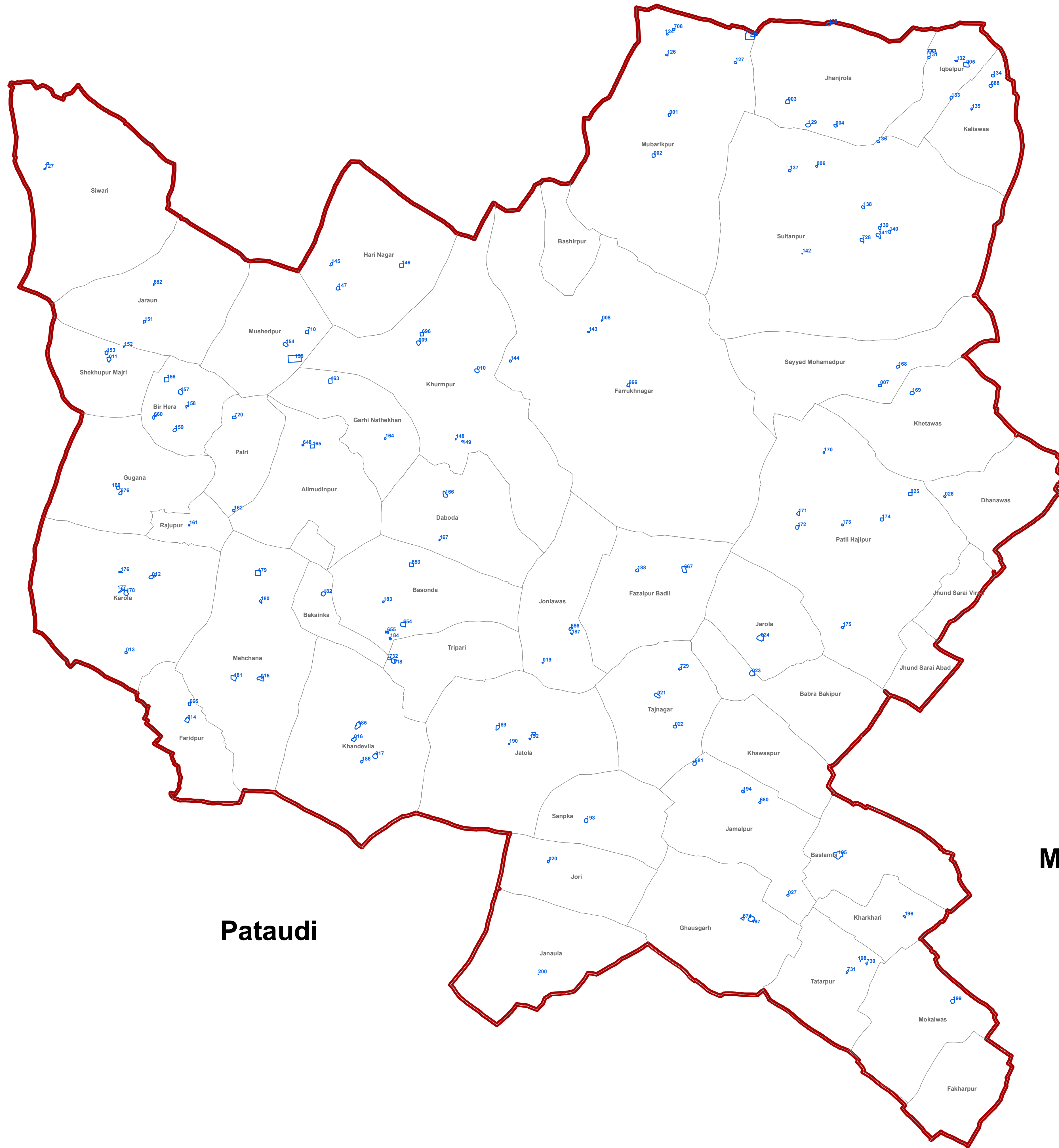
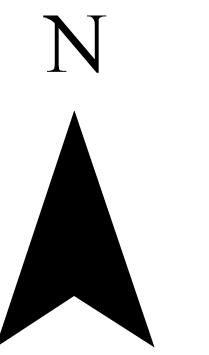


Scale- 1:30,000

Legend

- Village Boundary
- Pataudi Tehsil
- Waterbodies

Waterbodies in Farukhnagar Tehsil



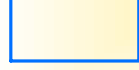


Gurugram

Manesar

Pataudi

Legend

-  Village_Boundary_Project
-  Farukhnagar Tehsil
-  Waterbodies

Scale- 1:40,000

Waterbodies in Manesar Tehsil

N

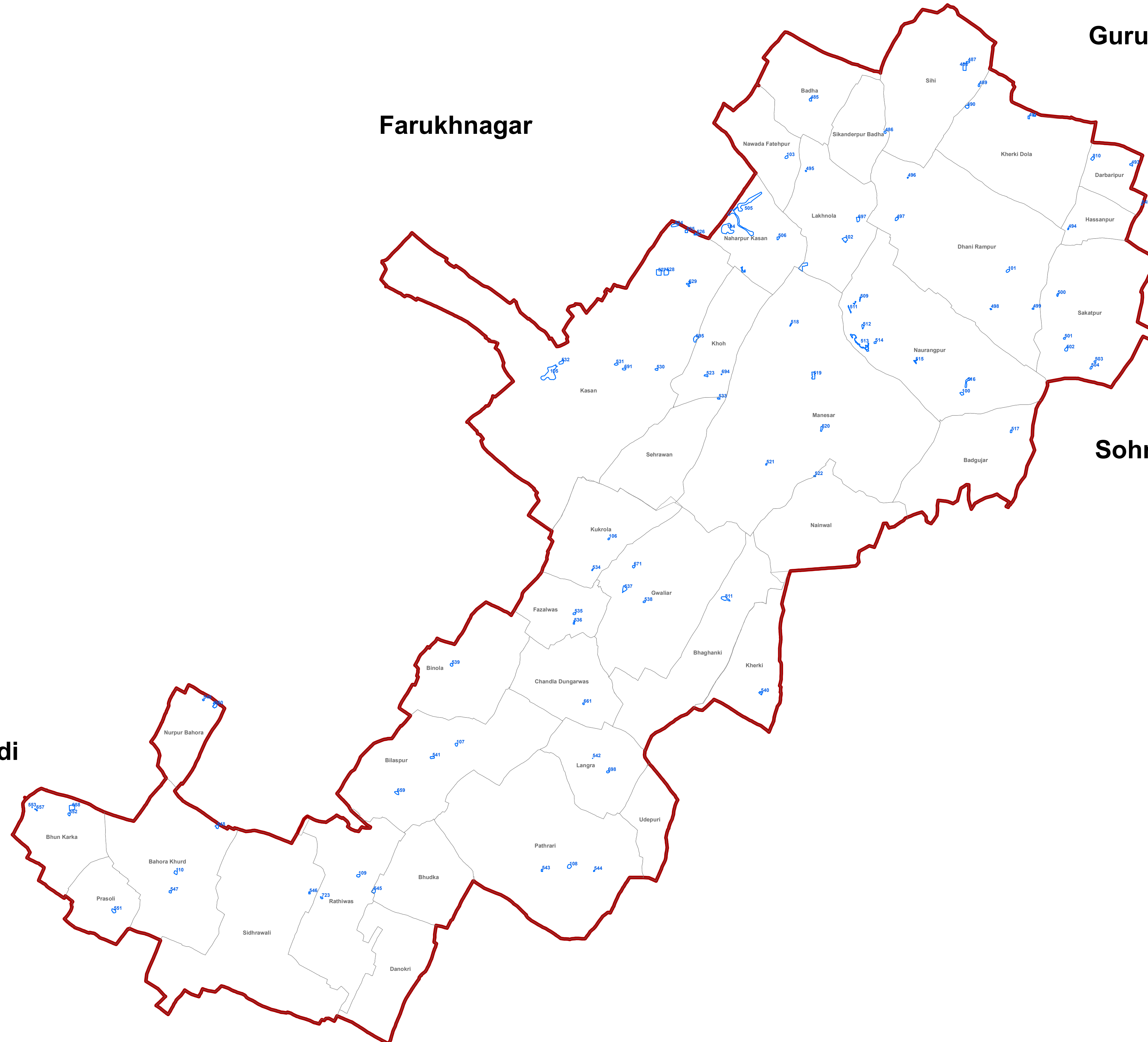


Gurugram

Farukhnagar

Sohna

Pataudi



Legend

- Village Boundary
- Manesar Tehsil
- Waterbodies

Scale- 1:40,000

Ghata Bundh Watershed

1. Location and Extent

The Aravalli hills in South Delhi-Gurgaon continuum form a basin enclosed by the Quaderpur-Mehrauli-Tughlakabad-Bandhwari ridges. The basin is situated between 77.10°E - 77.23°E longitude and 28.37°N – 28.48°N latitude. Mean sea level of the alluvium in the basin varies

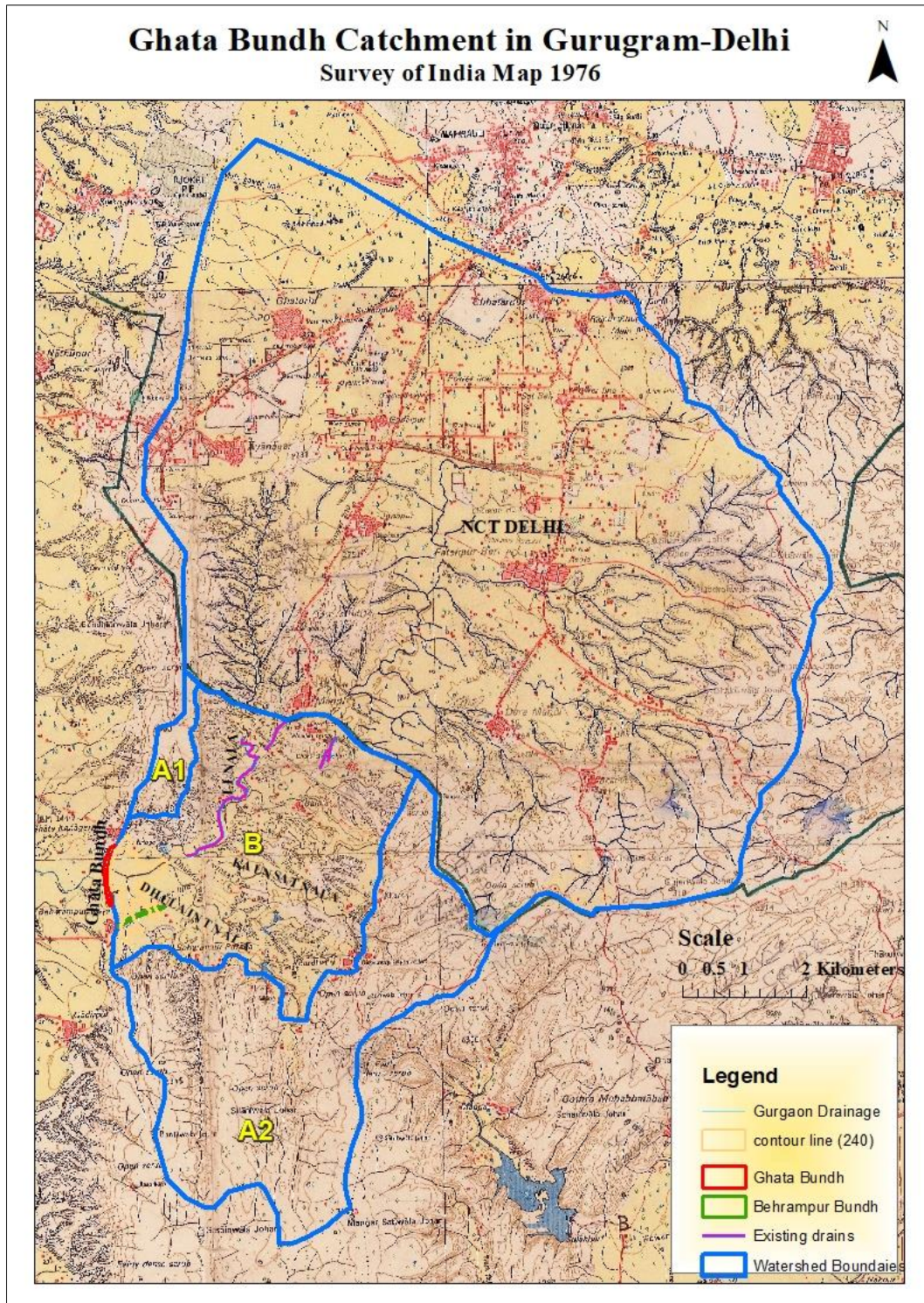


Figure 1: Extent of Ghata bundh watershed

from 240m (Ghata) to 270m (Ayanagar-Chhatarpur-Sat Bari-Dera Mandi axis), generally sloping in west and south direction. The direction of waterflow is evident from the streamwork depicted in the SOI map given in Figure 1. The Quaderpur-Mehrauli segment of the ridge is broken by a 1.5 km long low lying stretch between village Ghata Kanagarpur (on southern tip of the northern part) and village Behrampur (on northern tip of the southern part). This gap or ‘ghata’ provides a gateway to the excess stormwater of the above described basin. Three major streams, namely Li nala, Kausat nala and Dhulaint nala converge near the bundh. Li nala collects water mainly from NCT Delhi whereas other two collect water from Gurugram district.

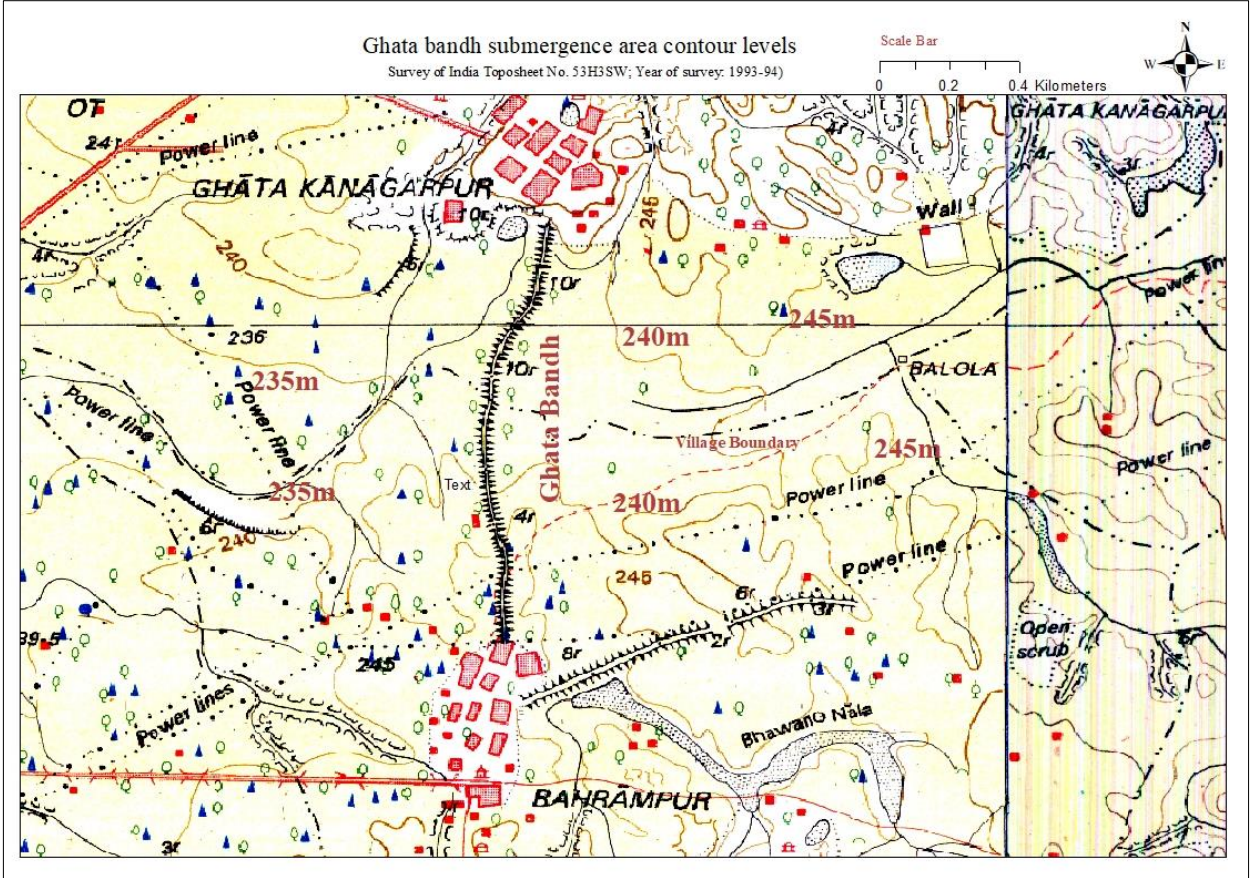


Figure 2: Ghata bandh submergence area_SOI Map

2. Ghata Bundh

It is further observed from the SOI map sheet no. 53H3SW, which is based on the survey of 1993-94 (Figure 2), that there is a 1.25 km long embankment between village Ghata and Behrampur across the whole gap or ‘ghata’ and hence acting as barrier to the storm water flow from the basin. A reference to the USGS declassified space photographs shows that this bundh also existed in 1973. The Ghata part is more conspicuous with the presence of trees along side, whereas hardly any tree is noticeable in Behrampur part. Lower contour level of the bundh lies between 235m and 240m whereas upper level lies between 240m and 245m contours, hence suggesting approximate height of the embankment to be about 5m. The upstream level below

240m contour is about 60 ha which further extends to 100 ha. towards the 245m. Evidently, the

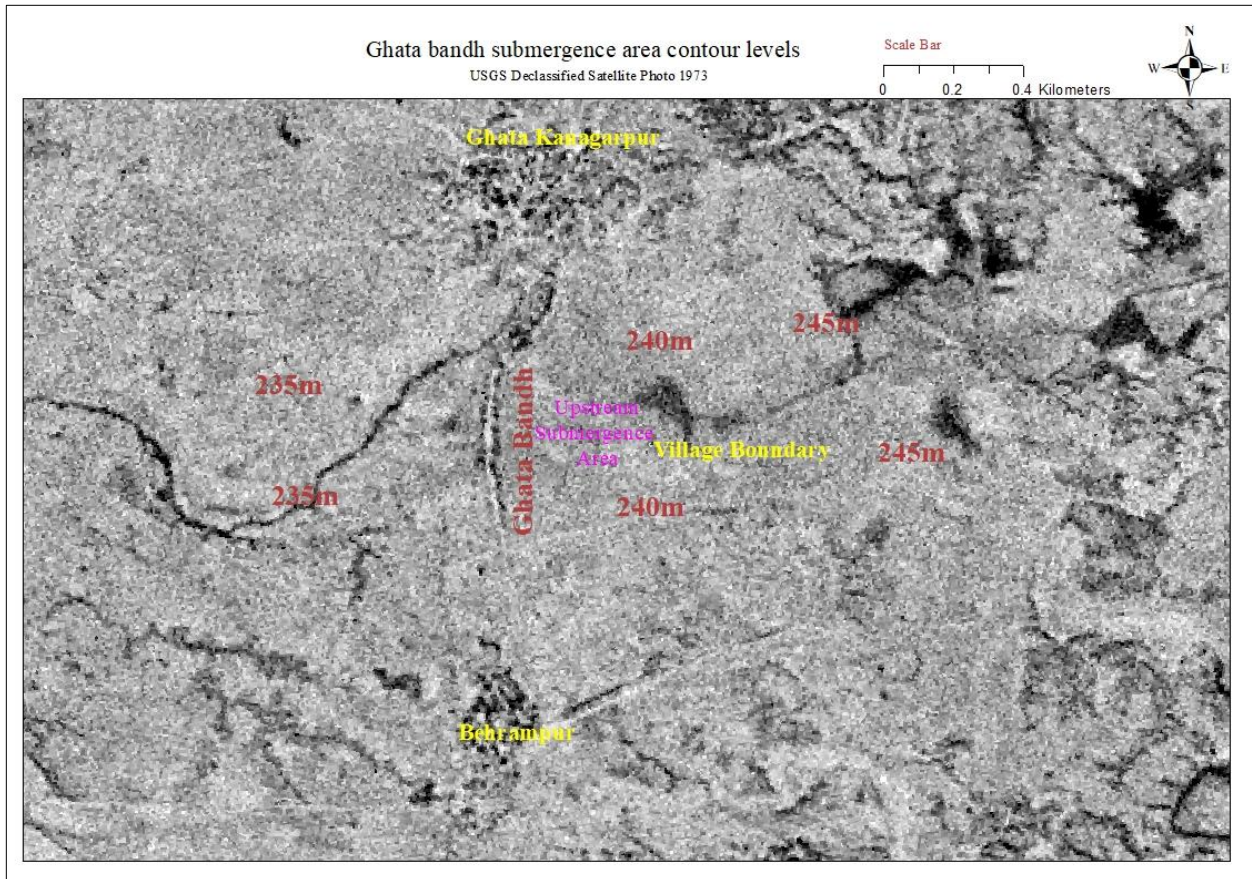


Figure 3: Ghata bandh: USGS Declassified Photo

60ha area below 240m contour is vulnerable to floods during peak storm waterflow, whereas the vulnerability is moderate above msl 240m. Level of water in the channel downstream is about 235m. Boundary between Ghata and Behrampur villages seems to follow the water channel on upside as well as downside of the bundh.

3. Ghata ‘Jheel’ or ‘Lake’

The submergence area of about 5m depth spread over 60 ha (below msl 240m) to 100 ha (upto msl 245m) of land on upstream side of the Ghata bandh makes a vast pondage area with huge potential for storm water storage. However no perennial waterbody can be seen in any of the three historical maps except a comparatively small waterbody of about 2 ha. on contour 245m visible in the SOI map (Figure 2) and 1973 photo (Figure 3). Even then, there has been an immense value of the vast submergence area in recharge of local aquifers. Subsequently, certain significant changes have been brought in the land use of the catchment area which need to be examined.

4. Catchment area, land ownership and landuse change issues

The total catchment area upstream of Ghata bundh, as estimated from the SoI maps (Figure 1) is about 12575 ha; out of which about 9075 ha. is situated in NCT Delhi, whereas remaining 3500 ha. area lies in Haryana state. The Haryana portion further lies in eight villages, namely Ulhawas (32.31 ha), Gwal Pahari (546.64 ha), Ghata Kanagarpur (136.96 ha), Kadarpur (2.71 ha), Balola (622.23 ha), Behrampur (528.91 ha), Bandhwari (1626.58 ha) and Haiderpur Viran (3.94 ha) Since the time of above-referred SOI maps (1976, 1994) and USGS declassified photo sources (1973), the landuse on the ground has substantially changed, resulting in modification of the hydrological parameters in various ways. Hence the erstwhile 60-100 ha. submergence area situated ahead of Ghata bundh needs to be re-examined.

The urbanisation driven spurt in land value has prompted many land owners in Ghata to reclaim the title of their erswhile land which was earlier donated by their ancestors to the Panchayat for

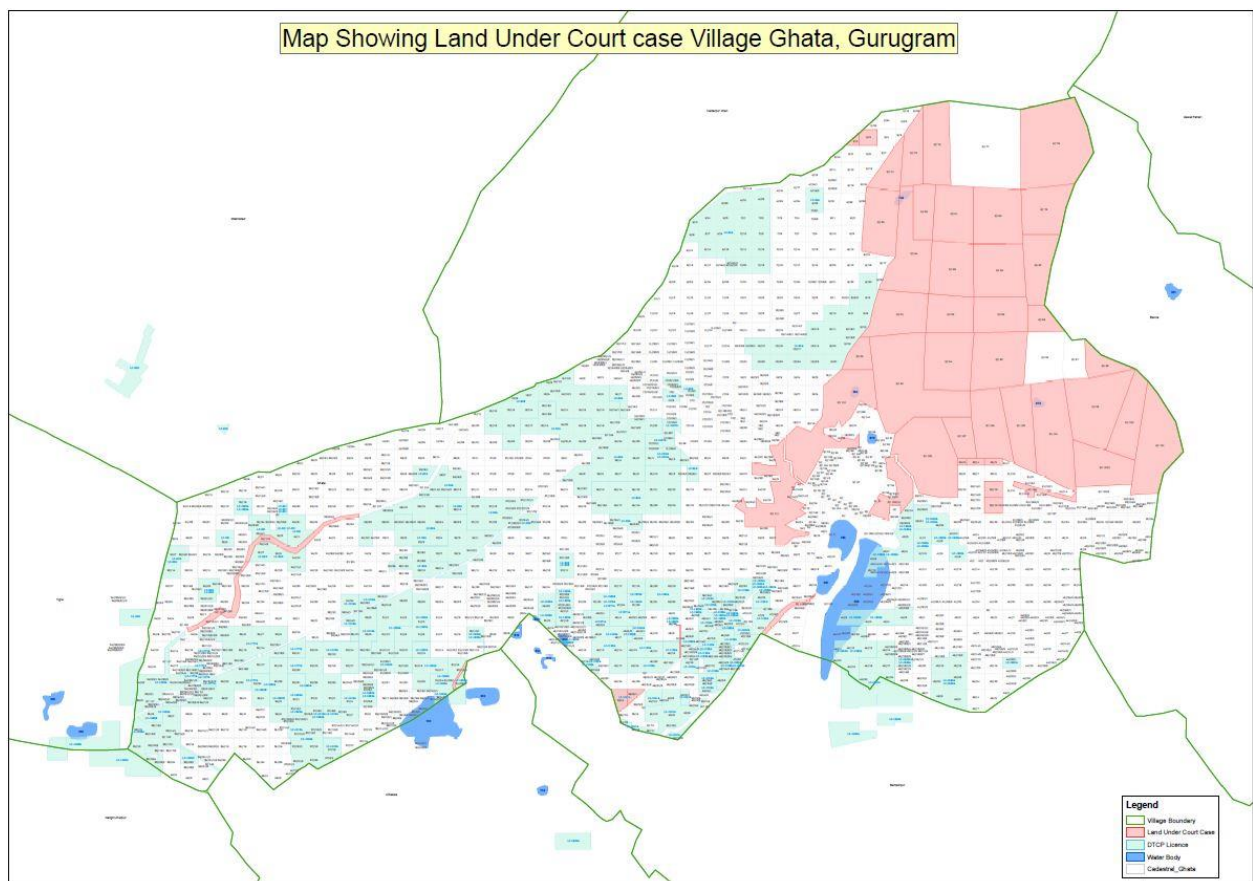


Figure 4: Ghata land under Court Cases and DTCP Licenses

common community use. Out of the 137 ha or about 350 acre area of Ghata village falling in the catchment of Ghata bundh, about 267 acre land is now under litigation in various courts including the Hon'ble High Court of Punjab and Haryana. It is shown with brown color in the map (Figure 4).

Further, the Department of Town & Country Planning (DTCP) has issued several licenses for urbanisation purposes in village Ghata. The land covered under the court cases and the permitted land use change for urbanisation is shown in the map given in Figure 4.

4.1. Land under court cases for ownership issues

The GIS Division, GMDA, has provided a list of 52 revenue numbers related to the court cases. It is observed from the UAV image (Figure 5) that the land under court cases primarily comprises rocky-hilly terrain situated on both side of the Southern Peripheral Road (SPR). The area comprises typical hilly grazing land covered with dry deciduous forest scrub. This area was classified as common lands since 1939. However, residents of the village were able to obtain orders in their favour in the court of then Commissioner, Gurgaon, Division vide order dated 03.02.2000. This order has been challenged by the erstwhile Gram Panchayat vide CWP No. 6950 of 2000 in the Punjab & Haryana High Court; and on vesting of the Gram Panchayat in the Municipal Corporation, Gurugram, the case is now being pursued by the Municipal Corporation.

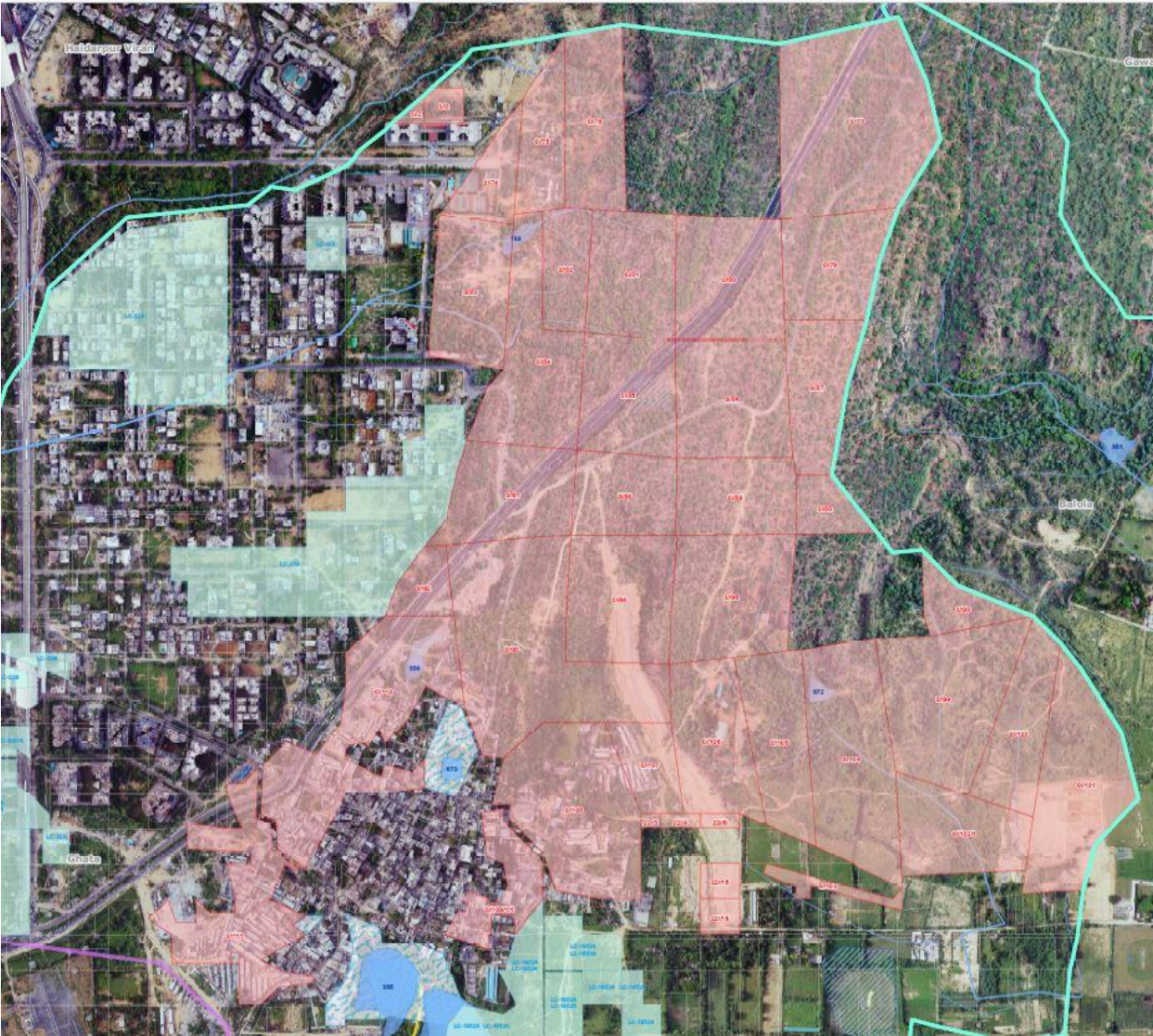


Figure 5: Ghata village land under Court Cases: UAV Image

which was affecting other low lying areas and in order to check this flooding, this kost nallah was realigned along Southern Peripheral Road (SPR). The realigned Nala was also reflected in Development Plan of GMUC-2025 AD.”

In another affidavit dated 22.07.2016 filed before the Hon’ble National Green Tribunal (NGT) by Shri Arun Gupta, the then Principal Secretary, Department of Town & Country Planning in O.A No. 325 of 2015 in para 11, it has been averred that:

“10. That the contents of para no. 11 of the rejoinder are wrong and denied. It is wrong that the answering respondents have no right to grant licence for development of residential colonies in Sector 58. The said area has been earmarked in the Development Plan as a residential sector. Therefore, the Director, Town & Country Planning is competent to grant licence for development of residential colonies in the said sector. It is also wrong that the Ghata Bundh has been destroyed as no licence/CLU permission has been granted over land forming part of the Bandh. The Bandh has been retained as such in the sectoral plan approved for sector 58. The submissions made in reply to the main application are also reiterated.

12-14. That the contents of para no. 12, 13 & 14 of the rejoinder are wrong and denied. It is also submitted that in the Development Plan of Gurgaon Manesar Urban Complex 2025 AD, under the head ‘Provision of storm water drain’ it has been mentioned that in the published Final Development Plan-2021 of Gurgaon Manesar Urban Complex, a nallah was proposed passing

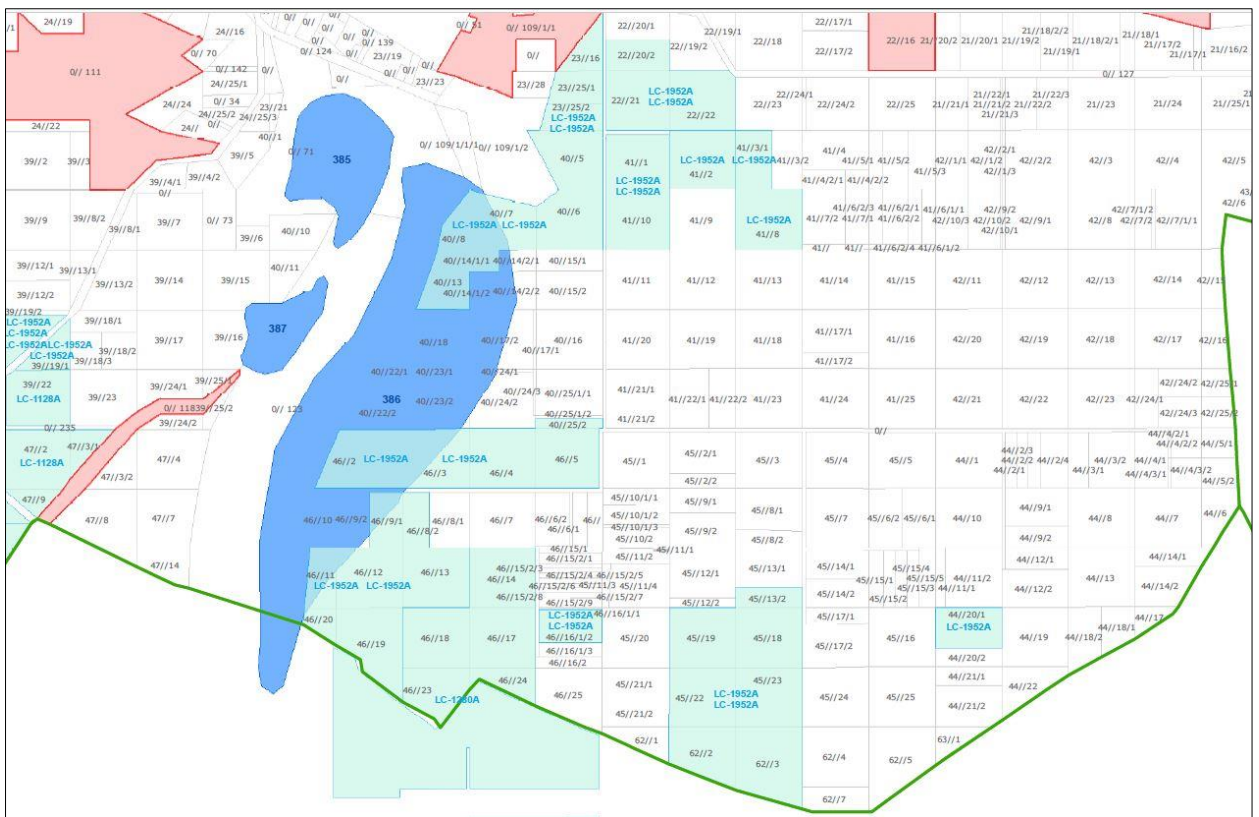


Figure 7: Ghata bundh catchment under Development License_Shazra

through residential sector 58 to 66. A technical committee, on the basis of topographical survey, conducted a feasibility study for construction of nallah and recommended to re-align this nallah alongwith 90 meters wide Southern Periphery Road. The committee observed that the proposed nallah was passing through the residential zone and recommended that it should be in the form of a covered drain or a box drain as per the design to be prepared by Engineering Wing of HUDA. Therefore, a storm water box drain was proposed to be constructed parallel to 30 meter wide green belt along the southern Periphery Road from sector 58 to 66 i.e. upto Sohna road beyond the southern edge of the green belt. That for the purposes of planned development in accordance with the Development Plan and taking care of the expected storm water including the Ghata Bundh, HUDA has realined Kost Nallah along Southern peripheral Road. Irrigation Department has not only provided the estimated discharge for the nallah but also provided the design details for the same. This fact that discharge of Ghata Bandh and sector 58 has been taken care of has been confirmed by Engg-in-Chief Irrigation Department also as explained in para 6 above.”

5. Present Status of Waterbodies

During the recent inventory of waterbodies in Gurugram districts, nine waterbodies have been noticed in Ghata village which are shown in Table 1 and Figure 8.

Table 1: Inventory of waterbodies in Ghata Kanagarpur

S.No	Waterbody No.	Unique ID	Source	Tehsil Name	Village Name	Latitude	Longitude	Area (acres)	Category	Ownership	Final Remarks
384	384	384-28.42346-77.11194	WV(2012)	Sohna	Ghata	28.42346	77.11194	0.26	3	Private	Old Aravalli watercourse; No construction; Garbage dumping seen; At risk
385	385	385-28.41856-77.11138	1956(ROR), WV(2012)	Sohna	Ghata	28.41856	77.11138	2.61	3	MCG	Part of old ghata lake. No construction
386	386	386-28.41638-77.11179	1956(ROR), WV(2012)	Sohna	Ghata	28.41638	77.11179	14.73	3	Private	Part of old ghata lake-bed; Now being urbanized
387	387	387-28.41704-77.11074	WV(2012)	Sohna	Ghata	28.41704	77.11074	1.15	3	Government	Part of old Ghata lake downstream of Ghata bundh
672	672	672-28.42297-77.11896	UAV(2018)	Sohna	Ghata	28.42297	77.11896	0.27	3	Private	Natural Aravalli pond with temple by the side
673	673	673-28.42189-77.11256	1956(ROR)	Sohna	Ghata	28.42189	77.11256	0.30	1	MCG	Village pond with dirty water; Board visible saying "Waterbody developed by ANSAL builware ltd. Under CSR scheme". Segregation/treatment of waste water required
749	749	749-28.43003-77.11389	UAV(2018)	Sohna	Ghata	28.43003	77.11389	0.42	3	Private	Narural Aravalli pond with rain water; Surrounding area encroached by jhuggis etc.
823	823	823-28.41598-77.09960	UAV(2018)	Sohna	Ghata	28.41598	77.09960	0.12	2	Private	Low lying area
824	824	824-28.41526-77.10063	UAV(2018)	Sohna	Ghata	28.41526	77.10063	0.27	2	Private	Low lying area made due to road

Out of the nine waterbodies numbered 385, 386 and 673 are recorded in the RoR 1956, whereas other six waterbodies have been noticed in the WV satellite images (384, 387) and UAV images (672, 749, 823 and 824).

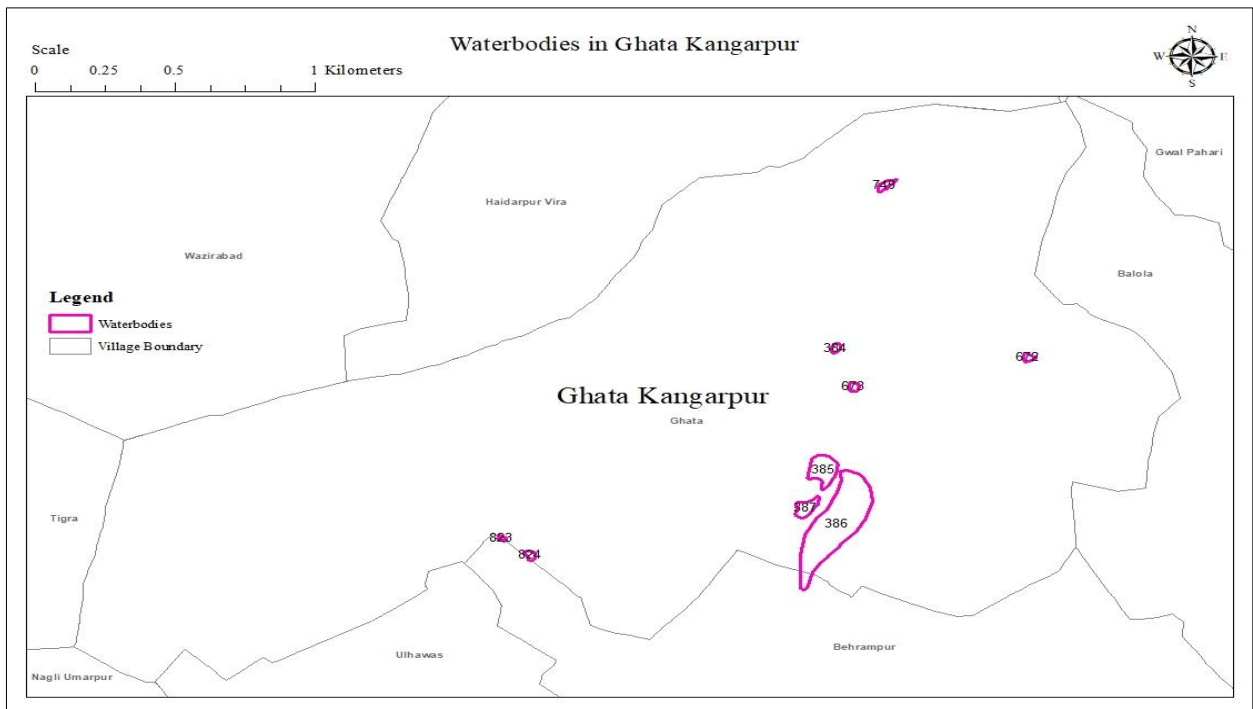


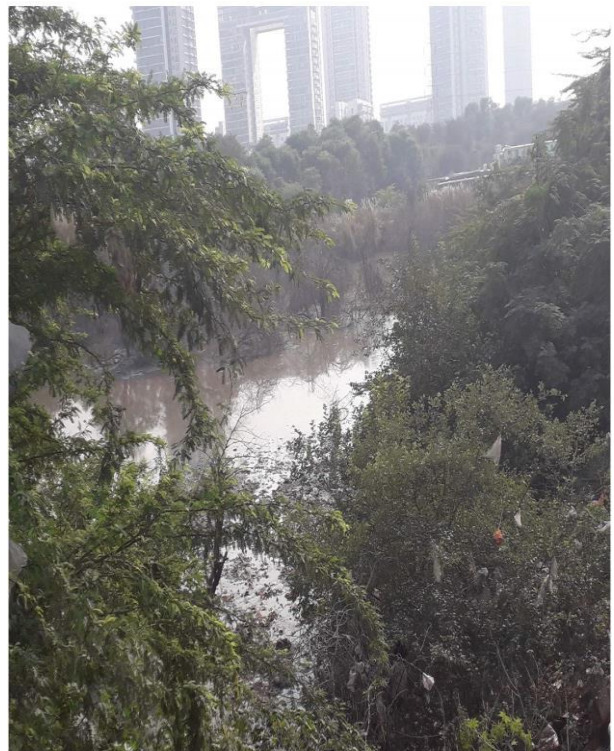
Figure 8: Waterbodies in Ghata Kangarpur

5.1. Waterbody No. 385

This is an old waterbody duly entered in RoR 1956. It is situated on downstream side of Ghata Bundh. Its restoration, development and management is now in the purview of MCG (Figure 9).

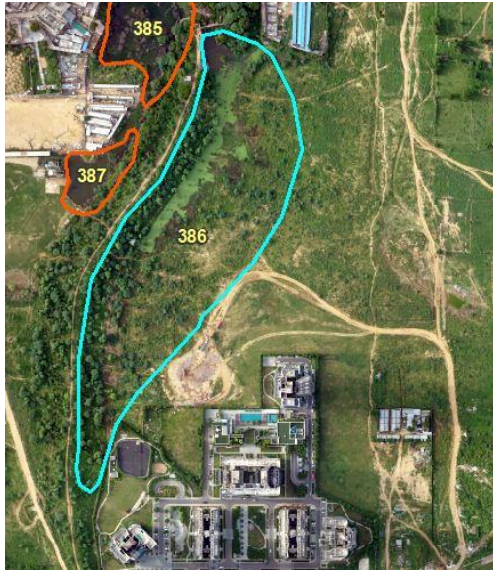


Figure 9: Ghata waterbody UID 385



5.2. Waterbody No. 386

This is an old waterbody duly entered in RoR 1956. It is situated on upstream side of Ghata Bundh. It lies in private ownership. Areas close to this waterbody have been issued Development Licenses. In view of the importance of this site for water and nature conservation, it is prudent not to change its landuse.



**Figure 10: Ghata waterbody
UID 386**

5.3. Waterbody No. 673













The WB no. 673 is an old waterbody duly entered in RoR 1956. It is a typical pond situated in the village. It is now in the purview of MCG and seems to have been given to M/s ANSAL Buildware Ltd. for development under CSR. However, the water is dirty; the village wastewater needs to be segregated and treated.



**Figure 11: Ghata waterbody UID
673**

Following six waterbodies (Table 2) are neither mentioned in the RoR 1956 nor mapped in the SOI maps of 1976. These have, however, been noticed in the WV satellite images (384, 387) and UAV images (672, 749, 823 and 824).

Table 2: Ghata waterbodies noticed in images

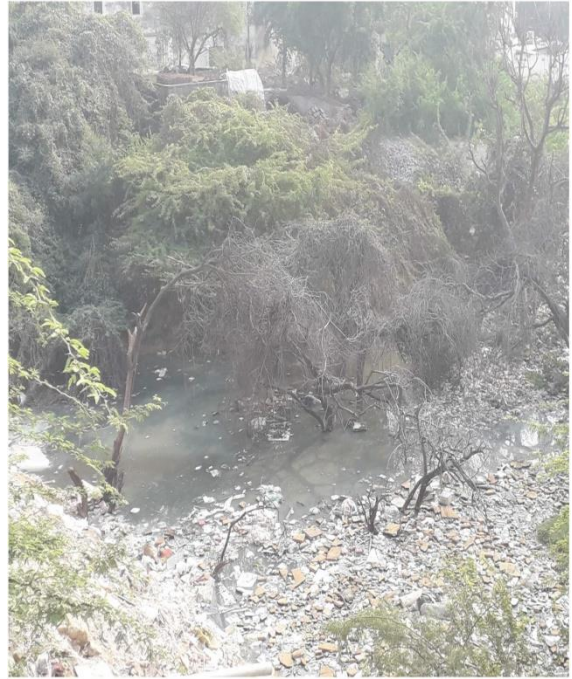
S No.	Water No.	Tehsil Name	Village Name	Latitude	Longitude	Site snap(Google Earth)	Site snap(Field)	Area (acres)	Category	Ownership	Final Remarks
261	384	Sohna	Ghata	28.4235	77.1119			0.26	3	Private	Old Aravalli watercourse; No construction; Garbage dumping seen; At risk
264	387	Sohna	Ghata	28.417	77.1107			1.15	3	Government	Part of old Ghata lake downstream of Ghata bundh
549	672	Sohna	Ghata	28.423	77.119			0.27	3	Private	Natural Aravalli pond with temple by the side
626	749	Sohna	Ghata	28.43	77.1139			0.42	3	Private	Natural Aravalli pond with rain water; Surrounding area encroached by jhuggis etc.
700	823	Sohna	Ghata	28.416	77.0996			0.12	2	Private	Low lying area
701	824	Sohna	Ghata	28.4153	77.1006			0.27	2	Private	Low lying area made due to road

5.4. Waterbody No. 384

Waterbody no. 384 is formed naturally on an old Aravalli stream. It lies in private ownership and is being filled by dumping garbage.



Figure 12: Ghata waterbody UID 384



5.5. Waterbody No. 387

Waterbody no. 387 is formed in low lying area adjacent to the bundh on downstream side. Since it is owned by Government and spread over more than an acre, it should be possible to develop and manage it.



Figure 13: Ghata waterbody UID 387

5.6. Waterbody No. 672

Waterbody no. 672 is formed naturally on an old Aravalli stream. It lies in private ownership.



Figure 14: Ghata waterbody UID 672

5.7. Waterbody No. 749

Waterbody no. 749 is formed naturally on an old Aravalli stream. It lies in private ownership and is being filled by dumping garbage.



Figure 15: Ghata waterbody UID 749

5.8. Waterbody No. 823 and 824

Waterbody no. 823 and 824 are small low lying areas in private ownership.



Figure 16: Ghata waterbody UID 823

Figure 17: Ghata waterbody UID 824

6. Conclusion

1. The submergence area upstream of the 1.2 km long Ghata bundh extending from Ghata to Beharampur villages has been observed as the largest and most important hydrological feature in Ghata village. However no perennial waterbody (WB) has been observed in this area in the maps except water spread in about 2 ha. noticeable in USGS declassified satellite photo (1973) which is now non-existent on the ground and hence not mapped. The RoR (1956) shows only two water bodies, numbered 385 and 673. WB no. 673 is a typical small village pond under the purview of MCG. It covers an area of about 0.3 acre, now given to M/s Ansals for development under CSR. WB no. 385 is a 2.6 acre waterbody downstream of the bundh. It is under the purview of MCG. WB no. 387, covering an area of 1.15 acre is a government owned waterbody situated downstream of the bundh. WB no. 386 is situated upstream of the bundh in privately owned land, duly recorded as such in the RoR 1956. This is the largest waterbody spread over 14.73 acres of land.

From the foregoing account, it is inferred that at present there is no government/public owned waterbody upstream of the Ghata bundh which could be defined as 'Ghata Jheel or Ghata Lake'. The Ghata bundh itself now survives as a 800m long structure. If the bundh submergence area or 'lake' is to be revived, there will be a need to restore the stream or creeks that brought water to the erstwhile 'lake' bed. Alongwith this, the downstream creek will also need to be protected and restored. A minimum area behind the lake will need to be identified and put under category of 'waterbody'.

For the purpose of this study, irrespective of the land ownership, whole of the submergence area upstream of Ghata bundh has been analysed. If the lake is to be survived

2. This study has been made in compliance to the Hon'ble NGT Order date 20-7-2018 which, inter alia, requires
 - (i) 'To restore Ghata Lake in Gurgaon district and not to grant development permission over water bodies and their catchment areas in Gurgaon and Faridabad districts' and
 - (ii) 'To look into the grievance (of the petitioner) about the water body at Ghata village. In the status report filed by the State of Haryana on 10.03.2017, it is stated that waterbody at Ghata village is one among the list of identified waterbodies in Gurgaon, and demarcation and wire fencing of this waterbody will be done by the department. Let that be done.'

In this context, it is observed that

- (i) The first part extends the scope of not granting development permission over the water bodies and their catchment areas in Gurgaon and Faridabad districts. It has found during that catchment area of Ghata bundh (Ghata Jheel) covers about 9075 ha. area in NCT Delhi and about 3500 ha. area in eight villages of Gurugram district. This study has focused only on 137 ha. of catchment area falling in Ghata village.
 - (ii) The action on the earlier government reply dated 10-03-2017 is in the purview of the Irrigation Department.
3. Though GMDA has looked into the 'Ghata Jheel' aspects due to specific orders of Hon'ble NGT, the owning/custodian department/bodies are expected to know the detailed status of the waterbodies in their respective jurisdiction and are under obligation to comply with the legal orders of their own. GMDA has limited itself to the study and analysis of the 'Ghata Jheel' area and not on the preservation aspects of the terrain which would fall squarely within the ambit of the land owning public agencies mentioned above. GMDA shall bring the directions of Hon'ble NGT to the notice of the land-owning public agencies for demarcation and wire-fencing of the waterbodies under their ownership.

From

Commissioner,
Municipal Corporation,
Gurugram.

To

Additional Chief Executive Officer,
Gurugram Metropolitan Development Authority,
Gurugram.

Memo. No. MCG/JC-III/2019/19004

Dated: 18/04/19


Subject: Providing the status with detail of continuing litigations on the ownership of common lands in village Ghata being pursued by MCG in the Hon'ble Court of Punjab & Haryana.

Reference: Your office D.O. No. A-34001/1/2018-Sectt./11 dated 05.04.2019.

It is submitted for your kind information that one CWP No. 6950 of 2000 titled as Gram Panchayat Ghata v/s State of Haryana related to ownership of common lands in village Ghata is pending in the Hon'ble Punjab & Haryana High Court and being pursued by Municipal Corporation, Gurugram. The next date of hearing for arguments is fixed for 17.07.2019.

2. A detailed note related to continuous litigations of ownership of common lands in village Ghata is enclosed herewith for your kind information please.


Encl: As above.


Joint Commissioner-III,
for Commissioner,
Municipal Corporation,
Gurugram.

Endst. No MCG/JC-III/2019/19005

Dated: 18/04/19

A copy of above is forwarded to PA-to-CMC/Addl. MC, Municipal Corporation, Gurugram for information of CMC/Addl.MC.


Joint Commissioner-III,
for Commissioner,
Municipal Corporation,
Gurugram.

Village Ghata

Comments on the decision of the Court of Commissioner Gurgaon Division Gurgaon dated 03.02.2000

The brief facts and history of the land of village Ghata are as under.

An application under section 7 of the provision of Punjab Village Common Lands (Regulation) Act, 1961 was filed by Gram Panchayat Ghata before the Court of Assistant Collector first grade (Sh. Harnarayan Singh District Revenue Officer) on 23.02.1996. Gram Panchayat Ghata claimed that it was owner in possession of the land measuring 405 Kanal 19 Marlas and the nature of land is Banjar Qadim, Gair Mumkin Pahar, Nala etc. and the villagers have been collecting fire wood, grass and grazing their Cattle in the same. The land is being used by villagers for grazing their animals, therefore the land is being used for common purposes. The Gram Panchayat stated that respondents have taken possession of the land in question illegally by fencing barbed wire. Notice was sent by the Court of Assistant Collector first grade and reply was filed on 18.03.1996 on behalf of Tulla Ram. In the reply the question of title was raised by him and prayed that the question of title may be decided under section 7 (3) of the Punjab Village Common Lands (Regulation) Act, 1961.

Tulla Ram plaintiff filed an application on dated 04.04.1996 in the title suit under section 7 (3) of the 1961 Act, in which it was claimed that he and other proprietors of Patti Asha & Phulla are in possession of 2633 Kanal 16 Marla land situated in village Ghata in accordance with their

shares. Gram Panchayat Ghata filed reply to the same on dated 09.04.1996 in which the claim was challenged. The Assistant Collector first grade Gurgaon decided all applications by common order on dated 30.04.1996 and accepted the application/ suit and the suit was decreed by common order decreeing that the land in dispute vest in the proprietors of Patti Asha & Phula in equal share as per the revenue record and not vest in Gram Panchayat.

Against the order of Assistant Collector first grade Gram Panchayat Ghata filed an appeal before Collector Gurgaon on dated 17.06.1996. Collector Gurgaon after hearing the arguments of both the parties accepted the appeal of Gram Panchayat Ghata vide order dated 12.05.1997 after taking into consideration all the facts, circumstances, revenue record and evidence placed on the file. Ld. Collector has set aside the order of Assistant Collector first grade dated 30.04.1996 and held that the land in dispute is used for common purposes, therefore under section 2 (g) (3) of The Punjab Village Common Lands (Regulations) Act, 1961, the land vest in Gram Panchayat Ghata.

The proprietors of Patti Asha & Phula of village Ghata filed a revision Petition before the Divisional Commissioner Gurgaon against the order of the Collector Gurgaon dated 12.05.1997 and the same were accepted by a consolidated order of Divisional Commissioner Gurgaon dated 03.02.2000 vide which the order passed by the Collector Gurgaon was set aside and affirmed the judgment and decree dated 30.04.1996 passed by the Assistant Collector first grade Gurgaon.

Gram Panchayat Ghata had filed CWP No. 6950 of 2000 in the Hon'ble Punjab & Haryana High Court against the order dated 03.02.2000 passed by Sh. L.S.M Salins Divisional Commissioner Gurgaon.

The finding of the worthy Commissioner that the ownership and possessions of the property in dispute vest with the proprietors of the Patti Phulla & Asha is not based on the facts & as per revenue record.

As per Jamabandi 1939-40 the land in dispute is Khewat No 91/86 and khatoni No. 198 entered in the column of ownership as Shamlat Deh Hasab Hissa Jail Patti Asha Mundarja Khewat No. 60 ½ share Patti Phula Hasab Hissa Paimana Malkiyat ½ share and in the column of possession shown as Makbuja Malkan . The land described as Gair Mumkin Nalah, Banjar Qadim, Gair Mumkin Pahar measuring 638 Bigha 16 Biswa. These very entries are in 1946-47. The said land was mutated in favor of Gram Panchayat Ghata vide mutation no. 231 dated 31.03.1955. Later on in the Jamabandi for the year 1954-55 in Khewat No. 63/74 Khatoni No. 156, 636 Bigha 18 Biswa land was shown in the column of ownership as Gram Panchayat Deh and in the column of possession shown as Makbuja Gram Panchayat Deh. There is no mention of Patti Asha & Phulla in the Jamabandi for the year 1954-55. These very entries continued in the Jamabandi for the year 1958-59. In the Jamabandi for the year 1962-63 in Khewat No. 57 Khtoni No. 81 total land Measuring 2585 Kanal 11 Marle shown as Gair Mumkin Pahar, Gair Mumkin Nala and Gair Mumkin Gadha Khad. In katoni No. 82 of the Jamabandi 1962-63, 58 Kanal 9 Marle was shown as Panchayat Farm. In Khatoni No.130,125 Kanal 10 Marle land shown in the column of possession as Charagh Bashindgan Deh. These very entries continued in the Jamabandi for the year 1966-67, 1971-72. In the Jamabandi for the year 1976-77 owner of the disputed land was shown as Gram Panchayat and in the column of possession shown as Khudkast and Makbuja Malkan. These very entries continued in the Jamabandi for the year 1981-82. In the Jamabandi for the year 1986-87 Gram Panchayat shown as owner of the above disputed land and Makbuja Malkan shown in the column of possession.

In the Jamabandi for the year 1991-92 owner of the disputed land was shown as Gram Panchayat and in the column of possession shown as Khudkast and Makbuja Malkan. These very entries continued in the Jamabandi for the year 1996-97. These entries shows that from the year 1954-55 up to the year 1996-97 the owner of disputed land was shown as Gram Panchayat Deh and in the column of possession shown as Khudkast and Makbuja Malkan.

When the title suit was filed before the Assistant Collector 1st grade Gurgaon (Sh. Harnarayan Singh District Revenue Officer) by Sh. Tula Ram plaintiff and others on dated 04.04.1996 under section 7 (3) of The Punjab Village Common Land (Regulation) 1961 Act, the owner of disputed land is Gram Panchayat and there is no mention of Patti Asha & Phulla in the Jamabandi from the year 1954-55 to 1996-97.

In the year 1962-63 consolidation of village Ghata was under taken and the land was converted into Kanal and Marlas. As per consolidation scheme of village Ghata the detail of area reserved for Mustarka Agraj (reserver for the use of common purposes of the village community) are given in Para no. 4

Details of area reserved for common purposes as per para 04 of scheme of Consolidation.

Phirni and regular passage have been prepared on the spot and the same has been included in the index of the scheme Chakbandi. The area has been reserved for Rasta Jat & other common purpose, the detail of which are as under.

Sr. NO.	Name of common Purpose	Kila Number	Ordinary area in Kanal-Marla	Area in standard Kanal- Marla
1.	Village Rasta Jar			

a.	Rasta Deh haja to Wazirabad width four Karam.	125	15-0	6-0
b.	Rasta Deh Haja to Tigra width four Karam.	126	31-6	13-17
c.	Rasta Deh Haja to Balola width four Karam	127	15-4	6-7
d.	Rasta Deh Haja to Ullawas width four Karam	128	15-15	13-17
e.	Rasta Deh Haja to Bahrampur width four Karam	129	1-13	1-13
f.	Rasta Deh Haja to Ullawas width four Karam	130	5-0	2-4
g.	Rasta Deh Haja to Pahar width six Karam and Janib West four Karam	131	1-17	0-5
h.	Government Road East and West width six Karam and Janib West four Karam	124	13-6	10-4
i.	Rasta Jat for hakuk			80-0
2. Toshi Abadi (Extension of Abadi)				
(a)	For non-Proprietor Harijanan	23//19/1	0-5	0-5
(b)	For non proprietor and	23//2	0-10	0-10

	others			
3. Gada Jat Khad				
(a)	For proprietors	23//1, 22//1,21//1, 19//13	9-0	2-3
(b)	For non proprietor and others	19//22/3, 23//22/2	0-3	0-1
4. Well for drinking water				
	Well for drinking water	23//26, 27, 28	4-4	1-15
5.	Hadda Rori and Chamda Rangne ki Jagah	39//4/2	2-0	0-5
6.	Public Latterines	24//25/2	1-0	0-3
7.	Johar (ponds)	68, 69, 70, 71, 72	83-4	21-4
8.	Primary School and play Ground	19//19, 22//1, 27	12-0	2-12
9.	Cremation Ground	73	4-0	2-14
10.	Kabrastan	39//4/1	2-0	0-5
11.	Panchayat Ghar	24//14/3	4-0	0-10
12.	Hospital for villagers	24//14/1	2-0	0-5
13.	Hospital for Animals	24//14/2	1-0	0-13
14.	Baithak for Animals	19//20, 21, 22//2, 23//4, 11, 19//2, 20, 23//23, 31, 24//15, 16, 24//25/1	28-3	19-3

15.	Charagah	1//16, 23, 24, 25, 2//20, 4//10, 3//2, 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 18, 19, 20/1, 22, 23	125-12	15-12
16.	Gair Mumkin Pahar	74 to 97, 99, 109	1755-0	226-1
17.	Nala Jat	98-100 to 108- 110 to 121- 134	934-0	166-19
18.	Panchayat Farm for the income of Panchayat	22//3, 4, 5, 6, 7, 8, 13, 14, 15, 17, 18, 19/1, 16, 20//17, 18, 19, 22, 23, 24, 43//1/2, 2, 3, 4, 7, 8, 9, 10	160-0	78-17

Total= 3226 Kanal 12 Marla

This clearly shows that the area shown at Sr. No. 15 is reserved for Charagaha 125 kanal 12 Marla, Sr.16 Gair Mumkin Pahar 1755 Kanal, and Sr. No. 17 Nala Jat 934 Kanal and at serial No. 18 Panchayat Faram for the income of panchayat 160 Kanal was reserved for common purposes. The area which was reserved for Charagah or Charand (Pasture) is used for the grazing of cattle of proprietors and non-proprietors of the Village. The area left for Nala Jat is to be used for the passage of rainy water which was used for whole of the

village community and not only for the two Pattis. Likewise the area which was reserved for Gair Mumkin Pahar was also left for common purpose.

In the Sharat Wazib Ul Arz also the first sentence at Sr. No. I Gimni No. 1 is as under.

In our village the area of Shamlat Deh is 1016 Bigha 16 Biswa, and as per Jamabandi for the year 1939-40; 46-47; 1954-55 it is clear that total Shamlat land is 1016 Bigha 12 Biswa. In this way the entries in the scheme of consolidations, Sharat Wazib Ul Arz and Jamabandis are the same and it is also clear that the total area of Shamlat Deh is 1016 Bigha 12 Biswas.

Sharat Wazib Ul Arz is the part of record of rights and in accordance with the section 44 of the Punjab Land Revenue Act, presumption of truth attaches with the entries in the Jamabandis and if later on, the clauses of Sharat Wazib Ul Arz are not repeated in settlement of revenue record than its evidentiary value remain the same.

Gimni No 2 of Sharat Wazib Ul Arz of 1939-40

As per gimni No 2 of Sharat Wazib Ul Arz, the trees standing in the area of Shamlat Deh Malkiat. Jumla Malkan, if any tree falls or become dry then the income from the same will be used for common purpose like digging of Johar and there is no other income from Shamlat Deh, therefore, it is clear that if any trees falls after dry from the area of Shamlat Deh then the income from the same is being used for common purposes.

As per Gimni No 04 of the Sharat Wazib Ul Arz except the area of Pahar, Nala Charand, Johar, Dohli and Bhonda, the rest of the area can be partitioned. Therefore, it is clear from Gimni No. 4 of Sharat Wazib Ul Arz that the area which is reserved for Pahar, Nala, Charand, Johar etc cannot be partitioned, that means that it will be used for common purposes.

The finding of the Ld. Court of Commissioner Gurgaon Division that the land was not used for Common purposes is also not based on revenue records. Ld. Commissioner Court finding that the land in question belongs to the proprietors of two Pattis and Collector has wrongly interpreted Sharat Wazib Ul Arz is also not based on facts and revenue records. It is clear from Gimni No 4 that the land of Pahar, Nala, Charagah, Johar Dohli & Bhonda is not feasible to be partitioned, whereas apart from this, rest of the area can be divided between both the Pattis. Therefore, 638 Bigha 16 Biswa which is Banjar Qadim, Nala, Chargah, Johar, Pahar etc in which land in dispute is also included that land cannot be divided between two Pattis and the same is used for common purposes. This fact is more clear from clause No 2 in which it is written that the cattles of the residents of village graze without any payment in the area of Gair Majarua Shamlat, Makbuja, Malakan.

Gimni No 4 of Sharat Wazib Ul Arz of 1939-40

Except area of Pahar and Nala, Charand, Johar, Dohli and Maurisiat, the rest of the area comprising Shamlat, Basurat, Shamlat Deh, Awal, is in possession in equal share of proprietors of pattis and land can be partitioned between the proprietors of two Pattis of Hissa Kabjat, Basurat, Shamlat Patti, Hasab Hissa kabjat Majarua Misal Hakiat Belihaj Kabja Kisam Arji.

It is clear from this that the uncultivable area which is 638 Bigha 16 Biswas, Kind of this land is Nala, Johar, Pahar, Charagah etc in which the cattle of the Villagers graze, therefore this land which is Shamlat Deh belongs to whole Villagers and not belongs to only Asha & Phula Pattis. In Clause No 3 it becomes more clear that Pullas (Thorn bushes) which are grown on the land of Bhondedar, Dohlidar and Gair Maurusiyan is the Malkiat of theirs, but which pullas grows in the Shamlat Deh Makbuja Malkan then the right on this is of villagers of the whole Village without payments of any rent etc.

At the time of consolidation of village Ghata shart Wajib Ul Arj was prepared in the year 1964-65 the detail of which are as under:-

Gimni No. 1

As per Govt. order the land of Shamlat Deh has been mutated and entered in the name of Gram Panchayat. Now the detail of land of Gram Panchayat is as under. Area under Mustarka Agraj (common purposes) 2938 kanal 1 Marle, area under Gair Marusian 1845 Kanal 5 Marle, Dohlidaran 19 Kanal 13 Marle, Bondedaran 8 kanal 2 Marle. The arrangement of cultivation of land which comes under Mustarka Agraj and in the possession of Gair Marusian is done by Panchayat Deh. The area which comes under the possession of Dohlidaran and Bhondedaran is managed by themselves.

Gimni No.2

As per Govt. order Marusian has been declared as owner and the area under Gair Marusian has been transferred from Gram Panchayat and entered in their name.

Gimni No.3

No proprietor of Panchayat Deh or Shamlat Patti without the consent of other right holders can "No Tor" the Banjar Qadim land which come under the Gram Panchayat Deh and Shamlat Patti under the possession of Malkan Patti.

Gimni No.4

Marusian has been declared as owner and balance land has been mutated in favor of Gram Panchayat.

Gimni No. 5

If any Bhondedar does not Perform his duties as given by the village proprietors then the proprietors of the village have right to remove him and appoint a new Bhondedar in his place.

Consolidation Schemes

In the year 1962-63 the consolidation of land in village Ghata was undertaken and the land was converted into Kanals and Marlas. Before that the said land was mutated in favor of Gram Panchayat Ghata vide mutation No. 231 dated 31.03.1955. Later on in the Jamabandi of the year 1955-56 the land was recorded as Panchayat Deh. These very entries continued in the Jamabandi for the year 1958-59 and 1962-63 and up to the Jamabandi for the year 1996-97.

As per Consolidation Scheme the area which is reserved for common purposes in which land in dispute is shown in Khasra/ Killa Numbers. In para No. 4 at serial No. 15 as Charagah 125 Kanal 12 Marla at serial No. 16 Gair Mumkin Pahar 1755 Kanal 0 Marla at Serial No. 17 Nala jat 934 kanal 0 Marla and at serial No. 18 area reserved for income of Panchayat 160 Kanal 0 Marla. Therefore, in this way if the Shart Wazib Ul Arj, Scheme of consolidation and Jamabandis are read together then there remains no doubt that the land in dispute is used for Public purposes and as per consolidation scheme also this land has been left to be used for common purposes.

Partition of Shamlat Are

As per para 6 (Alif) of the scheme of Consolidation after incorporation of mutations and Fard Badrat, the total area under the ownership of Gram Panchayat is 1016 Bigha 4 Biswa out of this Gram Panchayat has 634 Bigha 6 Biswa, in the possession of Gair Marusian 376 Bigha 0 Biswa, Malkan Nal Chah 0 Bigha 3 Biswa, in the possession of Dohlidaran 3 Bigha 13 Biswa and in the possession of Bhonedaran 2 Bigha 2 Biswa. The area which is under the possession of Gair Marusian, Dhoidaran, Bhonedaran, and Malkan Nal Chah will be kept as separate Khewat and rest of the area in Khewat will be used for common purposes. In this para it is also written that out of this area which is in the ownership of Gram Panchayat and is left to be used for common purpose, only area can be given to the proprietors of the village for the extension of Abadi (Toshi Abadi) and Gadha Jat Khad (Manure pits) and this area will also

be kept as Mustarka. Therefore, it is clear from para No. 6 of the scheme of consolidation that the area of 636 Bigha 16 Biswa is in the ownership of Gram Panchayat and is left for the use of common purposes of the community as a whole. Only exception made in this Para is that the area can be given to the proprietors of the village for Toshi Abadi (Extension of Abadi) and Gadha Jat Khad (Manure pits). Therefore, it is clear from above that this area cannot be partitioned between the shareholders of two Pattis.

As per Para 6 (Be) of Consolidation scheme of village Ghata, there are two Pattis namely Asha & Phulla in village and Patti Phulla has no Shamlat Patti land, only Asha Patti has Shamlat Patti land. After incorporation of mutations and Fardbadrat the total area of Patti Asha is 62 Bigha 1 Biswa. Out of this 62 Bigha 1 Biswa land, 58 Bigha 19 Biswa land is under the possession of share holders and 3 Bigha 2 Biswa land is under the possession of Dohlidaran. It is clear from the above that 638 Bigha 16 Biswa Shamlat land the owner of which is Panchayat Deh and Patti Asha has 62 Bigha 2 Biswa land the Khewat of which is separate from Shamlat Deh land. This fact has also been proved from the Jamabandi for the year 1939-40 in which the Khewat No. 91 Khatoni No. 198 of Shamlat Deh land showing 638 Bigha 16 Biswa, while patti Asha land which is 62 Bigha 1 Biswa has separate Khewat No. 60. Therefore 638 Bigha 16 Biswa Shamlat Deh land is not belongs to Patti Asha & Phulla.

Land in disputes used for common purpose, therefore under section 2 (g) (3) of The Punjab Village Common Lands (Regulation) Act, 1961 this land vest in the Gram Panchayat. The provision of section 2 (g) (3) of the 1961 Act, is as under “ Shamlat Deh includes land described in the revenue records as shamlat, Tarafs, Pattis, Pannas and Tholas and used according to revenue records for the benefit of the village community or a part thereof or for common purpose of the village”.

The land under dispute fulfills all the ingredients of section 2 (g) (3) of the 1961 Act, because the land belongs to Shamlat Deh, and as per revenue record the land is used for the benefit of the village community. The land which has been reserved for Nala Jat is being used for the passage of rainy water through this land and used for the community as a whole and not for the proprietors of the Pattis alone. Likewise the land reserved for Charagah (pasture) and recorded as such in the revenue record is used to graze cattles of the proprietors and non proprietors of the village without any hindrances and payment of rent etc.

If it is proved on the record that land in dispute is being used for common purposes than it was the duty of the petitioners to produce the evidence that land is not comes under the purview/ definition of shamlat Deh, because the kind of land is Pahar, Nala, Charagah, Banjar Qadim etc and the land is Gair Majorua and never cultivated by the proprietors of two Pattis. The proprietors of two Pattis have failed to show that they are in cultivable possession of the disputed land. Therefore, it becomes clear that this land vest in the Gram Panchyat.

The land in dispute which is 636 Bighas 16 Biswas and entry in the column of ownership is made as Panchayat Deh and the entry in the column of cultivation is shown as Khudkast Va Makbuja Malkan. Reading of provision contained in scheme of consolidation and Shart Wazib Ui Arj, it is clear that this land has been left and was used for common purposes. According to para 4 of scheme of consolidation also the land under dispute has been reserved for common purposes.

While framing the scheme of consolidation it was written that after demarcation of land at the spot, the land Jadid Rasta Jat and Digar Mustarka Agraj has been shown on index map Masmula scheme istemal. The land in dispute which is according to scheme of consolidation has been included in

Mustarka Agraj (Land to be used for common purposes of the village community) has been shown in Para No. 4 of scheme of consolidation in which total land reserved for Mustarka Agraj is 3226 Kanal 12 Marle. Therefore it is clear from the above that 3226 Kanal 2 Marla Land has been included in Mustarka Agraj (Land to be used for common purposes of the village community). Therefore land under dispute falls within the definition of Shamlat Deh under section 2 (g) of the Punjab Village Common Land (Regulation) Act, 1961.

The contention of worthy Commissioner Gurgaon Division Gurgaon that the suit land is by and large Banjar Qadim and does not falls under the definition of section 2 (g) (5) of the Punjab village common land (Regulation) Act, 1961 is also not correct. Out of 636 Bigha Panchayat Deh land only 98 Bigha 10 Biswa is Banjar Qadim. According to worthy commissioner Banjar Qadim is one of the condition and along with it the phrase used for common purposes of the village according to revenue record when put together than & than only would that make a particular Banjar Qadim a Shamlat Deh .In the present case the petitioners claiming exclusion of their land under section 2(g)(5) of the 1961 Act would have to prove that the land was Banjar Qadim and not used for common purposes of the village according to the revenue record as on 04-05-1961.

Gram Panchayat, Kalwa Vs The Joint Development Commissioner (IRD), Punjab, Chandigarh and Others, 2012(3) LAR 481(Punjab and Haryana DB).

Banjar Qadim

Documents that generally records the manner in which land shall be used is called Shart Wazib Ui Arj i.e. the documents that set out the rules and regulation of a village community. The entry in the Shart Wazib Ui Arj and scheme of consolidation shows that Shamlat Deh shall be used for grazing of

cattles of the villagers. The plea of the petitioners that the Banjar Qadim land was not used for any common purpose is not based on the facts.

98 Bigha 10 Biswa land shown as Banjar Qadim as per Jamabandi for the year 1939-40, 1946-47, 1954-55. As this land shown as Banjar Qadim, therefore it could not be in the cultivating possession of the petitioners or their predecessor on or before 26-1-1950. Even if the matter is examined from the angle of section 4(3) (II) of the 1961 Act, the petitioners had not proved that 12 years immediately before the commencement of the 1961 Act, the land was in their cultivating possession. Petitioners have to prove that Banjar Qadim land was in their cultivating possession on or before 26-1-1950. Gram Panchayat Mavi sappan Vs Director rural development and panchayat department Punjab and others, 2012 (2) L.A.R 390 (P & H DB).

The land under dispute is Shamlat Deh and described as Chargah (Pasture) in the consolidation scheme then petitioners arguments that the land was Shamlat Deh and in the possession of Pattis is irrelevant. With the enactment of Shamlat law in 1954 & 1961 Act, land reserved as Shamlat Deh, whatever be its nature came to vest in Gram Panchayat, except to the extent excluded by section 2 (g) and section 4 of the 1961 Act. Arguments that the petitioner has been in possession of this land before 1950 remain unsubstantiated for want of any such entry in the revenue record establishing that the petitioners or his predecessor were in cultivating possession of his or their share, in accordance with the exclusion clauses enacted by section 2 (g) of the Act.

Ramesh Pal Vs State of Haryana & Others 2011 (2) LAR 121 (Punjab & Haryana).

In order to claim exclusion under section 2 (g) (III) of the 1961 Act, a person is required to prove that Shamlat Deh was partitioned and brought

under cultivation by individual land owner before 26-1-1950 or as per section 2 (g) (VIII) of the 1961 Act, was Shamlat Deh, was assessed to land revenue and was in the individual cultivating possession of co-sharers, not being in excess of their respective shares in such Shamlat Deh on or before 26-01-1950. It should be in cultivating possession and not mere possession that exclude land from Shamlat Deh. When the land is Banjar Qadim recorded in revenue record, a presumption arised that the land was not being cultivated and was therefore not in cultivating possession of proprietors so as to exclude it from Shamlat Deh. Land in dispute in the present case is Shamlat Deh and entries in the possession column shows that the land has been in the possession of the two Pattis, but the nature of land is Banjar Qadim i.e land which has not been cultivated for eight or more harvest. It is therefore clear that the land was neither partitioned nor was in cultivating possession of the petitioners or their predecessor before 26-1-1950, therefore land under disputes vest in Gram Panchayat as Shamlat Deh.

Amarjit Singh Vs State of Punjab & others 2012 (2) LAR 432 (Punjab and Haryana DB).

A person claiming that his land is excluded from Shamlat Deh under section 2 (g) (VIII) of the 1961 Act, shall be required to prove that (a) the land was partitioned before 26-1-1950 and (b) was brought under cultivation by individual land holder.

Sucha Singh & other Vs State of Punjab& Other 2013 (2) LAR 5 (P &H DB).

A person claming that his land is excluded from Shamlat Deh under section 2 (g) (VIII) of the 1961 Act, is required to prove that (a) the land has been in individual cultivating possession of co-sharers (b) it is not in excess of their respective shares in such Shamlat Deh and (c) the land was assessed to land revenue.

Sucha Singh & other Vs State & Punjab & other 2013 (2) LAR 5 (P & H-DB).

Absences of any proof of partition of the Shamlat Khewat before 26-1-1950 negates the claim of petitioners for exclusion of land in dispute from Shamlat Deh in term of section 2 (g) (III) of the 1961 Act.

Gram Panchayat Mullepur Vs Sucha Singh deceased through his LR & other 2012 (2) LAR 682 (P & H DB).

In the present case 98 Bigha 10 Biswa land is Banjar Qadim i.e fallow and uncultivated, therefore no question of the land in dispute either being put to cultivation or being in cultivating possession of the petitioners prior to 1950 or 12 years before the enactment of 1961 Act, so as to exclude it from Shamlat Deh.

Gram Panchayat village Tutewal Vs Joint Commissioner (IRD) and others 2013 (1) LAR 415 (P & H DB).

Section 2 (g) (VIII) of the 1961 Act, requires a petitioners to prove that the land was (a) Shamlat Deh, (b) assessed to land revenue (c) has been in cultivating possession of co-shares (d) not in excess of their respective shares. There is no material on record to prove that it was assessed to land revenue and was in individual cultivating possession of co-sharers, not being in excess of their respective shares before 26.01.1950.

The land in dispute which is Banjar Qadim and fallow for more than eight harvest therefore negating the petitioners arguments that the land was in cultivating possession of them or their predecessor before 26.01.1950.

Shamlat Deh to include land described as charand (pasture) in the consolidation scheme. In the present case also the land described in the consolidation scheme as charagah (pasture) the argument of the petitioner that

the land shown of Patti Phula & Asha in possession column is irrelevant with the enactment of Shamlat law in 1954.

Shamlat Deh to include land described as Charand/ Charagh (Pasture) in the consolidation scheme, the argument of the petitioner that the land was in the possession of Makbuja Malkan is irrelevant because with the enactment of Shamlat law in 1954 and the 1961 Act, land recorded as Shamlat Deh, whatever be its nature came to vest in Gram Panchayat, except to the extent excluded by section 2 (g) and section 4 of the 1961 Act. Expression Hasab Rasad Paimana Malkit and Makbuja Malkan refer to the position of ownership before the enactment of Shamlat law and the 1961 Act, Petitioner argument that they has been in possession of this land before 1950 remains unsubstantiated for want of any such entry in the revenue record establishing that the petitioners or his predecessor were in cultivating possession of his or their share, in accordance with the exclusion clauses enacted by section 2 (g) of the Act, held the land belongs to the Gram Panchayat and the petitioners have no right, title or interest there in.

Ramesh Pal Vs State of Haryana and others 2011 (2) L.A.R. 121 (P & H).

In the year 1956-57 the land was shown as Banjar Qadim-stand of the appellant that initially the vendors and there after they were in cultivating possession of the land, appears to be false-nothing on record to show that what was the extant of Shamlat Patti Land, how much was the share of vendors of the appellants-unless those facts are proved, the appellants cannot claim any ownership right in the Shamlat Patti Land.

Bhagwan Singh and Others Vs Joint Director Panchayat & another 2011 (2) L.A.R 582 (P & H DB).

A perusal of the entries in the Wajib Ul Arj reveal that residents of village including owners and cultivators of the Patti, are entitled to used the land for a

common purposes namely grazing their cattles. The entry in the Wajib Ul Arj fulfills the ingredients of section 2 (g) (3) of the 1961 Act- the petitioners have not adduced any evidence to rebut the presumption of truth attached to entries in the Wajib Ul Arj or any other revenue record to the contrary.

Babu Singh (since deceased) through his L.R Vs State of Punjab & Others 2013 (1) L.A.R 597 (P & H DB).

Consolidation Scheme- Land reserved for income of Gram Panchayat- Land in question is the Shamlat land of the Gram Panchayat itself, which has been reserved under the consolidation scheme for common purposes namely, for income of Gram Pachayat- Proprietor and right holder of the village have no right to the Shamlat Deh land which is to vest in the Gram Panchayat in accordance with the provision of section 4 (1) (a) of the 1961 Act. Management and control of the land reserved for common purposes under section 18 of the consolidation Act vest with the Gram Panchayat in terms of clause (6) to section 2 (g) of the 1961 Act (As Applicable to Haryana). Therefore, for all intents and purposes the land which has been reserved for the income of the Panchayat of the village for the benefit of the village community is the own land of the Panchayat and such reservation is permissible by the provisions of section 2 (bb) (II) of the consolidation Act.

Amar Singh and Others Vs State of Haryana and Others, 2008 (2) L.A.R. 641 (P & H DB).

In the present case also as per para 4 for of the consolidation scheme in which the lands reserved for common purposes are shown, at serial no. 18 of the para 4 above 160 Kanal 0 Marla land has been reserved for Pachayat farm for the income of Pachayat, hence, as per ruling given above (Amar Singh and Others Vs State of Haryana and Others, 2008 (2) L.A.R. 641 (P & H DB), this land will vest in the Gram Panchayat.

It is proved beyond doubt that 638 Bigha 10 Biswa Shamlat Deh land of village Ghata was reserved for common purposes as per Shart Wajib Ul Arj prepared in the year 1939-40. As this land is Shamlat Deh, therefore it vest in the Gram Panchayat with the enactment of Shamlat law in 1954. Because 638 Bigha 10 Biswa land is Shamlat Deh land therefore it has rightly been mutated in favor of Gram Panchayat Ghata vide mutation No. 231 dated 31.03.1955 and right from the Jamabandi for the year 1954-55 up to the Jamabandi for the year 1996-97, the owner of the disputed land is Gram Panchayat Deh and there is no mention of Patti Asha & Phulla. Rather Patti Phulla has no Shamlat Patti land and Shamlat Patti Asha has 62 Bigha 1 Biswa land the khewat of which is separate from the Khewat of Gram Panchayat land.

Further more entries in the Jamabandis from the year 1954-55 up to the year 1996-97 the disputed land are in the name of Gram Panchayat Deh. There is no mention of Shamlat Patti Asha & Phulla in the column of ownership and in the column of possession. This clearly shows that Gram Panchayat is the owner of disputed land for the last 40 years from 1954-55 to 1996-97 (Till the suit is decreed by Assistant Collector 1st Grade Gurgaon on dated 30.04.1996).

It is proved beyond doubt that 638 Bigha 10 Biswa land of village Ghata was reserved for common purposes and rightly mutated in favor of Gram Panchayat Deh vide mutation no. 231 dated 31.03.1955. Therefore the decision of the Court of Assistant Collector 1st Grade Gurgaon and Court of Commissioner Gurgaon Division Gurgaon that the land was not reserved for common purposes and vest in the proprietors of two Pattis are wrong and not based on facts and revenue records.

As already mentioned above the Gram Panchayat, Ghata had filed CWP No. 6950 of 2000 in the Hon'ble Punjab & Haryana High Court against the order dated 03.02.2000 passed by Sh. L.S.M Salins Divisional Commissioner Gurgaon. On inclusion of Gram Panchayat, Ghata vide notification dated 20.03.2010, the MCG became the petitioner in the said CWP in place of Gram Panchayat Ghata.

The Hon'ble Court ordered to issue notices to all the respondents of this CWP. The Hon'ble High Court vide order dated 07.12.2018 adjourned the case to 20.03.2019 for arguments mentioning therein that the service of the parties and pleadings are complete, therefore, the matter can be heard on merits. In view of this, the office directed to list the main case on 20.03.2019 for arguments.

That on 20.03.2019 in the interest of justice adjourned to 17.07.2019.